have been named. Today when 1 went through a paper I found that there was an argument in an article. that it should be the work of some country. The Muslim argument was that the bomb explosions had occurred only on Friday. The new York explosion had occurred on Friday, Bomb explosion in Egypt arranged from Iran had also occurred on Friday. The Bombay explosions had also occurred on Friday. All the explosions at these three places and one more at another place-I don't remember that placeoccurred on Friday. On all these Iran is suspected. The conclusion that they arrived at is that Iran or a Muslim country should be suspected for the bomb explosions. I do not want to arrive at such conclusions today, because we do not have any concrete basis for that, Suppose somebody asks what is the evidence on which I am accusing a particular country we don't have any evidence. Perhaps other friends there may have. I do not feel that we have sufficient evidence that. That is why I personally feel that it is advisable....(Time bell) Madam, I hope you will allow me after lunch.

THE DEPUTY CHAIRMAN: Yes. You can continue after lunch. The House is adjouned for lunch till 2.30 P.M.:

The House then adjorned for lunch at thirtythree minutes past one of the clock.

The House reassembled after lunch at thirty three minutes past two of the clock. The Vice-Chairman (Shri MD. Salim) in the Chair.

CALLING ATTENTION TO A MA-TER OF URGENT PUBLIC IMPORTANCE

Bomb explosions in Bombay on the 12 March 1993—contd

..THE VICE-CHAIRMAN (SHRI M:D: SALIM): Shri G. Swaminathan to continue

SHRI G. SWAMINATHAN: the next point I would like to cover is that there has been violence in Eombay during December, 1992 and January, 1993. There were a lot of terrorist activities and then there were bomb blasts. In spite of that, my personal feeling is that adequate precutions have not been taken by the concerned authorities and also by the Government. I am also distressed. As has been pointed out by some Members, the Government should have been more careful in these matters and when such kind of bomb blasts take place the intelligence information either did not reach the Government or even if it reached the Government, they have not taken adequate precautions to see that such bomb blasts were averted. This only indicates that the Government has not been alert, Sir, there should not be any complacency. As it has been stressed by the other speakers, now it has been Bombay, tomorrow it may be other big cities like Delhi and Madrsa One of the terrorist organisations elsewhere has also sworn that the retribution will be not only at the level of the places but it will also be at the level of persons. We have read a message and also a report in the press that the LTTE supremo had said that the retribution will take place at a very big level in India. So, I would lke to caution the Government that they should take precautionary measures only regarding the big cities and other important places in India but also about our VVIPs because I personally fear that some kind of retributive measures may be taken by the LTTE. It also indicates that the plastic bambs planted there cannot be easily deteced by dogs and even by specialists This is the same thing which was also used in assassination of Rajiv Gandhi. I am informed that Libya has supplied this kind of material to other countries. to terrorist organisations. press report I understand that is sufficient for 150 years for any terrorist organication anywhere in the world. So I caution the Government regarding this point also.

Coming to the next point, a friend of mine asked me, "You are absolving other countries. We cannot point a finger at Iran. You say that we cannot say that Pakistan is involved. You also say that the LTTE cannot be accused. Do you mean to say that no country is involved? My personal feeling is that some other country is definitely involved. The hon. Prime Minister himself has stated that the brain is elsewhere and the hands only have operated here. I am seriously feeling that it is not some organisation within the terrorist country which has done it. But, as has been elaborated upon by other Members, the money that has been spent, the brains that have been used, the number of people that have assembled, the planning that been made all indicate that definitely some countries which are intmical to us have been involved in these things. I will not completely absolve Pakistan. The other when I went to Kashmir I could see a number of weapons which had come from the border to Kashmir. Not only from Kashmir. They have come from Afghanistan and other countries. So, Pakistn may be one of the countries involved. The only point I want to make in this connection is that we cannot say definitely that it is Pakistan. We can suspect Pakistan; we can suspect the LTTE; we can suspect some other country. But we cannot the only pointedly say that it is country. I am not absolving any country out of the proposition,

There is one more thing which has been mentioned casually by a friend but which I want to stress here. That is, our police and army personnel are not trained even after so many years, to meet such emergencies, terrorist violence, in our country. The police is only for the law and order purpose. The army is only for fighting our enemies from outside. Even our BSF forces

have not been adequately trained. The training has only started. I recently read a book by Peter Drucker who is a famous person for management affairs. He has stated hereafter, every country. either India or other Asian countries, even bigger countries like America, has to be very cautious. Seven to ten years back he wrote that. He has said in that book that previously there were warfares betone country and another where the armies could fight each other. But now, it would be easier for a country to smuggle small bombs into another. He even said that atomic bombs of the size of an orange could be smuggled into a country and terrorism could happen within the country. So any country has to be very cautious with this kind of terrorism. It is highly neces sary that we train our army personnel and the police to see that they are able to have anti-terrorist measures to tackle this problem. personally feel that it is not a localised problem of Bombay. It is not even a problem of just India. It is a world problem. In 1978, I was sent as a delegate of the Government of India to a Commonwealth Conference in Jamaica. In the Conference, I first heard about terrorism and how to counter terrorism' was one of the subjects talked about in that particular Conference in 1978, Now, after fourteen years, we are realising what terrorism in the world is and how many countries of the world have been affected by it.

In the end, I would only wish that the Government should take the leaders of the Opposition and other Members into confidence. I would like them to present a paper on our National Policy and how they are thinking about containing terrorism in our country. No White Paper has so far been given by this Government on this. I want it very much because we are all very much concerned as to what is the appropriate action that the Government is going to take as a means of anti-

terrorist activity to contain that thing and then what they are thinking about it. All the Members of Parliament and especially we leaders of the Opposition, are very much interested to know it and I would request the Government to place a paper on the national policy to contain terrorism in this country.

Thank you, Mr. Vice-Chairman.

SHRI MURLIDHAR CHANDRA. KANT BHANDARE (Maharashtra): Sir before I start making my speech, I want to make it clear that though we have chosen the convenient device of a Calling Attention. hon Chairman this morning, the said that there would be a discussion. There is some kind of a misconception that in Calling Attention only the first speaker gets the maximum time and those who follow him don't All get equal time. The only thing is because his name is given first, he gets an opportunity to speak first as if the name which should come first is drawn by lots. Therefore, I don't want my time to be curtailed. If any ruling is quoted then I would say that their reliance on that ruling is totally misplaced.

SHRI G. SWAMINATHAN Sir, I I would like to know whether Mr. Bhandare wants to speak for 50 minutes.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Certainly.

THE VICE-CHAIRMAN (SHRI MD. SALIM); You speak for the average time.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE Because this is a discussion, there is no average time. This is a discussion. What happens is this. All of them have said one thing or the other against my Government, our Government. J want to have my say in reply. Therefore, it is a discussion. If you don't want it to be a discussion-Calling Attention, questions, all these thing that is a different matter, but he Chairman has already given his rulling that this is going o be a discussion, and I will be brief. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI M.D. SALIM): This is the time you should speak on the subject, instead of speaking to us.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: I always rely on brevity, but I don't want to compromise at the cost of losing the substance of the matter

Mr. Vice Chairman I rise with great anguish for the simple reason that I am not only a citizen of Bombay but I am an aboriginal of Bombay. My son is the eleventh generation-born in that great city and I think we all have contributed a great deal to make that city what it is, by our spirit of adventure by our great interest in culture, by our great interest in sports and all other walks of life which make Bombay not only a vibrant city but a throbbing city also I don't find that throbbing in any city of the West, including Paris. One has to walk on the streets of Bombay at 3 o'clock in the morning and just feel the sense of happiness which you see in the pedestrians even in that unearthly hour. Even the ladies can walk safely. And, therefore I have not yet come to terms with what hac happened there since the 6th of December and repeated in January. a month later, and now repeated on the 12th of March two months later. I think this great city somehow or the other stands cursed. will go into all the points which have been raised. Therefore, when I rise here I rise as a Bombayite, I rise as a citizen of this geat country and I expect that a debate on this issue which is a matter of concern for everybody in our country outside should cut across the party lines. I am really sorry that arguments have very petty made. Now undoubtedly this is a terrorist job. Things don't go off like that at more than a dozen places killing more than 200 people and injuring over 1,500 people. It just doesn't happen unless there is a great planning and a sinister

carried design, out in atmost secrecy. My friend, hon. Pramod Mahajan_. for whom I have the highest regard and affection, said that the intention is to disrunt the unity and integrity of the cou try. That is there in every terrorist attepmt. Whether it is in Kashmir, whether it is in Punjab, whether it is in Bombay, make no mistake about it. the first thing is what the fallout of it is. I will come iŧ to later. All they try to achieve Ι will come to it а little latter. Plase don't make a mistake and in Bombay we don't make a mistake and that is where I compliment my friends in Bombay, my brothers and sister in Bombay that they have responded by saying that the unity and integrity of this country will not be disturbed despite any provocation from any terrorist quarter. My another esteemed and equally dear friend, Mr. Gurudas Das Gupta, said that this was a cause for panic and terror. The word 'terrorism' itself comes from the expresion 'terror' and in any terrorist activity, particularly in this type of unmanageable magnitude, there is no question about what the terrorist has in his mind, that is, causing panic and terror. There again salute my people of Bombay cause they have not succumbed to panic and terror. All these ments are made to show as If what the hon'ble Prime Minister had said was correct. nor they say, "How can the Prime Minister say that this is an assault on our econmy?" Let them not forget that Bombay continues to be the mercial capital of the country. It is something more than that. It is the gateway of India. It is a mini India. I don't think that there is any other place, any other city - whether you take Madras, whether you take Calcutta or whether you take Delhi where you find this beautiful cosmopolitan character of a true Indian community cutting across all lanregions, guages, cutting across all cutting across all religions. cutting across all communities. Therefore,

our people have given a definite message to the rest ωf the country that they will not be effecetd by any panic. In additon to this, the most important message which the citizens of Bombay given to the rest in the country by their conduct, exemplary conduct, great fortitude and great bravery is that no matter what happens the economic growth of th_e country will not come to a halt. is the message which the people of Bombay have given to the rest of the country. All captains of industry and commerce have come there. is called 'The City of Gold' and cotton is called 'white gold' and it did prosper with the setting up of large number of textile mills over a period of a century The terrorists chose the Stock Exchange as primary target. It has been established that the intensity of the explosives used in the Stock Exchange was the maximum. It was more than that which was used for the Air India building, it was more than that which was used to blow the petrol pump near the Sena Bhavan. any one imagine what would happen if these terrorists had succeeded in their attempt and the Stock change had come to a grinding halt for the next one month? Those who have some elementary knowledge of commerce will realise how the whole growth of capital would have been strangulated and a period of month's strangulation like that would caused untold economic have whole country. to the disaster It is not a matter of chance that 70 per cent to the income-tax comes Bombay. Therefore. please make no mistake about their choice of Bombay. They could have chosen any other place and, accormding to me, the danger is very much there and now that similar things will occur anywhere else in the country. As somebody has said, may to becur here, in this Chamber, tomorrow, It may occur in any part of the country and we have to be very, very vigilant and we have to be ready to fight against this. Therefore, I think, it is in-

correct to look at what the hon. Prime Minister has said in this way. Yes, it affected the unity and integrity σf the country. it caused panic. Above all this. at this moment, it affects the growing economy of this country. Let us not get lost in the small niceties.Let us face it that today the need of the hour is rapid economic growth. Particularly after liberalisation, after the end of the winter of the cold war, things have changed. India is taking its rightful place among the comity of nations as a highly industrialized nation. I know we are one of the poorest. But I also know that in matters of agriculture we are one of the topmost We are among the three or four. I also know that in matters of chemicals and engineering we are ahead of China, whatever may be their per capita income and GDP and other things. Thereore, make no mistake at all that there was a calculated attempt disrupt our econbmy. Look at what happened elsewhere. A similar thing happened in the World Trade Centre in New York. Why did they choose the World Trade Centre in New York? Two successive issues of the Time have carried articles-one dated 8th March contained an article titled 'Search or the tall bomber' and the other dated 15th March is its continuation where they say about how one of them was caught purely by dumb luck. Through sheer blind luck they could catch hold of one. In the same issue you find it has been stated that between Friday the 26th of February and Friday the 12th of March as many as 10 blasts had taken place at many places in the world like Yugoslavia, England, Georgia, again England, Peru, Spain, Russia Egypt, Greece and so on. What I am saying is, let us not shut our eyes to the fact that international terrorism has reached the shores of country. We have to be about it. We have to take effective steps to dealwith it. The political point-it is again a point-undoubtedly an operator of this nature requires extensive planning. Fixig of bombs at a dozen

places like this would take considerable amount of time means and preparation. There is no doubt that though outside agencies involved, they could not have succeeded unless they had the support of some local elements. This is a matter of debate at all on petty differences I am inclined believe that if these bombs had to be located in as prominent places as thee-driving into the drive-way of the Stock Exchange building or the Air India and other places -a minimum of 50 and even above 100 people, local people, must have been involved. I wish at least one of them blurted out and we had the luck of catching even one of them before the blast.

We did not have the luck. But it is in a way and I am not denying it, let me tell you that our intelligence agencies are not geared up for international terrorism.' I am making a fervent appeal today and I want the whole House to join me in that appeal that you must immediately set up a special agency to meet this challange of international terrorism. Why blame India why blame Maharashtra, when even New York, the most sophisticated place, they had no advance notice. The bomb burst luckily there were only 5 deaths. But 1100 people were injur- $\operatorname{\mathsf{ed}}$ at $\operatorname{\mathsf{singl}}_{\mathbf{C}}$ place the Trade Centre. If I may just read from the first article, this is what was said: "When they had no clue what so ever then the hard work began. Once they entered damaged area, investigators face the tedious process of finding chemical traces and fragment, of the vehicles to help and identify the type of bomb. Most well-known terrorist groups have their own signatures characteristic erplosive compounds. detonators and even divine designs. " "If the investigators find enough clues, detect who made this particular bomb", says Prof. Robert Philips, They are an expert on terrorism. able to detect even the individual bomb.maker's way of doing things,

of placing wires, of placing ridges, how they put the whole thing together. There aren't iots of people in the world who do this well. And then, in the other portion, it sys; "the sheer difficulty of constructing bombs of this nature rules out an American-made vice." And I say the same thing. My friend, Mr. Mahajan asked. "But why not name the country? How do you say that it is an international phenomenon? Why do say that it is this country or that country" But as the hon Prime Minister has said, the correct thing is to investigate and not to speculate. But that is not to say that today we cannot come to a prima facie conclusion that it is an international conspiracy for the simple reason that the intensity of these chemicals and these explosives with this intensity are not obtained in India. They are not found in India Secondly they are not constructed in india. Thirdly, there are so many things you can look at and you will find that a thing of this nature has never happend in India or elsewhere, I don't want to go into all these things. There will be many, many things which will be uncovered. One will have to sit with the entire 1st and very systematically eliminate till one reaches the conclusion And till that conclusion is reached, I think those who are in power should be responsible enough not to make a loose statement. It is a very, very long and difficult investigative process. I am sorry my friend Mr. Mahajan, has some notion as if the bomb can explode on Friday and you can arrest the guilty on Saturday. Even this article from the Time magazine thought that it would take months before they came to a clue when they got a clue earlier and when they arrested one of Georgians for it, the title says, the "A case of dumb banner-line says, luck," and I quote; "The odds were heavily against investigators ing anything so decisive so soon." Therefore, let us not deride our-

selves that our police failed to notice before or that they have failed to notice it soon there after If we have to face this menace, we have to be practical, we have to be realistic, we have to understance what problem we are tackling. And therefore the first suggestion which I am making to my friend is that he should elaborate-he should ask the Minister to elaborate in his replyin what way they are going to (1) set up an agency; (2) comba international terrorism which has reached our country. There is one more aspect that I want to ask you Having seen that we could not geany advance intelligence, in wha way are they going to strengther advance intelligence in matters of international terrorism and in wha way are they going to collaborate with other countries, and particularly which other countries? To my mind Israel comes on the top of the list. It is surrounded by terro rists on all sides and it has stood ite ground. And, I am happy tha all the agencies—the Army th Research and other agencies-art cooperating in this effort. I can assure all the Members that know ing the intellect, knowing the hard work of an Indian and efficiency o our police this particular crime will not go undetected. We will ge then falls : the culprits Bur responsibility on us. M: greater Mr. Subramanian Swamy friend, referred to retaliation. I would sent an appeal on this occation to all Whatever may be the result of the investigations whosoever comes a the culprit, let not the people reta liate by taking law into their own They have a nation, the: hands. have a Government competent eno ugh to make a fitting retaliation on their behalf. I think this is the message of the Bombay people and that message should be carried.

My friend, Mr. Mahajan said tha this was the occasion for the Gove rnment to resign. I know his des pair. He has come from Bombay. they just cannot understand how the people have stood so firmly, so unitedly, with courage and with equanimity partly because—and a substantial part of it is because-of the confidence that they have in the Maharashtra Government and the Central Govt. today. Please make no mistake about it. You will make a speech here for the sake of the record. But go and find what the in Bombay. people feel there there doubt. Bur is no when compliments to the citi-I pay zens of Bombay, that they are the civic-minded citizens most there is no wonder that they did police wait for the to not and ďο and dο this come they just helped that but themselves and before the police could send out any message for donation, donors were already giving their blood in large quantities. Therefore, I have no doubt that there will be the detection of the culprits, there will be the apprehension of the culprits. But it is a very difficult thing because many of them may find that they have left the country and yet I would appeal: Let us leave it to the Government to retaliate and not allow the citizens to take law into their own hands.

Then, Sir, this statement again its quite disappointing. Any newspaper that you read in the morning contains far more details. I think the time has come now when we must ask the Government to stop coming out with such bureacratic and useless statements.

SHRI P. UPENDRA (Andhra Pradesh): Very clerical!

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Sir, what this statement suppresses is the fact that the poorest of the poor and the smallest of the small have died and they have been injured in Bombay. Take the casualities in the Bombay Stock Exchange. Do you know who have died there? Not one member of the Stock Exchange has died I do not want any one of them to die and, in fact, everyone of them should live long. But the point that I am making is that small hawkers who were selling forms, share forms, small people who were selling tea. equally small people who had come to take sandwich or tea, have died and there is no reference to this aspect of the matter in this! got injured. You go to World- One has to see to believe what must have happened. The bus there had flown 150 yards with the driver One sees the seat of the driver which is compietely crushed. Only his shoes tell the tell-tale story of the great tragedy and, in this process, one young boy of 13 died who lived in that jhuggi there; it went into the jhuggi'. A building called "Malkani Mansion" has been almost brought down. All the people have been evacuated and they have nowhere to go! Therefore, the second point that I would like to make is this: The Government is announcing compensation for deaths of persons or injuries of persons. But they are not announcing anything for damage to properties there I do not know whether it is there in the statement; if it is so, I will stand corrected. But let the Minister tell us. What happens today is that in many places people lose whatever they have. So Sir, please ask the Minister to make an announcement today itself in his reply He should say as to how he is going to rehabilitate all those people who have to leave their houses under these circumstances, and what compensation they are going to give them for this. Sir, the statement talks of those who are injured; who are outsides the hospital. But though they are butside the hospital, it does not mean that they are not injured. Their injuries still continue. The hospital charts show that. And I would appeal that the Government of Maharashtra and the Central Government should also see that an infrastructure is created

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whereby the private practitioners SHRI MURLIDHAR CH
also help them. And the cost of KANT BHANDABE, No. 20

whereby the private practitioners also help them. And the cost of the private practitioners, if need be—
I am quite sure, that no private practioner would charge—should be paid by the Government. Then, there are other things for the future.

I went to add one more thing at this stage. We must take aggressive measures to boost up the economy. I went and met the Executive Director of the Stock Exchange. I had a word with the President of the Bombay Stock Exchange, I met the Board of Directors and other members of the Executive Committee. And I am proud to say that the stock exchange will start functioning, if not from today, definitely from to-morrow. I told them, "well, the Bombay Stock Exchange started on the footpath. Forget that your building is damaged." Of course, they have to ensure the safety of the building. But short of that, they have to get the telephone lines, and they have also to get some minimum of electricity supply. But that is being arranged....

SHRI S. S. AHLUWALIA: Under the banyan tree...

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Yes, they can start under the banyan tree. That is why there is so much of vibrancy in Bombay life. I said that they can start. And they were ready. And you will see that the Stock Exchange. the nerve centre of the entire economy of the country will start vibrating again from tomorrow; It is not a small thing that on Friday the blast overtakes you in such a big way and by the end of the week, you are on your feet. The compliment, again, Mr. Mahajan goes to the citisens of Bombay.

SHRI PRAMOD MAHAJAN: No. It goes to those who are not injured, the Directors who you met.

SHR! MURLIDHAR CHANDRA-KANT BHANDARE: No, no. That is your concept. I am sure you will never accept whatever good is done. I am quite sure, the Maharashtra Government is doing everything, and despite what you may say, the confidence of the people in the Government will continue.

And, Sir, when I rise to speak teday, how I wish to myself that the events of 6th December had never happened. I do not like to talk politics. But it is not given to them to talk of incompetence of the Government That is writ large almost to the point of changing the history of the country. But this is a new thing which has been thrown up by Bombay and let us really cash in on it, that we will not allow anything to come in the way of the unity and the integrity of the country, that we will not panick, we will not be terronised, and that no matter what comes, the economic growth of this country will not stop. Therefore, I appeal to all the parties today that letus fulfil this basic need of the country let us control the population and improve our work culture improve our economy in which the Bombay people ae giving you the lead, and forget the small things which divide and split the societies, the small things which make you overturn the rule of law, which make you to take the law into your own hands and bring unhappiness and misery to the millions. Let us now look to an era where we bring in prosperity, happiness and hope to the millions of Indian citizens, led by Bombay, the great city in Maharashtra the 'Maha' among our 'Rashtra'

SHRI YASHWANT SINKA (Bihar): Mr. Vice-Chairman, I rise in great grief and greater angulan to talk about this particular incident and participate in this discussion. I on my own behalf and on behalf of my party extend my heartfelt sympathies to the people of Bombey,

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specially to those who have been affected by this dastardly act, and condolences to those families who have lost their near and dear ones. I must also congratulate, like my friend Mr. Murli Bhandare, the people of Bombay for having risen to the occasion both in the sense that they were able to rush to the help of the needy and also because they did not allow this incident to disturb the peace of Bombay.

Mr. Vice-Chairman, this is not the time for a political debate. This is not the time to score political points and I have no wish to do that. I will not even refer to the inadequacies of the statement. I only say that if the Government statement had included the sensitivity, had had given expression to the feeling as all of us have for the people of Bombay, and had given expression to the sympathy that we have for them, I would have found the statement more complete. I am sorry this aspect is completely missing from this statement.

Mr. Vice-Chairman, while we on this side say that this is not a political issue, that we do not want to advantage of it, take any political it is equally incumbent—and I like to remind the Treasury Benchesthat they approach the issue in the same spirit.

Mr Bhandare has made his speech and has gone away. He is a very dear friend of mine I wish he hd not joined issues; he had not taken Mr. Pramod Mahajan to task making certain points that he made. I have no intention to speak on his behalf; I really don't mean to defend him; he is a very articulate Member himself. But this is not the occasion where we have to join issues with each other. This is a moment, Mr. Vice-Chairman, of a national crisis. A national crisis has overtaken our country. Therefore, it is in that apirit that all the Members of this Hose belonging to ovarious political

parties having our own profession, our own ideologies, must approach this task because if we fail to do so in this House, in this ment; then we shall r not only be failing ourselves, we shall be failing the nation. That is why, we have to rise above all these petty considerations.

Mr. Vice-Chairman, if we want to tackle the problem which has arisen. then our diagnosis has to be correct. Thta is the first requirement. If we make a wrong diagnosis, if we locate the wrong reasons, then quite clearly we will not be able to tackle those causes which may be behind these incidents. And this is what we were be behind these incidents. And this is waht we were referring to. This is what the various Members have spoken so far, meant when they said that an over-emphasis on only the economic issues, an over-emphasis on the economic programme, would be misplaced. This is our genuine concern: If we were to only say that because India is suddenly a tiger uncaged that our roar is being heard all over the world, that we are the strong economic power in the world and the world is shaking and trembling of fear for our great might.... I think we will be fooliing ourselves. Therefore, this emphasis on only the economic aspect of our national life is misplaced. That is what my friends That is what I were mentioning. would like to mention. That is where I have afear that the diagnosis this Government is making might wrong and, therefore, they might end up tackling wrong reasons and wrong causes. We have to clearly realise. that this Mr. Vice Chairman. the Indian is an assault on State. It is an assault, it is an attack on the Indian people we tha: Terrorism. have to realise has various facets. It might be limited to one territory. It might be limited to one community. It might be lim! ted in various ways. But this does not have those limitations. It

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some sinister implications. Therefore,
to look at it partially, to look at it

to look at it partially, to look at it inadequately, will be a grave mistake, to my mind. Certainly, the economy will suffer. In any such law and order situation, the economy becomes a victim. Transport does not move. Things do not happen, Economic activity does not take place. So, the economy is affected. There is no denying that point. But this is not just economic strangulation. It is, as I said, an assault on the nation and on the people, which is a matter of deepest

concern and we have to realise that.

Now, it is up to the Government whether they appear before the people, in Parliament, in sack cloth and ashes or not. It is up to them. But there are two things, Mr. Vice-Chairman on which the whole existence, the raison d'etre, of this Government is going to be judged. What happened has happened. I am not referring to what happened on the 6th of Deceber. I am not referring to the holocaust the communal holocaust th: follwed the 6th of December. I am not referring to the second round of rioting that took place in Bombay. I am not even referring to what happened in Bombay on Friday. But if usch a thing were to happen again anywhere in the country, there is no way this Government can absolve itself of further responsiblity. There is no way they can continue occupying the seats which they are occupying Let me be very clear about it. Let me be very clear about it.

If this kind of incident takes place anywehere in the country, you cannot absolve yourself of further responsibility. In fact, you have just escaped by the skin of your teeth as it were Let me tell you. If that bomb on the scooter had not been located by the people of Bombay, by that particular doctor who did see that: would have scooter standing there been a repetition of what had happened on Friday. So, for God's sake, you have to become alert. You have to gear yourself up in oder to ensure that nothing of this kind really happens anywhere in the country The citizens of this country have right to feel secure. It is your duto protect their life and propert Live up to their expectations. Do forsake it.

The second acid test for the G ernment, Mr. Vice-Chairman, is tl they have to book the culprits. Bri the guilty to book. Mr. was saying just now that it is a di cult task and that it will take a le time. I am not interested in this ki of argument I am saying that Government will have to bring guilty to book immediately. Do wh ever you want. You have all the wers of the State at your dispos Get in touch with whow soever want to, anywhere you want. please come and tell Parliament : the people who the guilty people I am not trying to point my fir at anybody on the basis of suspic It will be irresponsible on my page It will be irresponsible on the par the Government. It will be irrest sible on any other person's part point his finger either at a neight or at an organisation and say 1 this person is guilty, I would like to say that. It is your respo bility as a Government to get at bottom of the whole thing and c back to Parliament, come back to people and tell them who the gu people are and take the severest tion against those guilty people.

Mr. Vice-Chairman, I feel these the two things on which this Gov ment's credibility, its entire exist is going to be judged by the pe of this country—whether you are to protect the people's lives and perty in future and whether you able to bring the guilty to book the Bombay bombing. These the two things.

Now, Mr. Vice-Chairman, whit that has happened? There saying that if you sow the wind shall reap the whirlwind. We hat this country sown the wind an

are reaping the whirlwind. I hope this is the last instalment of it and not the first, but we are living through difficult times. We are going to have problems. This is something which you knew. As a Government it was your duty to know that things will not be normal Therefore, I am surprised when I see a certain sense of complacency on the part of the Government when they talk in terms of changing the agenda, bringing back to economic issues, as if what had happend on the 6th of December is something which is erased from the peoples memory by some magic wand Things do not happen that way in reality. In the world in which we live things tend to persist. Today you are talking of globalisation on an economic plane. Let me tell you, Sir, that there is far greater globalisation, there is far greater global integration as far as terrorism and all that goes with it is concerned. Whether like it or not, national boundaries have ceased to exist as far as these groups, these marauders, these attackers are concerned. Therefore, what happens in this country is not merely the concern of the people of this country, it becomes a concern of other interested people immediately else where also in the world. Therefore, your task has become more difficult.

Without going into any great length, I would like to say, Mr. Vice-Chairman, that representatives of the Government need not rush to the press with half-cooked statements. Please be very, very careful in making your statements. We have had statements from the Chief Minister of Maharashtra, we have had statements from the Home Minister and we have had statements from the Prime Minister himself. In all these states ments there are contradictions.

SHRI SHANKAR DAYAL SINGH (Bihar): And the State Home Minister's statement now.

SHRI YASHWANT SINHA: The statement of the Minister of State for Home is also there.

I would suggest that the Government should first get at the bottom of the whole thing before you make a statement. And when you make a statement, the statement must based on facts, the statement must be based on definite information and the statement then must become the charter of action. You cannot say that such and such organisation is involved and such and such country is involved and get away with it without doing anything. If a neighbour of ours has done such a beastly act, then there is enough reason for this country to go to war with that neighbour. I am not mincing my words. But first we have to be sure. We cannot just make a statement in a light spirit and get away with it.

So, I will gain say, without referring to the failures of the Government, that we need to strengthen our intelligence machinery. How are you going to do it? Where the inadequacies were, where the weaknesses are, this is something which you must investigate. You must find out and take corrective steps in order to strengthen our intelligence machinery, our intelligence organisations so that such incidents are not repeated without our knowledge any more.

The second suggestion which would like to make is, there is a word in Urdu, calld iqbal, Government is run in iqbla. Will, not force, is the this is how basis of Government; famous political scientists have put it. A Government runs on iqbal which under a serious question is today mark. Re-establish that iqbal. Let the world know that there is a Government in this country which intends to govern, which has the will to govern. This is the message which must go, this is a signal which you

must send in the national interest. Therefore, re-establish the igbal of Government.

Vice-Chairman Mr. Sir. Mr. Bhandare was talking of retaliation. I don't think it is anybody's case here in the House that we should start retaliating against each other. that sections of population should retaliate aginst each other. That is not the intention. I think he has misunderstood the point. But certainly it is the duty of the Government-it is the sacred bounden, duty of the Government- to retaliate, if the Government finds that there are forces which are out to and destroy our disrupt Then if you don't retaliate and if you sit wearing bangles around your arms, then you are not performing the duty of the Government. Therefore if you have to retaliate, I am telling you on behalf of my partyand I am sure, many of us here share that feeling-retaliate all your might, retaliate against anyone and you will find the whole Parliament of India standing solidly behind this Government if you take these bold, courageous, steps. So, don't hesitate. If you find that there is a foreign hand, break that hand, break it for ever to that that impure hand will never rise in the direction of our country again, so that those fingers will never try to take us in their grip. Therefore, that has to be done.

Most importantly, Mr. Vice-Chairman the point I would like to make is while we are not making it a matter of politics, while we don't want political interests to be served in a moment of national crisis, my humble advice to the Members of the ruling party would be not only not to make it political but also to make it intra-political. There is a danger, there is a certain hint that I find, which is very unfortunate. If you try to look at it from the point of view of internal differences, TOUT OWIL

please don't do it. Take my advic There will be enough time left for all of us to fight Live, surviv But, first of all the nation mu live. And the nation can only livlive Sir; If the Government shov that it has the will to govern, it Government shows that it is aliv to its responsibilities, the Govern ment shows that it is alert abou the future, the Government shov that it is equipped to deal will such situations. And if there failure, then it will not be th failure of the Government alo but it will be our collective failur because sitting in this House her we would have all failed in defer ding the future of this country, i deflending the security and int grity of this country.

Thank you, Siz.

SHRI INDER KUMAR GUJRA (Bihar): Thank you, Sir for askir me to get up and raise my voice, compassion, if I may say so. I read'th statement of the Government onc I did it twice. I did it thrice. only thing missing, which I foun was compassion.

My friend, the Minister of Stat is new to his job-and I have a gree deal of sympathy for him. Th statement has not been drafted b him. But those who have drafted should have seen to this. Since Par liament was discussing this for th first time after the tragedy, I wi hoping that the Government would ask all of us to stand up and ser our word of sympathy to those wh have been bereaved. The statemer doesn't talk of that; the statemen does not talk of the families wh have suffered. They deserve syn pathy from this House. It mere talks in terms of the money that going to be given to them. Th complete lack of compassion, comlete lack of concern for those wh have suffered and for the innoces lives that have been lost, is some thing sad And even belatedly-b cause I am rising land to speak on this—may I, even now, say that when the message goes from this House, the message must begin with a word of sympathy, with a word of compassion for those who, for not fault of theirs, have suffered? I think, Sir, when you wind up this debate, you will ask all of us to stand up for a couple of minutes in silence to pray for those who have lost their lives and who are still lying in hospitalb.

About the statement, Sir, unfortunately, again, I say, I have never seen a statement like this in which a Government states just facts even a cub reporter of a newspaper would have given a betttr statement than this. We have been secing newspapers for the last three. days particularly. Every newspaper has given more information than this paper has. It does not give us anything. You read this paper, and you do not get anywhere except that, in para 10, the Prime Minister of India goes to Bombay, he goes to the stock exchange, the devastated building and thinks that the attack is on our economy, I think, it could not have been a more sad statement than this. I was carefully hearing him on the television, and I was thinking about The leader of the nation goes to Bombay. He does not condole those whose dear one's have He does not go to the homes of those who have died. He goes to the stock exchange and thinks that India's economy has been attacked. My friend, Mr. Yashwant Sinha who is more experienced in this sphere than I am, has asked a very valid question. What is it that great thing that India achieved ever since Dr. Manmohan Singh's economics has come in that the world is thinking of attacking our economy today? I think, this is a cynical way of looking at things.

The explosions, as he has said, were executed with precision, and they were hi-tech. What is our response? Is our enquiry hi-tech? When we say

that our intelligence has failed, do we realise that our intelligence setup is anything out hi-tech oriented? If the terrorist movements have acquire hi-tech, it is equally inmortant that your intelligence system should also be hi-tech oriented. We are still laiden with old rifles The are still laiden with those intelligence people who do not know where the trouble lies.

But, more than that, there is one more sad dimension of it. Also here I must say that this is because when the last riots took place in Bombay, which were sad, and so many people suffered and lost their lives, what was the Government occupied with? It was not accupied with trying to sort out things and take precautions for future. You saw day after day an infight going on in the ruling party on who should be the Chief Minister. how the Chief Minister should be removed, how many people were with the new Chief Minister, how many people were opposed to him and how many MPs were present befor Prime Minister for him and how many The ruling party was against him. not concerned with Bombay. It was concerned with only infights, and I am sure this type of preoccupation will now be more visible again next week or so when the AICC meets. They will not talk of Bombay in the context of what we are talking: they will talk of Bombay in he context of whether the Minister committed a mistake or not and whether he should be removed or not, not in national interest, but in the party's interest, and also about the party's factional preoccupations.

The C.M., I think, in his statements from Bombay has said even more than what the Prime Minister has said. He has given some information, but I wish he had not because the information that he has given is half-baked, full of more hazards. He had been Defence Minister of this country for nearly two years.

He must understand the delicacies of arpiomacy. Countries like india do not go about mentioning names of other countries thi they have come to a very nrm and final conclusion. And here is a Unief Wilnister who has experience of running Defence of this nation mendions two nationas straigniway. Even if they are cutprits, you must understand that you must get evidence, strong enough evidence, on whether that particuar gov ernment was benind it or it was individual act. May be that that particular group which has done it, is also fighting its own government at same time. We are seeing what is happening in Egypt. Therefore, would ask the Government to more cautious about this because it is the way of looking at things which can create far more serious problems. I have heard my friend from the BJP with a great deal of attention I think we should not dismiss his remarks only because it came from a BJP; Member. We have differences, but he has come from Bombay 'fresh with facts. He has asked very pertinent questions. I hope the Minister while replying will not be evasive and will not try to say it only because a BJP Member has asked it. At the time I would say with a great deal of respect for Shri Advani naming a country is a very dangerous and delicate thing. He is a senior politician and a public man. I would urge him to use restraint at a time particularly when international relations are involved. It is not question that we should not name nations. When it comes, we may have

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My friend also had mentioned that some time ago, when there was a naval action against the LTTE, there was a warning given to us. Newspapers say so. The Government does not come out to say whether it is a

to, but not before that. Therefore, I

think our policy should be very clear

that till a very conclusive evidence is

at our disposal, we should not men-

tion it.

fact or not. The Chief Minister has also revealed that somebody has been arrested already. He has also reveated his nationality. Agin it was a premature thing. Mere arrest does not mean anything till you have a conclusive evidence. If after the dastardly assassination of Rajiv Gandhi, the Lilk has resorted to this tnen the Government of India will have to take a very firm stand on this and assert itself and see to it something is done. Newspapers have said that the Intelligence Bureau already had the information. I share with you, Sir, a very interesting aspect. On Friday this thing happened. On Saturady everybody was speculating, A responsble person, whom met and who is not in service more, raised his finger in the direction of the LTTE. I was surprised myself. He said: "Yes. But you have not read what type of ultimatum the LTTE had given when Mr. Kittu was supposed to be killed, I do not know by whom." But I think that is something which would need clarification.

The post-incident actions are very important. As I said just now, we want to re-equip our intelligence services with high technology or not? Every time we are behind in it. When terrorism came in Punjab, we found that our people were fighting with 303 rifles, whereas the terrorists had AK-47. Today you find all your intelligence and security people search the people with a detector which can only detect the metallic bomb and not the plastic bomb and type of bomb which was used for assassination of Mr. Rajiv Gandhi. I think that is where the question of high-tech does come in. One thing that is more important is that under no circumstances should a message go either from this House or from the nation that we are trying to munalise the issue. That is extremely imporant. If this type of a message goes, then whoever has this crime, will have succeeded in his

the and market

effort. All those, who are at this game have only one purpose—how to divide this nation on communal lines, on linguistic lines and what not. Therefore, I think all of us, who are responsible in public life should be very careful with this.

I am sorry, that this House, unfor unately, has not come out with strong enough message to the Government that we do not find it up to the mark It has not discharged the expected responsibilities. I am saying so not because it is another party, I am saying so as an Indian. I have sat on the other side of the Benches as well. Therefore I feel concerned. I think it is a question on which even the ruling party should think. Can we not do something to see that these incidents do not get repeated? Can we not do something to see that our intelligence is better equipped? Can we not do something to see that our security forces understand their responsibility? Today we equip a person in uniform with obsolete instruments without training and expect him to safeguard everything. He cannot do it and he does not do it. We see it in Delhi and elsewhere. Therewould fore, before I sit down, I urge when the Minister replies will at least give us some information and not repeat a bland statement that has been passed on to us in the name of a statement. Unfortunately Government had fallen into the habit of making a bland statement. After the 6th December incident, have issued a White Paper which is only a cover page and nothing else in it. Today you find another ment which is as bland as the White Paper. The result of it is that neither are we in a position to give them advice nor are we able to say whether the Government is doing a right thing or a wrong thing.

I would also urge the ruling party— I think in their own interest—please stop infighting. Now, do not fight each other, fight the enemies of the nation at least for once, if not done earlier. Thank you.

SHRI V. NARAYANASAMY: Mr. Vice-Chairman, Sir, thank you for giving me this opportunity. I have heard the senior Members of House and their accusations against the Government on various counts. The Lomb blasts in Bombay meticulously planned starting from 1.20 P.M. to 4.00 P.M. the entire openation was over by 4.00 P.M. A number of lives have been lost and properties worth of crores of rupees have been damaged. The entire country was shocked at the bomb blasts that took place in an industrial city. in a commercial city like Bombay.

Sir, one has to see what was the roos of these bomb blasts and the riots the took place in Bombay and other parts of the country. As a true citizen of this country I will be failing in my duty if I do not refer to it. What are the factors that led to these riots in Bombay, Ahmedabad, Surat and other parts of the country and bomb blasts in Bombay? It is no doubt that these incidents took place after the demolition of the Babri Masjid on the 6th December, 1992. After this incident two riots that took place in Bombay were engineered by the Shiv Sena and other organisations which were well known to body and which were focussed various political parties and leaders. As a retaliation these bomb blasts might have taken place in Bombay.

Sir, we are pained to see that the riots and bomb blasts that took place in Bombay are ruining economy of the country. As soon as the bomb blasts took place in Bombay the hon Prime Minister was pleased to depute the hon. Homt Minister of State for Home Affairs to that place. The hon. Minister has also made it a point to visit Bombay and the affected areas to create confidence in the minds of the people of Bombay that his Government is really concerned about the people of Bombay and other parts of the country

Bomb Explosion in 340

Sir, there was a remark made by Members about the hon. Prime Minister's statement, "This may be a result of the economic reforms that have been brought by this Go. **Vernment.**"

Sir, with due respect, I would like to submit that after a long period, now we have brought economic reforms and they have started showing results. There is no doubt about it. If anyone says that foreign investments are not coming I will not accept it for the simple reason that the country's economy which was at the lowest ebb has been coming up because of the reforms that have been taken up by the Government. Bombay city is the nerve centre of the Indian economy. In the last riots, more than Rs. 20,000 erores worth of properties have been damaged and a numbe of lives have been lost. In the bomb blasts. so far no one calculated the amount of property that has been damaged, about the loss of lives the hon. Home Minister has given it in the statement: The hon. Home Minister, when we were referring to the matter on Friday, said that an international conspiracy relating to the bomb blasts was not ruled out. But I find criticism from the other saying "Don't jump to conclusions" The Government is not jumping to any conclusion. But if one sees the device that has been used, the bombs that have been used and the modus operandi, one has to come to the conclusion that internaį**m** organisations are tional field for the purpose of bomb blasts. He said "We are not ruling out the possibility." He did not say conclusively that it was the international organisations which were responsible for it. But the other side says, "Don't jump to conclusion." Neither the Central Government nor State Government jumped to conclusions that it was the international organisations that had been involved in it. But we do not rule out the possibility. That was the reply given by the hon. Home Mini-

ster in this House. Sir a reference has been made to the Chief Mini ster's version. The Chief Minister gave several statements and the statements of the Home Minister are different from what the Chie Minister said. The Chief Minister stated that one Sri Lankan nationa was arrested and that the device tha had been used was in the weapor system with the LTTE. He also said that in the assassination of our great leader Shri Rajiv Gandhi, such & system was used by the LTTE There is a motive behind it also After the death if the various per sons who had been involved in the assassination of Shri Rajiv Gandh and also after the death of Kittu they have been giving ultimatum to the Government of India saying that they are trying to create law and order problem in this country for which they are fanning out the militants throughout the The organisation was concentrating in Tamil Nadu earlier. Now, even is Vijayawada somebody has beer arrested. In Delhi some persons who were with the conspirators and Sri Lankan nationals were arrested In Bombay also, some militant were arrested. Therefore the LTTE's in volvement is also not ruled out But agree with hon. Members tha the statement is not giving the ful fact. That the bomb defused by the Bureau, the explosives experts, has been planted in a scooter was t news items in the papers, the TV and other media. But it is not re ferded to in the statement, Pos than two days, that particular scoo ter was there in that prticular place. The doctor concerned and th public gave their version and there after the police arrived there. My question is, what has happened to our intelligence system? It is a pertinent queston which arises il the mind of everybody. Such a bit operation would not have been plan ned in one day or two days. I might have been planned one month back, minimum one month back It was such a big operation covering 30 kilometers! The hon. Home

Minister has to give an answer to the House as to what the clue he And there was also a news item that after the Ayodhya incident, there were ships moving with wepons near Bombay That was the information we got. Were they intercepted? Ships with sophisticated weaponry were moving near Bombay. Did the Government have any information? I would like to know this from the hon. Minister in this House. To my surprice. find that the case has not been so for fully handed over to the CBI. Is it a fact? Now, various agencies have been involved. The Intelligence Bureau, the RAW and other organisations, including the CBI, have been indirectly involved for the purpose of finding out the culprits. According to our information, the case has not been handed over to the CBI. Is it a fact or not? If it is fact, what are the reasons for not handing over the case to CBI? It is a very big issue, it is an international issue and a matter concerning the people of the country and everyone suspects that there is a foreign hand in it. Why the CBI has not been directly involved for finding out the culprits. In New York for the bomb blast that took place in the World Trade Centre within 24 hours the clue was obtained by the Governmen, and some of the culprits were arrested But Sir, in this case even after three days the hon. Home Minister is not in a position to come with at least some kind of information about the organisations or the individuals involved in that to this House If the Home Minister thinks that it is for security or even for the purpose of getting cogent information or details, then it is all right. But there ig a challenge to our security system and the police administration of the country by these bomb blasts. Therefore, the hon Home Minister has to come to this House and he has to inform while replying whethere any clue, direct clue, has been obtained by them about the involvement of any organisations in this

matter. Without the support of local agencies or organisations such a big racket, the killing of the people or putting the bomb at various destinations in a very planned manner could not have pened. I want to know whether you have obtained any informarelating to the organisations, agencies or individuals who are assisting them for the purpose of bomb blasts.

Sir, while speaking the hon Member, a senior Member of this House, Shu Yashwant Sinha was referring to this Government and was saying that this Government should go... (Interruptions)... You said that... (Interruptions)...

SHRI YASHWANT SINHA: I can stand up and say that, but I did not say that. Don't say that.

THE VICE-CHAIRMAN (SHI?: MD, SALIM); Please come to your point.

SHRI V. NARAYANASAMY: Sir, if I have not properly understood him as far as that aspect is concerned, I take back that word, I said that word. But for the way in which he was speaking and the accusations which he has been making against this Government. I would like to say only one word. When our great leader Shri Rajiv Gandhi, was the Opposition Leader and he went to Madras, protection was not given to him by the previous Government that was led by Shri Chandra Shekhar in which our Yashwant Sinha was a Cabinet Minister. ... (Interruptions) ...

AN HON, MEMBER: Let him so on record.

SHRI KAMAL MORARKA: Sir, will this go on record?

THE VICE-CHAIRMAN (SHRIMD, SALIM); No. no.

Bombau on

SHRI KAMAL MORARKA. Sir. we are debating the bomb blasts in Bombay. In the morning everybody said, "You should not politicise the issue." My hon, friend and colleague is asking something totally out of context and totally away from

SHRI V. NARAYANASAMY: us be clear about it. ... (Interruptions) ... Let us be clear about it whether I am going out of content... (Interruptions) ...

SHRI KAMAL MORARKAyou withdraw your remark against Mr. Chandra Shekhar, we will not proceed ... (Interruptions). ...Otherwise, we will not proceed, ... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is better you concentrate on this topic.

SHRI V. NARAYANASAMY: T am going to concentrate on this.

SHRI YASHWANT SINHA: No I must say it is very unforunate... (Interruptions) ...

SHRI KAMAL MORARKA: he canont attack him in the name of the previous Prime Ministe.

SHRI YASHWANT SINHA: Sir, I think I was trying to be as humble and as reasonable in my approach as is possible, as was physically possible, mentally possible and I am very sorry that with a reference to my Mr. Narayanasamy speech brought this extremely unnecessary reference, and if this is the way he wants to refer then I want to know who the Home Minister was when Mrs. Gandhi was assassinated; where that preson is now; and what action you have taken against that person. Who was the Home Minister when the Sikh riots took place? Do you remember the name of that person? ... (Interruptions) ...

SHRI KAMAL MORARKA: Along with your Prime Minister you must also region.

SHRI V. NARAYANASAMY: One minute. One minute... (Interruptions) . . .

SHRI YASHWANT SINHA You politicise it. I did not want to politicise it. ... (Interruptions) ...

SHRI KAMAL MORARKA: Mrs. Gandhi was... (Interruptions) ... Whoever was the Minister should resign. (Interruptions) ...

SHRI YASHWANT SINHA: I pleaded with the Ruling Party Member. ... (Interruptions) ... I pleaded with him not to politicise. If this is the way they are going to respond, then I am here, we are all here with all the ammunition against them and they will not be able to speak for one minute Let him say this... (Interruptions) ...

SHRI KAMAL MORARKA: for the sake of record, Mr. Rajiv Gandhi was assassinated in Tamil Nadu where there was a State Govrenment and a Governor who belonged to their party. They should not behave like this Mrs. Indira Gandhi was assossinated in Delhi in her own house. The Home Minister was here. The Union Territory was directly under the Home Minister. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Nothing is going on (Interruptions) ... Nothing will go on record. (Interruptions) ... Nothing is going on record. (Interruptions) Mr. Narayanasamy, please take your seat. (Interruptions) ... Please take your seats. (Interruptions) ... Mr. Narayanasamy please take your seat. (Interruptions) ... Nothing is going on record (Interruptions)... Please sit down. (Interruptions)... Nothing is going on recrod. (Interruptions)

SHRI KAMAL MORARKA: If his original comments will go on record, everything will go on record. (Interruptions)...The Verma Commission has indicated them. They have no shame. (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Narayanasamy, please take your seat. (Interruptions)...Mr. Narayanasamy, please take your seat. (Interruptions)... Mr. Morarka. (Interruptions)... This afternoon we are discussing it in an entirely different spirit. (Interruptions)...

SHRI PRAMOD MAHAJAN: Mr. Vice-Chairman, as far as expunging the remarks is concerned, if there is somthing unparliamentary it should be expunged or, otherwise, the Member must withdraw his remarks; then everything can be done. Instead of doing so, if the hon. Member insists that this remarks should be there, then all the remarks should be there so that the future generation could know about this entire discussion. (Interruptions)...

SHRI JAGESH DESAI (Maharashtra): All remarks...(Interruptions)... should be expunged. (Interruptions)...

SHRI KAMAL MORARKA: He should request conscientiously. Let him say so. (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please take your seat. (Interruptions)...

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Before you give your ruling I have a point of order. Ever since the debate on Bombay bomb blasts started this morning one after the other had been blaming our party and Ayodhya incidents had been brought into this. What is the correlation? (Interruptions)...

THE VICE-CHAIRMAN SHRI MD. SALIM): Mr. Jain, please take your seat There is no point of order. (Interruptions)...

DR. JINENDRA KUMAR JAIN: You cannot be selective. You put on record whatever suits you and delete whatever doesn't suit you. (Interruptions)...

THE VICE-CHAIRMAN SHR MD. SALIM): Please sit down. (Interruptions)... Mr. Jain, please sit down. (Interruptions)...

DR. JINENDRA KUMAR JAIN: If you don't want to put lit on the record you have to delete it. (Interruptions)...

THE VICE-CHAIRMAN SHRI MD. SALIM): Mr. Jain, I told you... (Interruptions)... There is no point of order. (Interruptions)...

SHRI G. G. SWELL (Meghalaya). Sir, I was trying to draw your attention for some time. (Interruptions)..

AN HON MEMBER: Don's cast aspersions on the Chair. (Interruptions)...

DR. JINENDRA KUMAR JAIN; I am not casting any aspersions on the Chair. (Interruptoins)... Sir you please allow me. (Interruptions)...

श्री राम नरेश पादवः महोदय, उत्तर प्रदेश आपकी व्यवस्था के बाद उसी पर फिर व्यवस्था का प्रश्न उठाना न्याय संगत नहीं हैं... (व्यवधान)

SHRI G. S. SWELL: Sir, this is a very sad occasion. It has to cut across party lines. All that has been said is extremely unfortunate. (Interruptions)... Nothing unparliamentary has been said. It must also on record. But I also say that the whole thing was unseemly, uncalled for and abominable. (Interruptions)...

THE VICE-CHAIRMAN SHRI MD. SALIM); Mr. Narayanasamy.

SHRI V. NARAYANASAMY: Sir.

SHRI KAMAL MORARKA; What about his point? (Interruptions) ...

THE VICE-CHAIRMAN SHRI MD SALIM): On the point you mentioned. (Interruptions) ...

SHRI KAMAL MORARKA Everything will go on record. This is Parliament. (Interruptions) ...

SHRI V. NARAYANASAMY: Sir. it was not that I talked harshly about the former Prime Minister, Chandra Shekhar, and his Government. There is nothing unparliamentary. (Interruptions) ...

SHRI KAMAL MORARKA: we put it on record that this Government is responsible for the assassings on of two Prime Ministers. Here is a political party which did not care for their leaders, which did not cooperate with the Commission of Enquiry. The Verma Commission has said that ... (Interruptions) ...

VICE-CHAIRMAN THE SHRI MD SALIM): It is not a question of blaming each other. (Interruptions) ... It is not a question of blaming each other. (Interruptions) ...

4.00 P.M.

SHRI YASHWANT SINHA: It is not a question of blaming each other. .. (Interruptions) ...

SHRI V. NARAYANASAMY: I do not want to withdraw the word that I said. I will not withdraw. Why should I withdraw? ... (Interruprons)...

SHRI KAMAL MORARKA: He will not withdraw ... (Interruptions)

VICE-CHAIRMAN (SHRI THE MD SALIM): I do not think Mr. Narayanasamy deliberately wanted to hurt anybody and now he is expressing... (Interruptions) ...

SHRI KAMAL MORARKA: He is not. He says that he mentioned hard facts about the previous Government. He feels that we are responsible for Shri Rajiv Gandhi's assassination. He is saying so... (Interruptions)...

SHRI V. NARAYANASAMY: 16 is the findings which say that adequate and proper protection was not given to Shri Rajiy Gandhi. (Interruptions) ...

SHRI YASHWANT SINHA: Is this the point we are discussing?... (Interruptions) ...

SHRI KAMAL MORARKA: Mr. Narayanasamy you did not. Don't try to dodge facts. Don't misguide. You blamed the Chandra Shekhar Government. You did not... (Interruptions)

SHRI V. NARAYANASAMY: Don't try to bully me like this... There ruptions)...

SHRI KAMAL MORARKA: When Mr. Na asimha Rao was the Minister, Mrs. Indira Gandhi was killed...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Nothing will go on Miniarecord ... (Interruptions) ... ter is saying comething. Yes Mrs. Alva (Interruptions) ...

SHRIMATI MARGARET ALVA: We are not talking about blaming anybody. Let Mr. Morarka not talk abou it. All that the hon, Member said was the findings of the Verma Commission. (Interruptions). me finish .. (Interruptions) ...

SHRI KAMAL MORARKA: The records are there. Why are you twisting it? It is not proper. We are saving something which we heard . . . (Interruptions) . . .

VICE-CHAIRMAN (SHRI THE M.D SALIM): Mr Morarka, let her finish ... (Interruptions) ...

ALWA-SHRIMATI MARGARET All that he was saying is that the withdrawal of the NSG...(Interruptions) ...

SHRI YASHWANT SINHA: He did not ... (Interruptions) . . . Mrs. did not ... (Interruphe tions)....He did not utter a word about the NSG. Look into the records. He did not utter the word NSG ... (Interruptions) ... Mr. Chairman, I am sorry, I am very sorry I made a reasonable speech. I am extremely ashamed that I made a reasonable speech in this when I was intervening in this debate. These people don't deserve it. They need to be dealt with in a different manner. I am sorry to say this because if Mr. Narayanasamy can respond to that speech in this manner then I just don't know what should do except feel greatly ashamed that I am a Member of the some House of which he is a Member ... (Interruptions) ...

SHRI 'V. NARAYANASAMY: I will tell you, if the hon, Member Shri Yashwant Singh's feeling have been hurt, if I have wounded his feeligs, then I withdraw it...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Morarka let him finish . . . (Interruptions) . . . Do not be so agitated . . . (Interruptions) . . .

SHRI KAMAL MORARKA: Let him say he is withdrawing. I want him to apologize. If you don't apologize, Mr. Narayanasamy, I will see how you will carry on... (Interruptions)...

SHRI V. NARAYANASAMY. Why should I apologise . . . (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI MD SALIM): Mr. Morarka don't be so agitated (Interruptions)

SHRI JAGESH DESAI: Sir, he eannot talk like this in the House ... (Interruptions)...

SHR1 YASHWANT SINHA: Mr. Vice-Chairman, you were in the Chair when I was speaking. You are a witness and so are other Members of the House of the spirit in which ... (Interruptions)... You are

a witness to the spirit in which I made my intervention. More than any body else I am appealing to you. Is this kind of response to what I said justified? I am leaving it to you, Mr. Vice-Chairman.... (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Sinha, your speech was appreciated by the Members sitting on this side also. That is why I am asking Mr. Narayanasamy . . . (Interruptions) . . . not to look at it politically . . . (Interruptions) . . . It is not a political question . . . (Interruptions) . . .

श्री राम नरेश यादव : इस मामले को वन्द कर दना चाहिए वयोकि उन्होंने खेद व्यक्त कर दिया है (व्यवधान)

श्री कमल मोरारकः वन्द नहीं होगा

When Mr. Narasimha Rao was the Home Minister, Mrs. Gandhi was killed why did he not resign?.... (Interruptions)...

THE VICE CHAIRMAN (SHRIMD. SALIM): Mr. Morarka, pleased don't get agitated . . . (Interruptions) . . .

SHRIR.K. DHAWAN (Andhr Pradesh): I have been listening to Mr. Yashwani Sinha and Mr. Kamal Morarka, Mr. Sinha, only once he referred to you and said that wanted this Government to be dismissed. You have been listening to that, I have been listening to what happened. I have been listening to what Mr. Morarka said what Mr. Jain said . (Interruptions) . . . Only he was responding to what Mr. Yashwant Sinha said that he wanted the Government to be dismissed. You immediately got up and said that you didn't say that the matter ends there. He has got every right to say whatever he feels like. Why are you taking that evedy body is responding to you? And the second thing you said that you were ashamed to be a Member of the House. We are also Member of this House. So, you shouldn't say all these things. The only thing is, Mr. Narayanasamy should not have said it. agree with you... (Interruptions)...

SHRI G. G. SWELL: Dot't expunge anything. Everything should go on record . . (Interruptions)

Let Mr. Narayanasamy finish it. We all want to have it...(Interruptions)...

SHRI KAMAL MORARKA: Why can't he withdraw? ... (Interruptions) ...

SHRI R. K. DHAWAN: Don't say that you are ashamed. Several Members are also there...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MD SALIM) - Okay, Mr. Dhawan.. (Interruptions)...

SHRI R. K. DHAWAN: He was not responding to what you said, you got up and clarified the position... (Interruptions)...Don't take it as a personal thing ... (Interruptions)...

SHRI G G. SWELL: Everything must go on record...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Let Mr. Narayanasamy speak. He is capable of defending himself . . . (Interruptions) . . .

SHRI DIPEN GHOSH: After all, Chandra Shekhar Government was supported by the Congress (1)....

That was no the Opposition Government ... (Interruptions) ...

SHRI DINESHBHAI TRIVEDI (Gujarat:): Are you allowing everybody to speak?

THE VICE-CHAIRMAN ((SHRI MD. 5MIM): No, I am not allowing Mr. Narayanasamy, do you want to confirme or not?

SHRI V. NARAYANASAMY: I just want to say one more point. Then I will conclude...(Interruptions)...

SHRI MADAN BHATIA: All that I want to ask is ...

THE VICE-CHAIRMAN ((SHRI MD. SALIM): Leave it...(Interruptions)...

SHRI MADAN BHATIA: The whole nation is watching us as to in what manner the representatives of the people are respoding to this horrendous tragedy which had taken place in Bombay. It is not Bombay but the entire nation. Let us deal with this matter in that perspective. That is what I am asking repeatedly. I am appealing to Mr. Narayanasamy also...(Interruptions)

SMT. MARGARET ALVA: Let Mr. Moraraka address the Chair. Why is he addressing the Members?

SHRI G. G. SWELL: Everybody tries to explain as if we don't understand ... (Interruptions) We are not dances

THE VICE-CHARMAN ((SHRI MD. SALIM): We are discussing the Bombay blast. Don't talk about anything other than this aspect.

SHRI V NARAYANASAMY: I am going to conclude now.

Mr. Vice-Chairman Sir, international terrorism has reached a peak in this world now. Right now, the Government of India is also contacting the Interpol of various nations to find out about the device that had been used and the organisations that have been involved. I would like to know from the hon. Home Minister whether they have got any clue from the Interpol now that they have said that they have contacted them Last ly, while paying my homage to the people who have lost their lives, must thank the brave people of Bom bay for maintaining peace and amity in Bombay in spite of the devasting effect of the blast With these words, I conclude, Sir.

SHRI SUKOMAL SEN (West Bengal): Sir, with deep anguish rise to speak on the subject. At the outset, I convey sincere sympathies condolences on behalf of myself and on behalf of my party to those who have been bereaved and injured. I also warmly congratulate the people of Bombay who with equanimity and courage faced up to the present situation. Sir, this issue has two aspects. One is about the incident that occurred, what the role of our Government and the intelligence services was and what the motive was behind the perpetrated crime, blasting several places in the city of Bombay First of all. I would like to refer to the fact that for the last few years, our country has been witnessing grave incidents of terrorist activities Prime Minister was assassinated Another Prime Minister was also assessinated. And after these two grave national tragedies, perhaps this is tragedy the third biggest national that has taken place in the country where I feel the Intelligence of the Indian Government has totally failed,

Sir, the failure of the Intelligence Service has been discussed in the Parilament, in the country, since the assassination of the late PrimeMinister, Shrimati Indira Gandhi, At that time, the Government could not come out with any action plan as to how to streamline the Intelligence Services so that this type ΟŤ activities could be pre-empted OT vented or stopped. On the contrary, Rajiv Gandhi was murdered. whether it was Mr. Chandra Shekhar's Government and whether it was supported by the Cingress (I) or not is not the issue. The issue is that the Intelligence of the country has falled and it has failed totally. So, we must look into the question as to why the Intelligence Service is fail ing everytime, repeatedly, and making the country vulnerable to all kinds of terrorist activities, all kinds of crimes, being perpetrated by the terrorists, whoever they may be

Now, take the case of the bomb blasts that took place in Bombay on Friday I do not know what the administration, the police and the intelligence were doing. Sir, in our country, there is a multiplicity of Intelligence organisations. There is the RAW, there are other Intellgence organizations and the investigating agency, the CBI, is there. All put together, we have anumber of agencies which do intelligence work and which do the investigating work. Despite the existence of so many agencies, how in Bombay this heinous crime took place. That is the main issue to be debated and the Government should come out with a clear cut answers and the Government should also come out with a clearcut answer as to why this lure tool place and what the Government is going to do so that these things are not repeated.

Sir, the point is that it is my feeling that our Intelligence services are not directing their activities towards stopping the criminal designs of different terrorist groups, domestic foreign I remember RAW was created for particular purpose. For what purpose? Mr. Minister, while answering, you please clarify this. But, so far as I understand, the RAW was created to tackle the foreign Intelligence activities. But what does our experience tell us? The RAW was blantantly used for domestic purposes, to pull down certain Opposition Governments, to create some trouble in some areas in the Opposition-ruled States and the RAW was used for internal purposes, not for pre-empting the foreign terrorist activities.

SHRI M. A. BABY (Kerala): The Government treats the Opposition as something foreign!

SHRI SUKOMAL SEN: Now, what about the other Intelligence services and how are they used?...(Interruptions)...Sir, we are discussing a very serious situation and I hipe the Government would pay attetntion to the speaker, to what I say, and not to some other Congress (I) Members. This is very bad, indeed. Mr. Home Minister, you will not listen to me? Please listen to me.

SHRI P.M. SAYEED: I am listening to you.

SHRI SUKOMAL SEN: This type of politicking you must abandon for ever. This is my charge against the Congress(I) Government it is using the Intelligence services for getting information on other things. The Prime Minister's Office is flooded with Intelligence reports on certain Opposition leaders, on what they are doing and on what the Opposition leaders in the Opposition-ruled States are doing! It is only these reports that are flooding the Prime Minister's Office not reports on what the terrorists do, not what the foreign terrorists are doing. This is the condition, bitter condition in which we are living

Sir, it also happens that the Intelligence services send some repots to the Home Ministry or the Prime Minister, but they are not acted upon for reason, obvious, for reasong better known to them. is aso lack of coordination between the Home Ministry and the Prime Minister's Office. For some years, we have been having a Minister for Internal Security. Now, what internal security? Internal security is to see that the things or the incidents that took place in Bombay do not happen again anywhere. But despite the creation of the Ministry of Internal Security Bombay is burning. In the city of Bombay, different targets are blasted. It is happening. So, what is the Minister doing, wht is the Ministry of internal Security doing? The Government has to explain to the country...

can our countrymen rely on this Government which cannot protect its countrymen, the Government wnich cannot protect its ex-Prime Minister or different targets in the city of Bombay or elsewhere? How will the people rely on them? It is not a trivial matter that simply come reply will come from Minister and the people will be satisfied. If what has happened in Bombay is repeated anywhere else, it means you are ruining the country. That is my charge against the Government. The Intelligence Services are used not to protect the country. but to protect their own party and by that their own Prime Ministership or something like that. Intelligence Service of the country is not created for that petty purpose. is created for the protection of the country itself. But that purpose has been totally defeated by this Gove-Sir the point is that the rnment. Police people, the Intelligence Services and the gun-trotting policemen are used to cardon off the VIPs and to protect the VVIPs. The entire Parliament House complex is full of gun-trotting people. Poor MPs like are in trouble on the When we walk on the roads, we are stopped by the gun-trotting policemen. The common man is harassed. The common man is killed. The common man loses his life as it happened in Bombay. Then why are these gun-trotting people, then why this high flying Intelligence sedice? They are for whom? They re only for protacting certain individuals' and not for those rickshaw-wallas, those pan-bidiwallas who have been killed in Bombay. who were torn apart n Bombay.

Sri it is time that the Government gave a new look to the whole system of Intelligence, the whole of policing the whole system guarding the VVIPs. There is something wrong some where some wrong thingking is going on. Highflying Ministers, flying on helicopters to oversee what is happeningn in the country will sot help in the protection of the countrymen.

Sir, the other part of the story is that with what purpose, with what motive the terrorists have struck in Bombay? Sir. I am surprised to find that immediately after the incident, the Prime Minister rushed to the press and said that it is to thwart the economic progres, of the country that the terrorists had Who are struck. Sir my point is: gainst the present economic policy of the Government? Who are against it? Is any country in the capitalist world aginst the economic policy of the Government? Is America or Britain or France or Italy or Pakistan or Jordan or Iran against the economic policy of the Government? Basically, who are against the economic policy of the Government? It is the Left parties certain democratic parties who are criticising the present economic policy of the Government. Then, who wants to thwart this policy who wants to sabotage this policy? Neither America nor Britain nor Italy Iran nor Saudi Arabia nor Pakistan nor BJP nor RSS are against it. Then, who are against the economic poicy of the Government? Then, only some Left and other democratic parties remained. Then why rush to the press? it something funny to say that the country is making revolutionary strides towards economic progress and that is why some reactionaries are trying to the art it stop it. Then, Sir, in New York; the World Trade Centre was bombed. That was also to stop the economic progress of America? By whom? By the Left in India or Mr. Yeltsin? Nobody. It is a very serious matter. We hve to find out the motive behind these terrorist activities. If we just imagine some motive to suit our political designs and make election propaganda, we will not be doing justice. The Prime Minister and the Government can understand that huge number of countrymen and a big number of political parties and forces are opposed to the economic policy. The Prime Minister is now utilising this bombing incident in Bombay to harass them and tell the people: 'Look my economic policy is a progressive policy but some people are against my economic policy. My economic policy can take the country to greater heights.' Sir nobody can fooled by this propagando. I find some speakers from the Treasury benches have said that the motive behind this incident is to thwart the economic progress, and so This type of simplistic or propagandist statement about the motive of the terrorist activities would only bring ruin to the country. This will only serve the interests of the terrorists who perpetrated the crime in Bombay. On the other side, some people rushed to the press to that it the ISI is Pakistan who is behind I can understand when the Prime Minister says that it is to thwart the economic progress: I can understand the opposition people saying that it is Pakistan's ISI who are are behind it. But this is again to suit their own political designs. The country cennot be saved in this way. If you want to identify the motive according to your politial designs, then it will only serve the interests of the terrorists, not the interests of the country. The point is, the terrorists in Bombay selected a variety of targets. You look at the targets. It is either the Stock Exchange building or Air India building, or some bazars or a hotel or some mohallas, both Hndu mohalla as well as Muslim mohalla which has been made the target. People of all communities lived there who lost their lives. There is a mixed type in the targets selected by the terrorists. Then who wants to thwart your economic progress? it the BJP? Is it the RSS? It is not so easy to say it. But by saying such things we only fall into the trap of the terrorists. They selected & variety of targets.

Then we should also learn from the terrorist activities other ın parts of the world. See what they are doing in Lebanon or in Beirut and elsewhere. The terrorists select their targets to conceal their motive and to confuse the victims. That is exactly what they are doing here They try to conceal motive because if it is the Hindu mohalla or the Muslim mohall you can say it is they who have done it. It is the job of the Government to tind out the motive behind it. a long time we from our party nave been warning the Government and the country repeatedly in this House that there are certain forces behind all this. Somebody says it is the foreign hand behind it. agree because it is not only Bombay, it is being done in Pun jab, it is being done in Kashmir it Is being done in Assam and in Darjeeling and everywhere else and the work of a foreign hand is visible. Then, it is in complete collaboraton with domestic reactionaries. Without the domestic perpetratos of crime, foreign forces cannot work. They cannot succeed without domestic servants. They want some domestic accompli-Without them they cannot work. And that is the point been hinting at for the few have years that some forces are there who want to destabilise our country whether it is in Punjab or Kashmir or Assam or Darjeeling or other parts of the country. By communal carnage, communal riots, this and that, some forces want to gain. It is the handiv ork of these forces. Now, we have to find out these forces, how they have worked. What are their motives? Which are the Without rushing to identify immediately according to the political designs that suits one, the Government of India should probe into the matter seriously and sincerely find out what is happening. There have been a chain of events starting from the killing of Indira Gandhi. Then, Rajiv Gandhi was killed. Now, this thing has happened in Bombay.

It is my feeling that this is some conspiracy. It is this conspiracy which took away the life of Indira Gandhi. It is this conspiracy which took away the life of Rajiv Gandhi. It is this conspiracy again which took away the lives of so many innocent people in Bombay.

What is the motive behind the killing of Rajiv Gandhi, during the election campaign? To destabilise the country. Whether it was done by the L.T.T.E. or some other force, the motive was to destabilise the country. Why was Indira Gandhi killed? To destabilise the country. Why was Bombay bombed in this way? Again, destabilisation is the motive.

Sir, no fool would believe what the Prime Minister says. that the Stock Exchange was bombed to thwart the economic progress of economic the country. Can the progress bethwarted by bombing just one stock exchange? Mr. Bhandare just now claimed that the Bombay Stock-Exchange would start working from tomorrow. Everybody knows. One Bhagat Singh was killed by the Britishers. But that did not the attainment of freedom of the country. Do you mean to say that just bombing one stock exchange or a five-star hotel, the economic progress of the country would be stopped? No fool would believe The terrorists are not foolish enough to think that by just bombing stock exchange, the economic gress of the country would be stopped. It is not that simple. We have to find out the real forces behind this. For this, a serious probe is necessary.

Now, some say that it is Pakistan which has done it. I do not know who has done it. Perhaps, Pakistan or any other country may be behind this. This is because Pakistan's hand is already visible in Punjab and Kashmir. It is already visible. Quite possible. But why should we

[Shri P. M. Sayeed]

rush to this conclusion? May I ask those hon, persons who immediately identify Pakistan whether it is a reflecton of their own guilty conscience because of what they had perpetrated on the 6th December? It is a reflection of the feeling that of the communal carnage against the Muslim minority in Bombay that certain Muslim fundamentalists country is taking revenge against it? It is a reflection of the feeling that this is a retaliation for what they have done in the country? Is it a reflection of this feeling? I do not know. We had warned at that time. When Mosque was demolished, we warned of the repurcussions. this thing has happened in Bombay. It means, you made the entire country vulnerable to activities by international terrorists.

The Muslim terrorists might done it in Bombay. It is quite possible. I do not know who has done it. Sir, in many Islamic countries... for example, in Egypt and Algeria-Muslim fundamentalists have banned. Many of them have sent to the gallows. This has pened recently in Egypt and Algeria. Many of them have established bases in Peshawar, in Pakistan. They are fighting against their own Government. They are fighting against any country where they think Islam is being humiliated. I do not know who has done it.

It is time these people should think. They should also feel. Those who are responsible for the demolition of the Mosque on the 6th December, those who are responsible for the communal carnage in Bombay, should also think now, should introspect as to what extent they are responsible for what has happened in Bombay two days ago. They cannot escape from their responsibility.

Having said this, I would also say that the whole gamut of this incident should be gone into thoroughly. A

serious proble should be conducted. The intelligence machinery be geared up. This kind of trying to identify the guilty to suit one's political design should be stopped forthwith. Think of the countrymen, think of the country, not of the party only, not of the Prime Minister's chair, not of own party's election prospects. Think of the security of the entire country and then only you will be able to find what the cause is and then only you will be able to take action to stop recurrence of these activities in future.

With these words I conclude.

SHRI DINESHBHAI TRIVEDI: Hon. Home Minister's home-coming was very short. He just came and...

श्री मोहस्मव खलीलुर रहमानः (मान्ध्र प्रदेश) : जनाव वाईस चैयरमैन साहब 6 दिसम्बर को प्रयोध्या में जो कुछ भी वाकयात हए.....

भी संघ प्रिय गौतम : वस्बई की बात कर रहे हैं या प्रयोध्या की ... (व्यवधान)

श्री मोहम्मद खलीलुर रहमानः उसी पर म्रा रहा है। बोलिने दीजिए।

ज्यसमाध्यक्ष (श्री मोहस्मद सलीव): गौतम जी, धैर्य रखिए। श्राप कहिए श्रमनी बात ।

श्री मोहम्मद खलीलुर रहमान: दिसम्बर को श्रयोध्या में जो कुछ भी वाक्यात हुए वह हिंदुस्तान के माथे पर बदनुमा धब्बा या ही श्रीर फिर उस श्रयोध्या के वाक्य के बाद हिन्दुस्तान के मुख्तिलिफ शहरों में जो बर्बेरियत का नंगा नाच होता रहा वह खुद भी हिन्दुस्तान के माथे पर एक बदनुमा धब्बा था। फिर मुझे इंतिहाई श्रफसोस के सायह कहना पड़ता है कि 12 मार्च को वम्बई में जो धमाके हुए वे भी हिंदुस्तान के माथ पर एक बदनुमा दाग हैं। इसकी जितनी भी मरम्मत की जाए वह कम है।

जनाब वाईस चेयरमैन साहब, ग्राज ही हमारे होम मिनिस्टर साहब ने बम्बई के धमाकों के ताल्लुक से एक स्टेटमेंट पेश किया। वह स्टेटमेंट पढ़ने के बाद ऐसा मालूम होता है कि हमको इससे कहीं ज्यादा बेहतर मालुमात **प्रा**खबारात के जरिये मिले ग्रोर इस स्टेटमेंट में कुछ भो नहीं था। तव≆को यह भो को जा रही थी कि स्टटेमेंट में कुछ हमको मालमात फराहम की जाएंगी जिसके नतीजे पर हम और बेहतर श्रंदाज में डिबेट कर सकते हैं। मगर इंतिहाई ग्रफतोस की बात है कि इस स्टेटमेंट से ज्यादा हम लोगों को मालुमात ग्रखबारात के जरिये मिले चुनाचे उसी की बिना पर यह बहस की जारहो है। इससे यह मालुम होता है खुद स्टेटमेंट के पढ़ने से कि हुकूमत इस ताल्लुक से ज्यादा संजीदा नहीं है, हालां कि इतने भयानक धमाके ग्राजाद हिंदुस्तान को तारीख में ग्राज तक नहीं हुए । हुकूमत को इसको इंतिहाई सीरियस लेते हुए बेहतर से बेहतर ग्रंदाज में इस स्टेटमेंट को पेश करना चाहिए था। मैं इसके लिए हुक्मत की मजम्मत करता है।

फिर दूसरी बात यह है, जैसे कि ग्रभी मेरे पेशरो मुकरीर साहबीन ने कहा कि ये जो 13 धमाके हुए हैं इन धमाकों से ऐसा मालुम होता है कि हमारे पास को जितनो भी इंटेलीजेंस एजेंसियां हैं वे मुक्मिन तौर पर नाकाम हो गयी हैं। यह पहला वाक्या नहीं है कि हमारे मुल्क की इंटेलीजेंस एजेंसियां नाकाम हुई हैं इससे पहले मैडम इंदिरा गांधी के करल पर श्रीर फिर उसके बाद राजीव गांधी के कत्ल पर भौर फिर उसके बाद 6 दिसम्बर के वाक्य के ताल्लुक से मैं यह कहूंगा कि हमारे मुल्क की ये एजेंसियां इंतिहाई नाकाम हो चुकी हैं। फिर ये बम्बई के जो धमाके हैं इससे तो यह साबित हो चुका है कि जितनी भी हमारे मुल्क की खुफिया एजेंसियां हैं वे पूरी की पूरी, मुकस्मिल नःकःम हो चुकी हैं।अगर यह दावा है कि हमने एजेंसियों का बराबर को इस ताल्लुक हक्मत मालुमात दी थी तो फिर मैं यह कहंगाकि हकुमत नाकाम हो चुकी है वरवक्त एकदामात करने के ताल्लुक से।

ये जो 13 वाक्यात हुए, यह कोई मामूली बात नहीं है। किसी एक शख्स का जाना, बम रखना श्रौर बम उड़ जाना, ऐसी बात नहीं है। जैसाकि कहा गया है कि कम से कम 50 या यौ ग्रादमी इसमें मुलव्जिज हो सकते हैं स्रौर बम्बई जैसे शहर में जब इतने म्रादमी मुलव्बिज हो सकते हैं ग्रौर हमारी एजेंसियों को कानों कान खबर नहीं होती तो ग्राप इससे ग्रंदाजा लगाइये यहां पर मैं इसको कोई सियासी मसला नहीं बनारहा हं मगर चंिक हुकूमत की नाकामी है तो हुकुमत के ताल्लेक से मुझे कहना ही पड़ेगा । श्रापको मालम होना चाहिए कि पिछले एक महीने से कुछ ऐसा जहन मालुम हो रहा था, जिससे कि महाराष्ट्र ग्रीरेबम्बई में हुकूमत नाम की कोई चीज ही नहीं है। इक्तदार की रस्साकशी हो रही थी और यह देखा जा रहा था कि कौन चीफ मिनिस्टर बनने वाला है, उसकी मिनिस्टी में कितने लोग धाने वाले हैं, कौन से ग्रप को बरतरी मिलने वाली है। जब वहांकी हुक्मरान जमात इस किस्म की एक्टिविटीज से मुलब्विस हो, तो प्राप श्रंदाजा लगाईए कि सिर्फ एक महीने पहले वहां पर जो भयानक फिरकेवाराना फिसादात हुए थे, उसके बावजूद वहां पर हुकुमत की यह नाहिली रही, लापरवाही रही, बेग्रमली रही, तो श्राप किस तरह से इसका सुराग लगा सकते हैं।

यह बहुत बड़ी जिम्मेदारी है मौर हुकुमत को इसकी जिम्मेदारी कबूल करनी हीं पड़ेगी । न सिर्फ यह कि रियासती हुकूमत को, मैं तो यह कहुंगा कि खुद मरकजी हुकूमत को भी इसकी जिम्मेदारी कब्ल करनी पड़ेगी श्रीर इसकी जिम्मेदारी को कबूल करते हुए क्या इक्दाम करती हैं, वह तो खुद हुकूमत को समझना चाहिए। यह हमें चंदा बोलने की जरूरत नहीं है कि उसकी इखलाकी जिम्मेदारी जो है, वह क्याहो सकती है।

फिर दूसरी बात यह है कि मैं प्रानरेबल मिनिस्टर साहब से यह जानना चाहूंगा कि जब इंटेलिजेंस एजेंसी मुकम्मल तरह से नाकाम हो चुकी है, तो श्राप इंटेलिजेंस एजेंसियों के ताल्लुक से क्या ले रहे हैं। ग्राप जरा ग्रपने जवाब में यह बतलाइये। यह बेहद जरुरी हैं।

तीसरी बात यह है कि इस स्टेटमेंट के ताल्लुक से मुख्तलिफ किस्म के बयानात ग्रखवारात सें भा रहे है। फौरी दूसरे ही दिन, बेहतर चीज है कि चिलए हमारे बजोरे-श्राजम बम्बई गये और वहाँ उन्होंनें स्टांफ एक्सचेंज बिल्डिंग का मुआयना फरमाया और फिर उसके बाद प्रेस कानफेंस को उन्होंने मुखातिव करते हुए कहा कि भाई— दिमाग तो बाहर का मालम होता हैं, मगर हाथ जो हैं, वह ग्रंदरुनी है।

फिर उसके बाद हमारे वजीरे दाखला यहां बयान देते हैं कि यह बेनुग्रलग्रक्वामी साजिश कानतीजा है। जो बनुग्रलग्रक्वामी साजिश का ग्रगर नतीजा है, तो बेनुग्रल-श्रक्वामी साजिश सें कौन हैं ? एक महीना पहले तक तो श्रापको कुछ मालुम नहीं हुन्रा ग्रौर जब ज्योंही यह बाक्या हुग्रा, उसके एक घंटे के ग्रदर ग्रापके होम मिनिस्टर यह बयान देते हैं ग्रौर हाऊस में बयान देते हैं कि बेनुग्रलग्रक्वामी साजिश का यह नतीजा है। तो किस तरह से म्राप इस नतीजे पर पहुंचे कि यह बेनुम्रल-श्रक्वामी साजिश है और अगर यह उनकी साजिश है, तो वह कौनसी बनुम्रलग्रक्वामी एजेंसिया हैं, ग्राप साफ-साफ कहिए। ख्वामख्वाह लोगों के दिलों में शकूफ-शुबाहत पदा हो रहे हैं। कोई कहता है कि वैस्ट एशिया की एजसियां ग्राई, मुझे कोई कहता है कि इज़राईल की जो मसाद है,वह काम कर रही हैं। तो कई किस्म की ख्वामख्वाह यहां पर खराफातियां का जा रही हैं।

लिहाजा बेहतर यह है कि श्राप बिल्कुल सीधी तरह से हाऊस को बतलायें कि वह इंटरनेशनल एजेंसियां कौन हैं श्रीर वहां के चीफ मिनिस्टर साहब कहते हैं कि जनुब की जो टाइगर्स की तनजीम है, वह इससें मुलब्विस हो सकती है। यानी घ्रापने जब इनवेस्टिगेशन का हकम दे दिया है, तो मुकम्मल इनवेस्टिगेशन होने के बाद ही हमारे सामने श्राइये ग्रौर कहिए। ग्रभी तो इनवेस्टिगेशन की कोई रिपोर्ट ही ग्रापके सामने नहीं ग्राई श्रीर ख्वामख्वाह इस किस्म के श्रंदेशे पैदा करना श्रीर लोगों के जहनों से शकन-श्वाहत पैदा करना, यह कोई मनासिब बात नहीं है। इस वजह से कि यह बड़ा हस्सास मसला है ग्रौर इंतहाई संजीदगी के साथ इस मसले को डील करने की अरूरत है।

श्राखिर में में श्रापसे यह कहूंगा कि हुकूमत को इंतहाई गैर-जानिबदार हौसले श्रीर श्रजम के साथ काम करते हुए फिर से श्रवाम में एतमाद पदा करने की जरूरत है श्रीर फिर हुकूमत की नाहिली श्रीर बेग्रमली की वजह से टेरोरिस्ट्स की हिम्मतें बढ़ रही हैं।

प्रापको मालूम है कि यह सब काक्यात जो हैं, वह क्यों हुए। पूरे हिंदुस्तान में जो वाक्यात हुए, बरबरियत का नेगा नाच हुआ श्रीर ऐसा मालूम हो रहा था कि न तो मरकजी हुकूमत काम कर रही **है ग्रीर** ना रियासतों की हुकूमतें काम कर रही हैं। तो यह जो टेरोरिस्ट एक्टिवटीज हैं, उनकी ग्रौर हिम्मत ग्रफजाई हुई। ग्राज तक इस किस्म का वाक्या नहीं हुआ था। फिर यह वाक्या भ्रीर 6 दिसम्बर के बाद इस किस्म का जो वाक्या हुन्ना, क्या माने रखता है हिंदुस्तान में। इसी वजह से कि जब टेरोरिट्स्स की तनजीमें हैं, जब उनको मालुम हो गया कि हिंदुस्तान में हकुमत नाम की कोई चीज नहीं है। तो उनको हिम्मते बढ़ गई हैं स्रौर इस किस्म की एक्टिविटीज वे कर रहे हैं ग्रौर वे हिन्द्रस्तान के एतहाद को श्रौर हिन्द्रस्तान की कौमी यकजेहती को तबाह श्रीर बर्बाद कर रहे हैं। सिर्फयह जो कहना है कि हमारे मात्राशी जो पालिसिम्रां हैं उन मआशी पालिसियों की मुखालफत को सामने रखते हए ये धमाके किए जा रहे हैं।इस किस्म की एक्टिविटीज की जा रही हैं। यह बिल्कुल गलत है। मैं तो यह कहूंगा कि उससे बढ़ कर हमारे मुल्क के इतेहाद ग्रौर हमारी मुल्क की कौमी यकजेहती को. बाजब्ता एक साजिश के तौर पर सोची-समझे मंसूबे के तहत तबाह ग्रीर ब्बदि करने के लिए इस किस्म के धमाके किए जा रहे हैं। लिहाज़ा मैं हुकुमते से यह दरख्वास्त करूंगा कि वह जो है ग्रपनी सोई हुई नींद से एकदम जागे **ध्रौ**र **यह** साबित करे पूरे हिन्दुस्तान में कि प्राप भी कुछ ताकत रखते हैं भ्रौर कुछ हिम्मेत रखते हैं थ्रौर ग्राप इस मसले से धासानी से निबट सकते हैं ब्रौर फिर से पूरे मुल्क में भवाम का एतमाद बहाल कर सकते हैं। **शुक्रिया** । ستری تحرضی ارتمل مرکزهرا پر دیش " جن بدا واش تحرین صاحب به بردهم کوالی دها ای جو کچه بجی واقعات بوئے ... ستری سنگ پر بیدگوتم : بمبین کی بات کررہے ہیں بااور هیائی ... مداخلت ".. مشری تحرفی یا اور هیائی ... مداخلت ".. بوید دیجے کے .

اپ سیماادھیکی: "مٹری محدسیم" ایک است کیتے ابن بات مئری فرخسی الرحن الرحن الرحی ایک کیتے ابن بات مئری فرخسیا الرحن الرحن الرحی الرحی

جراب واش چیراین صاحب آج ہی ہم ہمارے ہو مسرخ صاحب ہے ہی سے دھراکوں کے تعلق سے ایک اسٹیٹنٹ ہیں گئے ہی کہا۔ وہ اسٹیٹنٹ ہیں کہا۔ وہ اسٹیٹنٹ ہیں سے معدالیسا معلوم ہوتا ہے کہ ہم کواس سے معدالیسا

ببترمعكومات اخبارات محم زراته ملين اؤر اس الشيفذي مي کيم محيي نبي تقا- توثق یہ کی جارہی تھی کہ اسٹیٹمنٹ بیں کچھ ہے کو معلومات فراہم کی جائیں گی جس کے قتیمہ برر بم اور مبتر الدازمي ومبيط كرسكة إليا محرُّ انتمائى افسوس كى بات يى كداس استيفنت يع زيا وه مم اوكون كومعلومات اغيارات كے ذریعیملیں سینا بخاص کابنا پرہیجت كى چارى بى يەسلۇرايونا بىك خوداسيهنع كي برهي كرحكومت الالتعلق سے زیادہ سجیرہ نہیں ہے۔ حالانکہ اینے بعيانك دهماك آزاد بند الان ان التي التي میں آج تک نہیں ہوئے حکومت کواس کو انتهائى ميرس ليتي الاست بهمر سيربهترا زار أمين اس المينمُنث كوييني كرياجا سيخ عمّاء تيں اس کے لیے حکومت کی مدیمت کواہوں۔ مجردومرى بات يدب جيس كدائع مير پیش دومقرین صاحبان نے کہاکہ یہ جوس ومملکے ہوئے ہیں ۔ان دھماکوں سے ایرامعنوم بوتلی کهمارے پانسس ک جتنى معى انتياح بيس ايجنسيان إي وهمكمل **طورىي** ناكام ہوگئى ہيں - يەپىجا واقدنہيں سي كديماري ملك كى انتيلى حينس ايسيال ٔ ناکام ہوئی ہیں ۔ اس سے بہلے میڈم اندوا گاند^ی کے قتل پراور معراس کے بعد راجیو گاندی کے

تس براور تفراش کے بعد از دیمبر کے واقع کے تعلق سے میں یہ کہوں گاکہ ہمارے ملک کی یہ ا يجنسيان استهائي ناكام بوطي بين - تيمريمبني کے جو دھماکے ہیں اس سے تویہ ٹابت ہوجیکا ہے كرمبتى معى بمارس ملك كى خفىد الجنسال بي وه پورې کې پورې مکمل ناکام پودې بيب ـ اگرانچینسیوں کا یہ دعویٰ ہے کہم نے **حکومت** كويرابراس تعلق مصيفعلومات دى تقين نوليم یں بربہوں گاکہ حکومت مکممل ناکام ہو یکی ہے بردقت اقدا مات کرنے بھے تعتق سے ۔ يهر حو ۱۳ واقعات ہوئے پيرکوڙ معمول ات نہیں ہے کسی ایک شخص کا جا ناہم رکھنا ۔ اوريم أزاجانا رابسي باية نهين جبيهاكه كهما گیاہے کہ کم سے کم ۵۰ یا سوآدنی اس میں ملوّت ہوسکتے ہیں۔ اور پمبئی جیسے شہرمیں جبات این اور مهاوّت بوسکتے ہیں اور مهاری ایمسبو*ں کو کا نو رکا ن خبر نہیں ہوتی توآپ* اس سے اندازہ لگا تیے۔ یہاں پر بی اس **کوکوئی** رياسئ سُلهٰ بي سِنار الم بهول محرُّحيوں كر حكومت كى ناكامي بي توسكومت كيعلق سي مجه كهمايي بڑے گا۔ آپ کومعلوم ہو ناجا سے کر تھیا ایک مهيه سے کچھ ايسا ڈسن معلوم ہور ہا تھاجس معے كەمہاداشىرا ورىجىبئ مىں يىكومىت نام كى كونئ چیزبی نہیں ہے ۔ اقتدار کی رسرکتنی ہوری تقی اوريدد كيمامارا تفاككون جيف منسطر بنيغ والا

ح الله المال الله وك آن وال بن كولات كروت كويرتري ملي والي ب جبا والحال كأحكم النجاءت امرتسم كااكمي وتم ين الويد بواوات اللارة لكائي كمرف الكافينية ليبيع وبال وويصائك فرقه وارانه معادات وسي تقاس كے باوجور وال برجي مت كي په تاايني رسي - لايرو ايي رسي المعلى دين الواكب كسطرة سع اس كامراع لكاسكتي إلى -ن میں بھت بڑی ومرداری ہے اور حكومت تواس كي ذرّته داري قبول كرني بي پنطیسے کی ۔ بنصرف کہ رہاستی حکومت محوين توبيكهون أكرخودم كزي حكومت كو بھی اس کی ذمیر داری قبول کرئی بڑے گی اور اس کی در داری کوف ل کرتے ہوئے کر قدام كرتى ہے وہ تو ہو دحكومت كوسمجھ تا بها <u>سی</u>ر وه همیں جیندان بولنے کی ضرورت منعین ہے کہ اس کی اخلاقی ذمتہ داری حوہے وه کیا ہوسکتی ہے .

كالمرد وسرى بات يه يه كه سآنريميل منسترضاحب سعييها نزاجا بول كأكرجب انٹیلی جنس ایجنسی مکمل طرح سے ناکل ہوئی ہیں توآب انٹیلی حنس ایجنسیوں کے تعلق سے كيالكش بے رہے ہيں۔ آپ ذرا اپنے حواب میں میں مثلاثیمے۔ یہ معاصر وری ہے۔

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تيسري بات يه بهكر الشمنث كے تعلق سے مختلفة سم كربيانات اخبارات بي آرب ہیں فوری دوسرے می دن سبتر جیزے کہ جيئے ہمارے وزیراعظم بسنی کئے اور و ہاں الفون استأك اليسيجنح بلدئك كامعائنه فرمايا اور کھیراس کے بعد بریس کا نفرنس کوا کھوں نے مخاطب كرتتے ہوئے كہاكہ بھائى دماغ توبام کامعلوم ہو تا ہے مگر ہاتھ جوہے وہ اندووتی ہے · بعراس كے بعد ممارے وزير دافل بيمان بیان دیتے ہی*ں کہ ب*یبیں الاقوا می *سازش کا نت*حہ ہے۔توبینالاقوامی سازش کانتیجا گریمے تو بینالاقوامی سازش میں کون ہے۔ ایک مہینہ يهدي تك تواب كو كجيم علوم نهي بوا اوراب جیوں بہ واقعہ ہوا اس کے ایک گھنٹہ کے کے اندر آپ کے ہوم منسٹریہ بیان دیتے ہیں اور ہا وُس میں بیان دَبیتے ہیں کمہ بینالاتوامی سازش ہے۔ تو وہ کون میں بیالا**ر ا** الحنسيال بهيآب صاف صاف كهيئ بخواه مخواه لوگوں کے دلوں میں تمکوک وشہمات برا ہو تا ہیں کوئی کہتاہے کہ ویسٹ ایشیا کی ایجنبیاں آئیں۔ مجھے کوئی کہتا ہے ک*ھز دائیل کی جومسامد* ہے وہ کام کرر ہی ہے ۔ توکئ قسم کی **توامخواہ**

یہاں پر خرا ناتیاں کی جارہی ہیں ۔ دہذا بہتر بیسے کہ آپ بالکل سیدھی طرح باؤس کو تبلائیں کہ وہ انٹرنیشنل ایجنسیاں کو نہیں

اورومان كيجيف منسترصاحب كهتة ببن كرجنوب کی ٹائیگرس کی جونظیم ہے وہ اس میں ملو ت ہوسکتی ہے بعیی جب آپ نے انولیس گیشن کاحکم دے دیا ہے توسکتل ہوسیٹ گیشن ہونے کے بعدہی ہمارے سامنے آئیے اور کہتے ۔ ابھی توانویسٹ کیشن کی کوئی ربورٹ ہی آپ کے سامنے نہیں آئی اورخواہ مخواہ اس قسم کے اندبیتے بیدا کر نااور بوگوں کے ذمہوں میں نتكوك وشبهمات بيدا كرنابيكوني مناسب ` اِت نہیں ہے ۔ اس وصرسے کہ بیربڑا حساس مسئلهب اورانتهائى سنبيدكى كے ساتھاس مئندکوڈیل کرنے کی فرورت سے ۔ م خرمیں ئیں آپ سے یہ کہوں گاکہ حکومت محوانتها نئ غبرجانبدأ رجوصله اورعزم كصاله کام کرتے ہوئے پھرسے عوام میں اعتماد بیدا كرف كى فنرورت بے اور تعرِ حكومت كى نااہلی اور ہے عملی کی وحبہ سے ٹیرورسٹ کی ممتیں بڑھ دسی ہیں۔ 🥻 ۴ بپاكومعلوم بے كديرمب واقعات جو بس وہ کیوں ہوئے - پورے ہندوستان میں **جوواقعات ہو**تھے بربریت کاننگا ناچ ہوااور

ابيهامعلق بوربائقاكه نةتوم كزى حكومت

کام محرر ہی ہے اور نہ ریاستی حکومتیں کا کرری

ہیں. توبیہ جو ٹبرورسٹ ائیٹی وٹیز ہیں اُن کی اور بہت افزائی ہوئی۔ آج تک اس قسم کا

واقعههس بوائقا بجربه واقعها وراز دممير كے بعداس قسم كاجووا قعد برواہے كيامعنى دکھتاہیے ہندوستان ہیںاسی وجہسے محہ حب شرورسك تنظيمين بي جب أن كو معلوم ہوگیا ہے *کہ ہندو س*تان میں **حکومت** نام کی کوئی چیز نہیں ہے۔ توان کی ہمتیں بڑھ گئی ہیںاوراس تسم کی ایکٹی وٹیز وہ **کررہے** ہیں اوروہ ہندوستان کے اتحاد کو اور بندوستان کی قومی تیجهتی کوتباه اور بربا د كررهيهي صرف يرجوكه زايد كهمارى معاشى جو ياليسيار بين ان معاسى باليسيون ئی مخالفنت کوسا<u>منے رکھتے ہوئے یہ دھما</u>کے کئے جارہے ہیں۔ اس قسم کی ایکٹی وقیرز کی جارہی ہیں یہ بالکل غلط ہے۔ ہیں تو یہ کہوں گاکہ اس سے بڑھ کرہمارے ملک کے اتحاد اور سمارے ملک کی قومی کیجہتی کو بوب*اضا بط*ائک سازش کے طور پیرسوچے سمحهمنصوبے کے تحت تباہ اور سر ہا ر کہنے کے لئے اس قسم کے دھماکے کئے جارہے ہیں۔ لہٰذا میں حکومت سے یہ درخواست کروں گاکہ وہ جوہے اپنی سوتی نیندسے ایکدم جاگے اور بیر ٹابت مرسے يورس سندوستان سيكه آب سي كهواقت ر کھتے ہیں اور کھیے ہیں اور آپ الم ستله سے آسانی سے نمع سکتے ہیں۔

ادر مجرسے بورے ملک می عوام کا افتار بخال کمرسکتے ہیں۔ مستکہ یہ

अहत्वातियाः उपसभा-श्री एस० एस० ध्यक्ष महोदय, बड़े श्रफसोस से बताना पड़ता है कि जिस क्वत हम बम्बई की बोबिंग के बारे में डिसकस कर रहे हैं, ग्राज करीब साढे बारह बजे कलकत्ता स्टाक एक्सचेंज पर भी बम गिरा ग्रौर कलकत्ता स्टाक एक्सचेंज पर बम गिरने के साथ साथ वहां की पुलिस ने पूरा कोर्डन किया है मौर ग्रभी तक सरकार से यह बयान हभें सदन को नहीं बाताया गया कि कलकत्ता स्टाक एक्सचेंज पर भी यह घटना घटी है। (व्यवधान) ध्राज 12.30 बजे। खैर उससे कोई खार्स नुकसान नहीं हुआ है। भव कहने को बहुत सारी बातें आ रही थी कलकत्ता स्टाक एक्सचेंज के बगल में बैक भ्राफ इंडिया है। बैंक भ्राफ इंडिया को लटने के लिए वहां बांबिंग की है? वहां बांब हुआ ग्रोर वहां पर भगदड़ मच गई ग्रीर सब लोग जगह खाली करके भाग गए ध्रौर उसके बाद कलकत्ता पुलिस ने भ्राकर उस इलाके को पूरा कोर्डन करके, उपसभाध्यक्ष महोदय, ग्राप जानते है कलकत्ता स्टाक एक्सचेंज एक ऐसे बिजी इलाके में है जहां कि गाडी पार्क करके श्रादमी चला जाए तो फिर वहां से गाड़ी हटाना ही मुश्किल हो जाता है ग्रौर वहां से पूरा उस इलाके को खाली किया गया है भीर वहां पूरा पैनिक है। वह मकसद क्या है? मकसदे, यह जो टेरोरिट एक्टिविटीज हो रही हैं हमारे देश में यह टेरोरिस्टस श्रार्गेनाइजेशंस श्राखिर इनका मकसद है कि टैरोराइज करें घौर वह हर मकसद में कामयाब होते जा रहे हैं भीर इस मकसद सें कामयाबी के पीछे क्या कारण हैं? उसके पीछे कारण है हमारी गलतियां, हमारी कमजोरियां हैं। वे कमजोरियां छिपी नहीं जा रही हैं, वे एक्सपोज़ हो रही हैं, सामने ब्रा रही हैं, किस तरह उद्धत हो रही है। हमारी कमजोरियां जिनके के कारण ग्राज हम यह महसूस कर रहे हैं कि टेरोरिस्ट एक्टिविटीज चाहे वे फारेन पावर्जु के हाथ में चल रही हों, चाहे देशी किसी शक्ति के साथ में चल रही हो, वह मजबती से झागे बढ़ते जा रहे हैं और

हमारे इलाके के लोगों को दूर के हैं, घवड़ा रहे हैं और हम मंजबूरों में इतने मंजबूर होकर उनकी तस्हू देख रहे हैं और उनकी हर चीज को मानने के लिए मंजबूर हैं। उपसभाध्यक्ष महोदय, हमारी सरकार में एक इंटर्नल सक्युरिटी एक डिफेंट पोटफोलियों है और वह इंटर्नल सक्युरिटी का मतलब क्या है कि इंटर्नल सक्युरिटी का मतलब क्या है कि इंटर्नल स्वयुरिटी का मतलब क्या है कि इंटर्नल स्वयुरिटी को हे मारी डिफेंस मिनिस्ट्री देखती है, इंटर्नल संक्युरिटी को देखने के लिए एक अलग डिपार्ट्सेंट खोला हुया है और उससे एक रा डिपार्टमेंट खोला गया था। जिसको रा डिपार्टमेंट को के जी बी. और सी आई.ए. का मुकाबला करने के लिए खोला गया है।.. (व्यवधान)

ें भी **धार** के धवन रा इटर्नल सैंक्युरिटी में नहीं है।

SHRI S. S. AHLUWALIA: I am coming to it. I know that the RAW

is not in Internal Security. रा भी खोला गया था । क्योंकि कुछ सदस्यों ने कहा कि इंटरनेशनल सिच्एशन को देखते हुए हम लोगों की जो खुफिया एजेंसीज हैं, वह परिपक्व नहीं हैं, नहीं हैं। तो मैं बताना चाहता ह कि रा हमारे देश में है, जो इंटरनेशनल सिचुएशन को बाच करने के लिए धौर उसको एनालाइज करने के लिए ही बनाया गया है। पर ऐसे हालात होने पर भी हमें खबर नहीं लगती, जैसा कि उपसभाध्यक्ष महोदय 1 बजकर 20 मिनट पर बम्बई स्टाक एक्सचेंज में बमफटा ग्रौर 1 बजकर 35 मिनट पर मस्जिद बन्दर, काठिया बजकर 31 बम 2 फटा, ^{क्}र **पे**टोल पम्प सेना भवन के शिव सेना भवन के सामने, 2.41 पर गोपाल नगर, 2.42 पर मदनपुर शकील स्ट्रीट पर, इनमें केवल एक मिनट का फर्क हैं ग्रीर 2,45 पर एग्रर इंडिया हैंडक्वार्टर में भौर एग्नर इंडिया हैंडक्वार्टर के साथ-साथ क्रोमान बैंक की जो ब्रांच है, **उसमें बम फटा हैं। भी**र वहां भी लोग भारे गए हैं, लेकिन इसके बारे में कहीं उल्लेख नहीं हैं। ग्रोमान इंटरनेशनल बैंक है, उससें भी बम फटा है, उसी में ज्यादा गड़बड़ी 🛮 ई है। एग्रर इंडिया का नांम लिया गया

है पर ज्यादा नुकसान श्रोमान बैंक में हुआ हैं। फिर 2.58 पर सेंचुरी बाजार में वर्ली में, 3.15 पर जावेरी बाजार में जोकि बहुत ही बिजिएस्ट बाजार हैं, वहां पर भी बम फटा हैं। उसके बाद 3.16 पर प्लाजा सिनेमा में, 3.50 पर सेंट्र होंटल श्रीर 3.54 पर सीरॉक होटल में भी बम फटा है।

उपसभाध्यक्ष महोदय, यह लगातार इतनी घटनायें घटती गयीं ग्रौर इनसें केवल कुछ मिनिट्स का फर्क है। वहां कितने प्लान्ड वे में चीजें जमायी गयीं। उपाध्यक्ष महोदय, स्कटर में विस्फोटक पाए जाने का समाचार ग्राज पूरे हिंदुस्तान के ग्रखबारों में श्राया है, किंतु हमारे गृह मती के बयान में यह नहीं हैं दादर से स्कटर पकड़ा गया, उससें भी बम मिला ग्रीर उसकी भी कैपेसिटी उतनी ही थी। वह भी उतना ही नुकसान कर सकता था ऐसे हालात में उपाध्यक्ष महोदय, मुझे यह लगता हैं कि या तो यह बहुत बड़ी साजिश हैंया फिर हमारी खफिया एजेंसीज ग्रोवर-बर्डन्ड हैं ग्रौर उनको इन कामो से हटाकर दूसरे कामों में लगा दिया गया हैं या टोटल इन-एफीसिएंट हैं। दोनों सें से एक कारण हो सकता हैं कि या तो ग्रोवर-बर्डन्ड हैं श्रौर उन्हें बहुत ज्यादा काम दे दिया गया हैं । उन्हें सोने का वक्त नहीं **मिलता**, ख्याने का वक्त नहीं मिलता, पढ़ने कावक्त नहीं मिलता, रिपोर्ट लिखने का वक्त नहीं मिलता। पर उपाध्यक्ष महोदय, मेरी वात से हरेक माननीय सस्दय **सहम**त होंगे ऋौर वे जानते हैं कि खुफिया विभाग में ट्रांसफर किसकी होती हैं ? खुफिया -विभाग को नॉन-वर्क डिपार्टमेंट माना जाता हैं।जो ग्रॉफिसर बहुत ज्यादा करण्ट हो जाता हैं, उसको ट्रांसफर करके, उसका पनिशमेंट पोस्टिंग ग्राय० बी० डिपार्टमेंट- 🗘 म होता हैं। तो उस फ्राय० बी० फ्रॉफिसर से हम क्या काम ले सकते हैं?

SHRI R. K. DHAWAN: This is mut fair.

SHRI S. S. AHLUWALIA: You may differ from me.

SHEI MENTAY PADMANABHAM. This is another instance of infighting within the Congress.

SHRI S. S. AHLUWALIA: It is not infighting. It is not like Telugu Desam.

SHRI R. K. DHAWAN: If we differ on something, that matter is picked up by you to say it is an infighting.

भी एस० एस० अहल्वालिया: उपसभा-ध्यक्ष महोदय, इतना गंभीर हमला शायद अर्मनी में वहां के जो इनसर्जेंट है, वहां का जो बार्डरमेन ग्रार्गनाइजेशन हैं, उन्होंने भी एक घटना में इतना ज्यादा नुकसान देश को नहीं पहुंचाया होगा। इसी तरह यु०के० मे ग्राय०ग्रार०ए० हैं, वह भी बहुत खतरनाक माने जाते हैं, लेकिन इतना नुकसान एक घटना के माध्यम से उन्होंने भी नहीं पहचाया होगा। उपसभाध्यक्ष महोदय, यह बहुत बड़ी चुक हुई हैं स्प्रौर बहुत बड़ी कमजोरी हमारे सामने किसी ने रख दी हैं तस्तरी पर कि ग्राप इन मामलों में कमजोर हैं और हम ग्रापको सोते हुए पकड सकते हैं ग्रीर उन्होंने पकड़कर दिखा दिया है। उपाध्यक्ष महोदय, 13 जगह इंसी-**बेंटस हुई** हैं श्रौर इन 13 जगहों पर उन्होंने नई गाडियों का प्रयोग किया । स्रभी सुबह **मैं एक मान**नीय सदस्य से बात कर रहा था तो उन्होंने कहा कि नई गाडी खरीदी होगी तो उसकी जरूर बैंक रिसीट होगी, ड्राफ्ट होगा । मैंने कहा कि ग्राजकल **"कैश एण्ड कै**री" चल रहा है। 31 मार्च के **पहले ग्रा**प कैश पैसा दो **ग्रौ**र गाडी **घरीदकर** ले श्राश्ची। श्रगर मैं एस०एस० **श्रहलवालिया अ**पने नाम परगाडी खरीदना **चाहता** हूं तो मुझे परिचय पत्न देने की **जरूरत** नहीं है। में एस०एस० ग्रहलुवालिया **नहीं कर**के सूरेन्द्र सिंह के नाम पर गाड़ी **घरीद** सकता हं। या कोई भी स्रादमी **जाकर श्रपने नाम** से गाडी खरीद सकता **हैं और** वह गाड़ी खरीदकर ले आए ग्रौर **बहु हुमें सुरा**ख के रास्ते मैं नहीं ले जाता **घौर इसीलिए उन्हों**ने नई गाड़ियों का प्रयोग किया है। पर, हमें देखना पड़ेगा **कि यह** इस देश के खिलाफ बड़ी सोची **हुई ग्रौर समझी हुई साजि**श हें ग्रौर इस देश की बढ़ती हुई प्रगति को रोकने **के लिए साजिश** है।

भी संघ प्रिय गौतमः फिर वहीं म्रा **गए घू**म-फिरकर ।

भी एस॰ एस॰ अहलवालिया : यह ग्रापकी समझ के बाहर है। यह फ्रोंबर हैड टांसमिशन है श्रापके लिए। यह बहुत सोची हुई ग्रोर समझी हुई साजिश है। महोदय, मैं इसलिए बताना चाहता हं कि जब-जब भारत देश श्रीर जब-जब भारत के लोगों ने सैल्फ रिलायंस की बात की है, जब-जब आत्म-निर्भरता की बात की है तब-तब हमारे देश के नेतान्नों का खुन हम्रा है, हमारे देश में गडबड़ी फैली है स्रौर यह भी एक निशाना है हमारे देश में गडबड़ी फैलाने का, कि जब विदेशी लोग भारतीय नागरिक, एन०ग्रार०ग्राईज० नॉन रेजिडेंटस इंडियंस ही विदेश से भ्रपना पैसा लाकर यहां इंडस्टी लगाना चाहते हैं तो यह एक मैसेज देना चाहते हैं कि-नहीं, ग्राज इन हालतों में ग्राप यहां इंडस्ट्री नहीं चला सकते। श्राज हमारा देश उग्रवाद के माध्यम से जात-पात के नाम से, धार्मिक उन्माद के नाम से बंटा हुआ हैं। उपसभाध्यक्ष महोदय, मैं मंत्री महोदय को याद निलाना चाहंगा कि यह पहली भूल नहीं है, शायद ऐसी ही इंफार्मेशन हमारे इंटेलीजेंस डिपार्टसेंट के लोग छः दिसम्बर की भी नहीं वे सके थे श्रौर छः दिसम्बर को भी उनको ऐसा ग्रदेशा कुछ नही था। उन्होंने ऐसी इफार्मेशन कलक्ट नहीं की थी कि यह जो जमात बहां भ्रयोध्या से इक्कठी हो रही हैं, जो दो लाख लोग वहां पर इक्टठेहो रहे हैं वह धक्का लगाकर उस मस्जिद को गिरा डालेंगे। ऐसा फेल्योर उस वक्त भी हस्रा था श्रौर ग्राज भी हुन्ना है। इन चीजों को महेनजर रखते हुए महोदय. ..(**(व्यवधान)**

श्री ई शबल माः वः (उत्तर प्रदेश): फिर तो सरकार को इस्तीका देना चाहिमे।

श्री एस० एस० श्रहत्वालियाः मै समझता कि न्नाज इस पर वियार जरूरत है कि वाकई क्या करने की हुम इसी एकं बहाना लगाकर तरह एं सा बोलकर कि वहां विदेशी ताकवी हाथ है, इससे हम निकल जायेंगे, जपसभाध्यक्ष महोदय, इस देश के नहीं, को सुनने के लिये भ्रब लोग बात । कौन सी वह विदेशी ਵੈਂ महों 💮

ताकत है जो हिन्दुस्तान को जर्जर कर देना चाहती है, कमजोर करना चाहती हैं ग्रौर इस तरह का उग्रवाद ग्रौर श्रातंकवाद फैलाकर हमारे लोगों को, हमारे भाईयों को, हमारी बहनों को मारना चाहती है। उसको मुहतोड़ जवाब देने की जरूरत हैं। स्राज इस देश में एकता की जरूरत हैं। श्रौर एकता तभी ग्रा सकती है बज हम एक दूसरे पर ग्रारोप लगाना बन्द करें। भ्राखिर, इस सदन में बैड कर हम जब एक दूसरे पर ग्रारोप लगाते हैं, बहुत सारे ऐसे मुद्दे होते हैं, राजनीतिक मुद्दे होते हैं, पर, ब्राज जब इस देश की इंज्जत का सवाल हो, एकता का सवाल हो, ग्रखंडता का सवाल हो तो भारत की म्रावाज एक होनी चाहिये मौर भारत की एक ग्रावाज में एक ऐसी बुलन्द धावाज ग्रानी चाहिये कि चाहे कम से कम अपने पड़ौसी हों, चाहे दूर का घादमी हो, कोई भी विदेश शक्ति हो, कि जिसने हमारे साथ यह दुर्व्यवहार करने की कोशिश की हैं उसको हम मृहवोड् जबाव दे सकें। उपसभाध्यक्ष महोदय मैं ब्रापके माध्यम से मंत्री महो य से कहना चाहुगा कि मत्री महोदय, पता लगाएं ग्रौर सिर्फ पता ही नही लगायें, मैं जरा एग्रेसिव हू और मैं कहता कि इस देश के हर चौराहे पर टांग-टांग कर इनको बतायाजाय कि इन्होंने क्या किया है क्योंकि हमने देखा है कि हमारे कट्टी में जो इडियन पेनल कोड श्रौर सी०श्रार०पी०सी० वगैरह चलती है और जिस दिन चोर पकड़ा जाता है या भ्रातंकवादी पकड़ा जाता है और जितने दिन तक वह पुलिस रिमांड में रहता है तब तक तो उसको कष्ट होता है ग्रीर उसके बाद जब जोल में चला जाता हैं तो वह वह स्वर्ग में वास करता हैं, क्योंकि हमारे जेलों की श्रवस्था यह है कि जेले में हर चीज उपलब्ध हैं ग्रीर यह भय क्रीर डर लोगों का खत्म होता जाता जाता है । ग्राखर, पैसा लेकर ग्रपनी ईमानदारी को, ग्रपनी भारतीयता को,

ग्रपनी नागरिकता को बेचकर किस तरह से यह देश में घुसपैठ कर रहे हैं, इसको

बताने की जरूरत है। महोदय, में इसके

साथ-साथ कुछ ग्रौर भी वताना चाहूगा क्योंकि मैं भारतीय संस्कृति पर पूरा विश्वास करने वाला एक छोटा सा इंसान हूं। मैं मत्री महोदय से गुजारिश करूगा कि ग्रापकी इटेलिजेंस ने या ग्रापके खुफिया विभाग ने तो ग्रापको इनकारमेशन नहां दी पर मैं एक ऐस्द्रो-लोजी की किताब से कोट करना चाहता हुं जिसमें प्रिडिक्ट किया गया है... (व्यवधान) 🕟

श्री फैलाश नारायण सारंग: 28 मार्च की भविष्यवाणी पडी कि नहीं पडी . . . (व्यवधान)

श्री एस० एस० अहलुवालिया : उप सभाध्यक्ष महोदय, मैं इसलिये पढ रहा हुं कि लक्षमन दास मदान, जो बाबाजी के नाम पर ऐस्टोलोजी की किताब लिखते हैं... (व्यवधान)

श्री आर० के० धवन: क्या वे धापके भी गुरू हैं?

श्री एस । एस । अहलु वालिया : मेरा गरू केवल गुरु गोविंद सिंह है ... (व्यवधान) मैं उसके बारे में इसलिये बताना चाहता हूं कि जब 1987 में में मैंने यह किताब पढ़कर सुनाई थी, 1987 के पहले जितनी भितिष्यवाणियां इन्होंने की, चाहे वह विश्वनाथ प्रताप सिंह के बारे में हो, चाहे राजीव गांधी के बारे में हो, चाहे राजीव गांधी के बारे में हो ग्रीर चाहे वर्तमान ग्रवस्था के बारे में हो, वह सही साबित हुई। मैं कहता हूं कि इटेलिजेंस ब्रांच का काम, इटेलिजेंस डिपार्टमेंट का काम हर चीज को पढना ग्रीर हर चीज को जानना हैं । **प्रगर गांव में एक इ**क्त**हार भी** छपता हैं तो उस इश्तहार को भी पढ़ना इनका काम हैं (व्यवधान)

श्री इंद्र कुमार गुजराल: ग्रहलुवालिया जी, जब ग्राप पढकर सुनायें तो ईमान-दारी से सुनाईयेगा कि ग्रापकी सरकार काक्याभविष्य है।

डा॰ मुब्रहमण्यम स्वामी : ग्रापको श्राशालग गई...(**व्यवधान**)

[15 MAR, 1993]

श्री आर० के० धवनः उस सरकार का बता दो जब गुजराल साहब... (व्यवधान)

श्री एस० एस० श्रहलब लिया: मैं तो इनके साथ भोग चुका हूं। ये जालन्धर में खड़े हुये तो वहां के डिब्बे प्रभी तक बन्द हैं। पटना में खड़े हुये तो वहां के भी डिब्बे बन्द हैं। फिर मेरे साथ खड़े हो गये तो इस बार चुनाव लड़ना पड़ा मेरे को। तो मरे को पता है इनका .. (व्यवधान) उन्होंने कहा है कि——

"After carefully analysing the planetary contiguratin, I hereby declare at 23.20 hours on 10th January 1993 that within six weeks from 18th March 1993, when Mars reenters the Punarvasu consetellation, rious rocket attacks will made in Inlia. The initiative will be taken by deploying their secret agents within the geographical territory of India They will create almost a warlike situation in India. It will be followed by an air attack to save the innocent people from destruction There may some variation in the picture which I have drawn, But there does not seem to be any saving element India will be attacked by a foreign country, mostly Pakistan, between 18th 30th April 1993. March to Terrific violent edaths are fear ed on the 20th, 27th March, an 8th, 10th and 11th April 1993. I will not be surprised if the plan for attack is finalised on the 2nd and 9th February 1993 or some minor rehersal is done on these two dates."

उपसभाध्यक्ष महोदय, एक छोटा सा इम्तहार है, पैम्प्लेट छपता है गांव का तो वह ग्राई० बी० डिपार्टमेंट के पास पहुंच जाता है ग्रीर उसकी वह नस नापने लगते हैं...(व्यवधान)

श्री मोहम्मद खैलीलुर रहमान : इसकी तारीच क्या है?...(व्यवधान) श्री कैलाश नारायण सारंगः कांग्रे सियों को बता देना इस पत्रिका का ताकि वह श्रपना भविष्य पूछ लें।

श्री आर० के० धवन : बी० जे० पी० का पूर्छे पहले...(व्यवधान)

भी कंसाश नारायण सारंग: उज्जवल है, ग्रत्यंत उज्जवल है, ग्रत्यंत उज्जवल है...(व्यवधान)

श्री राजूभाई ए० परमार : (गुजरात) श्रापका भविष्य भी इस हें श्राया था।

SHRI S. S. AHLUWALIA: This magazine is published on 12th Janu-

जपसभाध्यक्ष महोदय मेरी सीधी सी बात है कि हमें हर कीज को ज्यास में रखना जकरी है।

उपसभाज्यक (की मोहस्तक सलीम) । समय को भी।

श्री एस० एस० अहसुवालिया : समय को भी ध्यान में रख रहा हूं। हर चीज को व्यान में रखना जरूरी है। जब इंटलिजेंस ब्रांच के लोग, इंटलिजेंस व्यरो के लोग इंफार्मेशन इकट्ठी करते हैं तो वह कहा से इकट्ठी करते हैं? लोगों से, ग्रखबारों से, मैगजीनों से। तो ये जो चीजें हैं इन चीजों से कैसे चक जाते हैं। मुझे बड़ा ग्राश्चर्य हुग्रा, राजीव जी की हत्या होने के बाद, ग्रप्नेल के इश्यु में इसी मेंगजीन में लिख दिया इन्होंने "Sorry, Rayiv, your horoscope will be sealed on your next birthday." मझे बडा ग्राक्चर्य हम्रा कि ग्राखिर बुंफिया विभाग को भी वह खबर नही मिली वे भ्रखबार पढ़कर जाते, उसी ज्यातिषी की सर्विसेज ले लेते। भगर ऐनेलाइअ करने के बाद चूक हो रही हो तो उसी से पुछ लेते।

उपसभाध्यक्ष महोदय, मैं चाहूंगा कि सदन को ग्रभी तक गृह मंत्री महोदय ने जो जो इंफार्मेशन दी है वह पूरी नहीं है। सदन को ग्रपने काफीडेंस में लेकर सारी बातें सामने रखें ग्रीर मैं बहु बसलिए कह रहा हूं कि मैं एक बात पहले कह देना चाहता हूं कि कहीं ऐसा न हो कि पिछले पांच सालों में मैंने देखा है कि जितनी भी घटनाएं चटीं ह सारी की सारी चढ़ा दी गई एक खास कम्यूनिटी के नाम पर। कई राज्यों में घब केस कचहरी होते ही नहीं। कोई भी केस हो तो उसको फलां एनकांउटर में मारा गया है या कहीं टेरोरिस्ट एक्टिविटी हो रही है, वहीं पर उस फाइल को क्लोज कर दिया गया। पर मैं कहना चाहता हूं कि कहीं इस इंबेस्टिगेशन में भी अ्छ एसी गलती

्राहित्य विद्यान)

श्री इंद्र जुमार गुजराल : इस
डांक्यूमेंट को आप सभा पटल पर रख की जिए ... (व्यवधान)

न कर बैठें हम लोग। हमें सही तरीके

से इस डिजाइन का पता लगाना होगा।

मा तो शुरूपात है, यह ग्राज जो मैंने

प्रिविकान पढ़ी हैं यह तो रिहर्सल है।

श्री जगवीश प्रसाद माणुरं व्या गृह मंझी भी ज्योतिष विभाग खोलने वाले हैं अपने विभाग में? ... (व्यवधान)

श्री एस० एस० अहलुवालियाः सरकार अगर भाफिशियल पचांग निकालती है तो ज्योतिष नहीं करती है नया? आफिशियल पंचांग निकलता है सरकार का... (अथवधान)

श्रोमती सत्या बहिन : आप तौ मत ब्रोलिये, आपका भविष्य तो आपके बालों ते बड़ा स्पष्ट खतरे में दिखाई दे रहा है। (अवद्यान)

श्री एस० एस० अहस्तुवालिया : मैं
नाग करूंगा कि श्रापने सी॰वी० श्राई०
को सींप दिया है केस परन्तु मैं जानता
हूँ कि सी॰वी॰ शाई० । शापका श्रालरेशी
वर्धक है। महिम का केस सी॰वी॰ शाई०
के पास है, बाबरी मसजिद का केस
सी॰बी॰ शाई० देख रहा है। मैं जे॰पी०
सी॰ का मैंबर हूं सैक्यूटिटी स्कैम का
केस सी॰वी॰ शाई० देख रहा है, बोफोर्स
ना केस सी॰वी॰ शाई० देख रहा है, बोफोर्स
ना केस सी॰वी॰ शाई० देख जगह लगा हुआ
है, सी॰बी॰ शाइ० हर जगह लगा हुआ
है। श्रगर बम के केस को भी वह देखे
तो शापके पास कितना स्टाक है?

गृह मस्रो (श्री एस॰ बी॰ चहवाण) इस को नहीं दे रहे हैं... (व्यवसान)

भो एस. एस. ब्राहलुवालि पर अखबार में पढ़ा था कि सी०बी० ग्राई० को के रहे हैं। लेकिन इसमें कितनी सञ्चाई है, पता नहीं। आपने इंटरपोल की मदद मांगी है लेकिन उनसे मांगने से पहले ग्राप सोचिए कि क्या सच्चाई ग्रा सकती है? दूसरे देश की जो इंटरनेशनल सीकेट एजेंसी है उसके कॉल्युजन में गलत खबर देकर आपकी चीट मत कर दे। हमने पहले भी देखा है कि इंटरनेशनल एजेंसी से जो खबरें माई है उनमें गलतियां है मौर गलतियां भीं। तो आप अबने सोसं से निकत किस तरह से इंफोर्मेशन क्लेक्ट कर सकते हैं∵वह तरीका अपनाइए । देश अापके साथ खड़ा है। देश की ग्रखड़ता श्रीर एकता का जहां तक सवाल है ग्रापके साथ खड़ा हैं। लेकिन ग्रगर निकम्मापन का सवाल होगा तो शायद देश हमारे साथ खड़ा लहीं होग। तो इस चीज को ध्यान में रखते हुए कड़ी से कड़ी कार्यवाही करे। कार्यवाही इतनी कड़ी होनी चाहिए कि माने वाले पुण्तों को याद रहे कि इस देश को तोड़ने बाले लोगों का इस क्या होता है।

SHRI SUKOMAL SEN. Sir, before you proceed further, I am on a point of order. Mr. Ahluwalia was saying that while we were discussing the bomb blasts in Bombay, just today at the Calcutta Stock Exchange a bomb exploded. It is also very serious. I would like to know from the hon. Minister whether it is a fact. If it is a fact, does he know anything?

SHRIS B CHAVAN; I have been all the time in the House I don't know. I have not been able to get any information. I will try to get the information and inform the House (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD SALIM): It has been raised by Ahluwaliaji when he started (Interruptions)

SHRIS B CHAVAN. This is the information that I have. There was a minor incident when some miscreants exploded some small bomb

and tried to loot the Bank of India which is locate near the Stock Exchange building at Calcutta. They were chased by the police but the miscreants dropped the revolver and exploded small bomb while escaping.

Chairman, I will try to speak (Interruptions)

SHRIMATI KAMLA SINHA (Bihar): How long will it take to finish this discussion?

THE VICE-CHAIRMAN (SHRI MD SALIM): We will finish this discussion.

SHRIMATI KAMLA SINHA: The House should decide about it.

THE VICE-CHAIRMAN SHRI MD. SALIM): That is decided earlier. This is not the time.

SHRI G. G. SWELL: I will try to speak with great... (Interruptions) Will you allow me to speak? Members should go to the lobby.

THE VICE-CHAIRMAN (SHRI MD SALIM) Please.

SHRI G. G. SWELL: Kindly control the House. It is not possible to speak in this way. I say I shall try to speak with great circumspection because-I won't call it a national tragedy-something of very great imphappened. nation has ort to the Every patriotic India has to sit back and think and has to be overburden-Mr. Vice-Chairman, ed with grief. we are anguished, we are outraged, and we are ashamed are exasperated happened. r am at all that has India ashamed that the image of today is that of a great giant on the floor with no strength, helpless and open to attack from packs of hounds from any side and is not able to do anythigng. That is the image of India to the people of India. The image of Idnia befode the whote world -majer an unedifying imager As regards anguish, it is obvious. So many our country innocent countrymen have perished. Many more are lying in hospitals. There is heart-rending

edt va moerso grief everywhere. I don't accept the Government's figure that only people have died. All hie newspapers say more than 300 people have died. Even the BBC has said that more than 250 people had died. My hunch is that many more people have died. The All India Radio this morning said that 400 people were lying in a critical condition in different hospitals. If you add that figure, think, easily about 700 to 800 people have perished in Bombay Besides many others, in hundreds, were injured in different eegrees. Mr. Vice-Chairfan, Sir, I can think of only one parallel act of terrorism that has happened in the world. That was on the 23 of October, 1983 in Beirut when a suicide bomber drove truck into the American Marines Headquarters and set off the bomb and 241 marines perished. This was the biggest. But I think what happened in Bombay was of far greater damage. What happened in Beirut is well known. It was not an act of the Lebanese Government It was an act of a private group of terrorists. The attack was well known and the target of the attack was known. In Bombay the attack was more intense, more widespread and the damage was far more. We have the reports of a similar attack on the World Trade Centre in New York. It could be similar to what has happened in Bombay although the damage in York was much less. The intelligence people, the security forces in New York were able to find out the suspect in a couble of days and were able to apprehened him and that was by sheer technology. Among debris around the World Trade Centre they found the chasis of a vehicle and by examining the different ruins they were able to locate that 'that was the vehicle that had the highest intensity of explosion and therefore, could be the cause of the explosion, By examining the remains of the vehicle they were able to trace out the person who had rented the car and when they want there they found out that a particular person by the name of Solameh hal rented the car a couple of days ago and he might be the person who had taken the car with the explosives to the World Trade Centre, Luck was on their side too because this particular gentlemen seemed to be of an avaricious nature. He had deposited 400 dollars towards the rent of the car. He had gone to the dealer who had rented car to him reporting that the car was stolen and he went to claim back 50 per cent of the deposit he had made. That was how they were able catch this person when he went to the car dealer to claim 50 per cent of the deposit. By interrogating this person. Mr. Solameh. also were able to trace his religious mentor who was running a kind of a mosque and giving religious speeches, a person by the name of Omar Abdul Rehman, This particular gentleman was suspected of having a hand in the assassination of President Anwar Sadaat of Egypt. He is a freelancer who talks about Islam, who talks about the danger to Islam, who holds out threats to everybody and who who calls of every Muslim to take up arms and to avenge any kind of wrong that was done to I want to mention this particular point because there is a lot of loose talk about what happened in Bombay which, to me, is irresponsible talk. And, in this, I would put the Prime Minister in that category. The Prime Minister had gone on record to say that he would trace the hand and the head that were responsible for the outrage in Bombay. He had also talkel about the possibility of getting assistance from the the external intelligence sources, Interpol and others. And if hinted not mistaken, he had also a foreign hand in the outrage in Bombay. The others who talked had even pin-pointed about the Pakistan Inter Intelligence Services. Now, whoever has talked, I am mentioning the Prime Minister because So Minister is Prime Minister every word he speaks has a weight

of its own, And I say today that the country is on trial. The looking whether India can stay one country. The world is looking whether Indian can stay a stable country. The world is looking whether India can be a functioning democrocy or whether India would be balkanised and broken up. The Prime Min. ister, today, is on trial. The Government of India is on trial. I will not add the Home Minister. He had gone on record immediately that a foreign hand was responsible the happenings in Bombay. It is for him to come before this House and to provide proof as to whether foreign hand, and which hand, hado a hand in this. But for the Prime Minister t cendorse that kind of thinking is something to be taken note of seriously.. The Prime Minic ter today is on trial. Is he able to provide leadership to this country! Is he able to rule this country? It he able to prevent this country from disintegration? This is the trial for him. And it is for him and his Gov ernment-instead of throwing recri minations and allegations to people, trying to show themselves of as though they are more patrioti than others-to show in the next fev days whether they are abe to tackle this situation, whether they are ablto reverse the course that this coun try is taking. Now, I think, Chief Minister of Maharashtra nearer to the point than the Prim Minister or the Home Minister.

DR. YELAMANCHILI SIVAJ (Andhra Pradesh): That is why h is sent a Chief Minister.

SHRI G. G. SWELL: The Chie Minister of Maharashtra had sa that this might be an act of revegilt is quite possible. There are not ple in the Muslim world, in Westasia, who call for revenge, for terrism. This might be an act of reverige for what had taken pace in Deember and January. Because the majority of the people who suffer blonged of a particular community, is only only right to infer that, pe

[Shri G. G. Swell]

haps, the revenge might come from the people who feel offendd that particular manner. It is quite likely. It is also proved—everybody has said-that the entire thing was well-planmed, meticulously planned, that the whole thing was hi-tech, that these kind of bombs could not found in India, and, therefore, these bombs could have been imported. It is also right to think that there has been local collaboration. all that is right. And, Sir, I think here I would agree with many of my friends that we have the right congratulate the people of Bombay, The people of Bombay did not into that trap, to arouse communal sentiments and go against other's throat. I think it is not right on the part of the Prime Minister to say, to try to explain it away, that this is an attack at the heart of the economy of Inida that this is an attempt to destablize India, that this is an attempt to destabilize the economy of India. India is too large a country to be destablized by a few bombs. Even when the country partioned and thousands of people perished. India was not destabilized. If one bomb the Stock Exchange in Bombay cano destabilize and derail your economy, then your economy is weak and all that you do is wrong. I have to congratulate my friend Mr. Bhandare, be cause he said-and I agree with him —that the businessmen are the most hard-hearted, the most hadened and the most heartless people on earth If some body today starts business and if the Bombay Stock Exchange beging to do business today or begins tomorrow, it is a proof of the resilience of the Indian economy and, therefore, it is not right and proper Prime Minister to say that.

Mr. Vice-Chairman, Sir, I do not want to take much time. It is cause of the failure of the Intelligence services, utter and shameless failure. Of course, it is a faiure of the Government of India too in not

being able to anticipate the thing after the happenings in December and January. It is a measure of their naviety, but hat is not enough. are living in a different world. Terrorism, high-tech terrorism, today is a global phenomenon. We talk of globalisation in various ways and I think the terrorists have stolen march over us. Terrorists now have a globalized organization. We cannot deal with this kind o terrorism The terrorism in Bombay is not home-grown terrorism. It is not kind of terrorism in Punjab, it not the kind of terrorism in Kashmir, which is home-grown, although the weapons might be supplied by other people. It is the terrorism of the entire world. America is facing The bombing of the this terrorism. World Trade Centre in New York is an example of hat. This kind of bombing and more of these occur. You cannot deal with this terrorism unless you have a hand to give, unless you join hands with the other countries of the worold, I seriously their outfit Therefore, suggest this—I am sure that P.M. Sayeed would surely convey this to his Home Minister and to the Prime Minister—that they think over. It is no use coming out with such statements because something has happened. The duty of the Government is to anticipate, to know what is going on in the country, in the world.

the I would seriously suggest to οf Government to think seriously setting up an organization, a special organization, which will deal terrorism and also global terrorism, an organization that will have access to say what America is doing today.

that India suggest T would of Israel. should take advantage. with whome we the coun'ry have started very late, belated, relations. We have to learn from them. There is no country in the world that has been at the receiving end of terrorism of all kinds, which is threatened by terrorists all over even now

HALL PAR SQ and, therefore, if there is one country in the world that has the experience of dealing with terrorists and getting the better of the terrorists, it is Israel. I would strongly suggest to this Government to get in touch with the Government of Israel to have some kind of an organization, to set up a special organization, not the GBI, not the IB and that sort of a thing. They have proved themselves unequal. Have the cream of this country, the scientists of this country and set up a special organisation andlet them coordinate with the different anti-terrorist organisations in different countries because terrorism is a global phenomenon.

One last word, Mr. Vice-Chairman, Sir. It is irresponsible to say the ISI is responsible. They would be. We know there are terrorist organisations in Algiers, in Moracco and in other places. In Egypt, the Government of Egypt is doing its best to try to obliterate them. We know the power structure in Pakistan. We know the ISI is a power-base by itself. We know what is happening there. Therefore, even if the ISI has a hand in this, it does not mean that the whole of Pakistan is against us or we go to war with Pakistan. me say this that India is geographically situated in such a way that if a big conflict or conflagration through our errors in foreign policy takes place between us an dthe Muslim world, we shall be the loser. All the entry points to India lie through the Muslim countries. Almost all the oil that we need in India comes from the Muslim countries. It is easy for the Muslim countries for six months not to sell oil to India. In that case, where do we stand? Therefore, need a different kind of diplomacy. We need a different kind of outlook. And the least that this Government can do is to know what is happening, and to speak with some responsibility.

THE VICECHAIRMAN (SHRI-MD. SALIM): Shri Satish Pradhan.

Thank you, Mr. Vice-Chairman, Sir.

(महाराष्ट्र) *श्री सतीश प्रधान उपसभाध्यक्ष महोदय, श्रापने मुझे बोल का मौका दिया इसके लिए मैं भ्रापक शुक्रगुजार हूं। आज सुबह यहां माननीर गह मंत्री जी ने वक्तव्य दिया है। य वक्तव्य सुनने के बाद अचरज होन चाहिए था, लेकिन वैसा नहीं हुआ इसका कारण यह है कि माननीय गृ मंत्री जी ग्रलग समय पर ग्रलग-ग्रल वक्तव्य दे रहे हैं। यह वक्तव्य देखक धगर मैं यह कहं कि इसमें सच्चा बहुत कम है तो वह गलत नहीं होगा सबसे पहले में एक बात ध्यान में लान चाहता हूं, वह यह है कि जब मुंब में एक के बाद एक बम विस्फी रहे थे, तब शिव सेना भवन के पा जो बम विस्फोट हुग्रा वह सेना भवः के बगल में जो पेट्रोल पंप है उसमें य बम विस्फोट हुम्रा है। मंबई में जो बम विस्फोट हुए उनर

में ग्रा जाती है, वह यह कि, जहां ब विस्फोट हुए वहां बीस-बीस फिट गड़ढ़े हो गये हैं। जमीन के ग्रंदर के यह विस्फोट घुस गये थे। इस बा से पता चलता है कि वह विस्फा कितने शक्तिशाली थे। लेकिन सरफो द्वारा दिये गये वक्तव्य में इस बात क कहीं भी उल्लेख नहीं है।

तरफ देखने के बाद एक दात ध्या

जो लोग मर गये हैं उनके बा में सरकार ने कहीं भी शोक व्यक्त नहें किया है। यह बात सुनकर मुझे ग्रन्तर हुग्रा। जो लोग जस्मी हुए उनके बा में भी सरकार ने कहीं भी संवेदन व्यक्त नहीं की है। इस हादसे में उ लोग मर गये उनके परिवार बालों ह 2 लाख रुपये देने की महाराष्ट्र सरका ने घोषणा की है। उस बात का उल्ले इस वक्तव्य में किया गया है। जो लो जख्मी हुए हैं उनको भी सहायता ह

जायेगी ऐसा उल्लेख इस वक्तव्य

किया गया है। इस बात के लिए

चाहता है।

महाराष्ट्र के मुख्यमंत्री को धन्यवाद दैन

कई मामलों में यह देखा गया । कि केन्द्र सरकार मदद मांगने से प्

^{*}मूल रूप से मराठी भाषण का हिन्दी अनुवा

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কু 1777 ডুট [श्री सतीश प्रधान] ामका या जिल्ला ही भदद की घोषणा कर देती है लेकिन मुबई के बारे में केन्द्र सरकार की तरफ से ऐसी कोई भी घोषणा नहीं की गयी है।

ंमैं, यह बात यहां घोहराना चाहता हूं कि माननीय प्रधान मंत्री भी मुंबई में गये थे। उहोंने भी वहां जाकर स्थिति का जायजा लिया था। लेकिन उन्होंने भी इस बात का कहीं भी उल्लेख नहीं किया है। यह सब देखकर मुझे बहुत दुःख हुआ है। हमारे प्रधानमंत्री, दोनों गृह मंत्री, संसवीय कार्य मंत्री भ्रीर कई भ्रत्य नेता मुंबई में गये थे। उन्होंने वहां की स्थित को देखा है। यह सब लोग मुंबई में गये थे इसके लिए मैं उनका ग्राभारी हूं। इन सब नेतास्रों ने वहां जाकर मुंबई की जनता का दुख सुना है। वहां की दयनीय स्थिति को देखा है। बम विस्फोट के बाद वहां कई मकानों का ऊपर का हिस्सा उड़ गया है। घर में खाने के लिए कुछ बचा नहीं, ऐसी स्थिति मुंबई में हो जाने के बाद उन लोगों को मदद करना सरकार का कर्तव्य है। लेकिन सरकार ने इस कर्तव्य का पालन नहीं किया है। सरकार ने इस संदभ् कोई भी कार्रवाई नहीं की यह बात मैं सरकार के ध्यान में लाना चाहता हुं।

जो मकान गिर गये हैं वह दुबारा बनाने होंगे। उनको बनाने के लिए सरकार को मदद करनी चाहिए। लेकिन सरकार भ्रब तक के वक्तव्यों में इस बात का कहीं भी उल्लेख नहीं है। मैं सरकार के इस रवैये से बहुत दुखी हूं। जो लोग बेघर हो गये हैं, जो लोग सड़कों पर रह रहे हैं, उनके बारे में सरकार कोई मदद का श्राप्वासन देने के लिए तैयार नहीं है। मैं सरकार से यह जानना चाहता हूं कि क्या सरकार की ऐसी कोई योजना है, जिससे इन लोगों को मुद्रावजा दिया जा सकेगा, उनको मकान बनाने के लिए मदद दी **जाः** सकेगी।

मैं, मुंबई के अस्पतालों में कार्यरत कमंचारियों को बधाई देना चाहता हूँ। ह उन्होंने इस आपातकालीन स्थिति हो। ह धीरज से काम किया। साथ-साथ मैं मुंबई के नागरिकों को भी धन्यवाद देना चाहता हूं कि उन्होंने ऐसे समय णांति बनाये रखी ग्रीर स्थिति सुधारते में मदद की।

दूरदर्शन, बाकाणवाणी और अखबारों के माध्यम से रक्तदान की ग्रपील की गयी है। रक्तदान करने के लिए लोगों की लंबी लाईन लग जाती है। लेकिन सरकारी ग्रस्पतालों में रक्त का संचय करने की व्यवस्था नहीं है। यह क्राने वाले लोगों को बताया जाता है स्रीर उनको बापस लाने का धनुरोध किया जाता है। v nu is

यह बात भी समझ में नहीं मा रही है कि जो लोग मुंबई में रक्तदान करना चाहते हैं उनका रक्त नहीं लिया जा रहा है, लेकिन यह प्रपील गुजरात राजस्थान तक क्यों की जा रही है? रक्तदान के बहाने कोई ग्रौर काम तो नहीं किया जा रहा है इस तरह की ग्राशंका मन में ग्रा जाती

एयर इंडिया और स्टॉक एक्सचेंज के पास जब बम विस्फोट हुग्रा, तब वहां मदद के लिये महाराष्ट्र के एक मंत्री श्री मानिकराव ठाकरे वहां गये। लेकिन जिनके पिता पहले मुख्यमंत्री थे ऐसे एक नेता भी वहां थे, लेकिन उन्होंने वहां जाकर कोई मदद नहीं की बल्कि वे वहां से चले गये। यह बात मैं गृह मंत्री जी के ध्यान में लाना चाहता हुं।

ग्रध्यक्ष महोदय, मैं भ्रपना भाषण समाप्त कर रहा हूं। सेंटॉर होटल के दिवार से जो भ्रादमी भाग रहा था उसको पुलिस ने हिरासत में ले लिया। सेंटॉर होटल के सिक्युरिटी गार्ड ने जिस भ्रादमी को पकड़ा था वह ग्रादमी शिव सेना का सदस्य या ऐसा कहा गया था। पुलिस के हिरासत में इस ब्रादमी को भेजने के बाद उन्ह्रोंने पुलिस को क्या [श्री सतीश प्रधान]

जानकारी दी, इसके बारे में सरकार ने कोई उल्लेख नहीं किया। जिस ग्रादमी को पकड़ा, उससे क्या जानकारी मिली, यह मैं जानना चाहता हूं।

माहिम में जो हिंसा हुई, उस हिंसा के लिए जिम्मेदार एक ग्रादमी की पुलिस को तलाश थी। उस ग्रादमी का नाम मोसिन था। उस की पत्नी के नाम पर जो गाड़ी थी वह गाड़ी पकड़ी गयी है।

पिछली हिंसा के दौरान यह श्रादमी
मुंबई में था। उसके बाद भी श्राज
तक यह अदिभी मुंबई में था। लेकिन
पुलिस द्वारा कोई कार्रवाई नहीं की
गयी। श्रार पुलिस ने समय पर कार्रवाई
की होती तो यह हादसा नहीं होता।
श्रीर इस घटनाकन के बाद वह भाग
गया है, वह नहीं भागता। श्राज वह
पुलिस के शिकंजे में होता। पुलिस
ऐसे लोगों को क्यों छोड़ देती हैं, यह
बात मेरे समझ में नहीं श्रा रही है।

परसों गृहमंत्री जी ने बताया है कि यह बम बाहर से लाये गये हैं। प्रधानमंत्री की राय इसके बारे म अलग है श्रीर हमारे मुख्यमंत्री की राय भी इससे अलग है।

हर घटना के बारे में अलग-अलग विचार व्यक्त किये जा रहे हैं। मैं समझता हूं कि जनमें समानता होनी चाहिए। ऐसे संकट के समय में इस तरह के वक्तव्य नहीं देने चाहिए। सरकार के मंतियों द्वारा अलग-अलग वक्तव्य नहीं देने चाहिए। उससे भ्रम पैदा हो जाते हैं।

श्रापस के झगड़ों का चित्र जनत। के सामने नहीं श्राना चाहिए। देशहित में क्रूॅंऐसा नहीं होना चाहिए। हमारे पत्रकारों के सामने एक वक्तव्य दिया जाता है तो संसद में दूसरा वक्तव्य दिया जाना है। एक ही घटना पर एक ही व्यक्ति के ग्रलग-ग्रलग विचार महीं होने चाहिए। गृह मंत्री ने पत्नकार परिषद् में बताया था कि मुंबई की घटना के लिए विदेशी शक्ति का हाथ है। श्रौर किस का हाथ है यह मैं संसद में बताऊंगा। यह बात पत्नकार परिषद में कही गयी है। ग्रखबारों में यह बात ग्रा चुकी है। गह मंत्री को इस घटना के पीछे किसका हाथ है इसकी जानकारी है। लेकिन उन्होंने यह बात संसद के सामने नहीं रखी। उन्होंने जो श्राश्वासन दिया था उसके मुताबिक उन्होंने इस घटना में किस देश का, किस संगठन या व्यक्ति का हाथ है उसका उल्लेख करना चाहिए।

सुरक्षा के लिए सरकार के पास कई सगठन हैं। पुलिस का खुफिया विभाग है। इतने विभाग होने के बावजूद भी भारत सरकार को इसके बारे में, इस घटना के बारे में कोई पुर्वसूचना नहीं मिली, यह खेद की बात है। इन विभागों का कोई भी लाभ नहीं हुग्ना।

जनवरी महीने में गुजरात पुलिस
ने आई०एस आई० के दो आपरेटरों को
पकड़ा था। उनके नाम थे नियाझ शेख
और अमरूहीन। पुलिस द्वारा जब पूछताछ
की तो पता चला था कि बहुत से
विस्फोटक पदार्थ समुद्र के मार्ग से भारत
मैं लाये जा चुके हैं। उन्होंने जो भी
चीजें भारत में पहुंच चुकी थी उसकी
जानकारी पुलिस को दी थी। लेकिन
फिर भी पुलिस दारा कोई भी कार्रवाई
क्यों नहीं की गयी? यह बात समझ
में नहीं ग्रा रही है। अगर उसी वक्त
कार्रवाई की गयी होती तो ग्राज का
यह हादसा टाला जा सकता था।

जब सरकार ऐसे लोगों के खिलाफ कोई कार्रवाई नहीं करती तो ऐसा लगता है कि क्या सरकार उनको संरक्षण प्रदान कर रही है? इस का कारण समझ में नहीं ग्राता।

सरकार के कई नागरिकों को बंद कर चुकी है, पुलिस उनको हिरासत में ले चुकी है। देश में कई संगठनों पर पाबंदी लगायी गयी है लेकिन सरकार

ऐसे देशद्रोहियों के खिलाफ कोई कार्रवाई क्यों नहीं करती, यह बात मेरी समझ में नहीं थ्रा रही है।

देश में देशभक्तों को प्र.ाड़ित किया जा रहा है लेकिन विदेशी देशद्रोहियों को संरक्षण दिया जा रहा है। देश द्रोह करने वालों के खिलाफ भी कार्रवाई होनी चाहिए।

देश हित के लिए मतभेद दूर करने चाहिए। एका से ऐसे देशद्रोहियों के खिलाफ कार्रवाई करनी चाहिए। इन गब्दों के साथ मैं ग्रयना भाषण समाप्त कर रहा हूं। अध्यक्ष महोदय, भ्रापने मुझे बोलने के लिए जो समय दिया उसके लिए मैं स्रापका स्राभारी हूं।

SHRI DINESHBHAI TRIVEDI: Mr. Vice-Chairman, before we rise for the day, I just want to make a mention. Today, being 15th of March, is the very very mportant day whch the entire world is observing as a "World Consumers' Rights Day" and in India also we are observing this day as 'Consumers Protection Day'. So, I am sure the entire House will join me in sending greetings and while we are observing this day, if I may plead with the Government, in consideration of today's 'Consumer Rights would be Government consider, along with the four famous consumer rights which were given by the then President Kennedy, to include in giving clean potable water to all our villages everywhere in the country? Also . . .

THE VICE-CHAIRMAN (SHRI MD. SALIM): You have mentioned it. You need not elaborate. We have to continue the debate.

SHRI DINESHBHAI TRIVEDI: thought he was the last speaker. Ī will just finish.

THE VICE-CHAIRMAN (SHRI SALIM): No, no, you cannot mention any point.

SHRI DINEHBHAI TRIVEDI: fore we adjourn, please allow me.

उपसभाध्यक्ष (श्री मोहम्मद सलीम): श्री राम नरेश जी, इस विषय पर बहुत से तर्कों से रोशनी डाली गयी है, इसलिए जितना संक्षेप म हो सके ग्राप बोलिए क्योंकि बहुत-से स्पीकर है।

SHRI G. G. SWELL: When will the Minister reply?

THE VICECHAIRMAN MD: SALIM): If we conclude the discussion today, then the Minister can reply tomorrow.

SHRI G. G. SWELL: By what time?

THE VICE-CHAIRMAN (SHRI-MD. SALIM): By 12.00. (Interruptions). Seven more speakers are there. (Interruptions). We have discussed this at length. You mention only new points.

TRIVEDI DINESHBHAL SHRI Why can't we take it up tomorrow? It is a very important topic. Why do you want to rush through with this?

SHRI P. UPENDRA: We will condiscussion tomorrow. tinue the

VICE-CHAIRMAN THE MD. SALIM): We have to conclude the discussion today. (Interruptions).

SHRI P. UPENDRA: You cannot complete the discussion. There are 7 more speakers.

VICECHAIRMAN THEMD. SALIM): It is a Calling Attention, not a full-fledged discussion. The Chairman has given permission that it will be a discussion. There has already bee na meaningful discussion throughout the day.

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SHRI DINESHBHAPE TRIVEDI: Why should we rush through it?

SHRI SYED SIBTEY RAZI (Utter Pradesh): We should not extend it. It is a very imoprtant matter. We are all concerned about it. We want certain clarifications from the Homt Minister and it should be today. Why extend it till tomorrow? There may be other developments tomorrow. Already there was a reference about Calcutta. So, we want to know the state of affairs of the country. (Interruptions). We want the reply also today. This is a very important matter. It should not be taken so light.

AN HON MEMBER: Tomorrow there may be another development.

THE VICECHAIRMAN (SHRI-MD. SALIM): Then the Home Minister will combine both.

SHRI V. NARAYANASAMY: Let us continue the discussion tomorrow.

उपसभाध्यक्ष (श्री मोहम्बद सलीम): श्राप सभी माननीय सदस्यगणों से मैं प्रनुरोध करूंगा कि ग्रगर कोई नयी बात कहनी हो तो उसे रखें ग्रौर संक्षेप में ग्रपनी बात कहें।

SHRI MOHAMMED AFZAL alias MEEM AFZAL (Uttar Pradesh): You must take care of the prophesy made by Shri Ahluwaliaji also.

SHRI P. UPENDRA: We will continue the discussion tomorrow.

महोदय, महाराष्ट्र के बंबई महानगर में।
1 बजकर 30 मिनिट से 4 बजे तक
जिस तरह से बमिवस्फोट की घटना
घटी है और जैसाकि वक्तव्य में दिया गया
है, 235 लोग मरे हैं, 1214 व्यक्ति
घायल हुए और 556 व्यक्तियों को
धावश्यक चिकित्सा देने के बाद अस्पताल
से छुट्टी दे दी गयी और 658 व्यक्ति
प्रभी भी विभिन्न अस्पतालों में हैं जिनमें
से 59 की हालत गंभीर बतायी गयी
है। महोबय, मैं समझता हूं कि सचमुच
में यह जो घटना घटित हुई है, यह

हमारे देश के इतिहास में एक सम्मिन्न प्रदेश हैं। अभिदान हैं। सुझे इस मैंति को कहने में कोई संकोच नहीं है कि सरकार ने इस गटना की गंभीरता को समझा है और अदन भी गंभीरता के सार्थ इस मिर प्रश्न पर विचार कर रहा है, चाहे हमारे विपक्ष के लोग हों। यह भी अपने आपमें। इस प्रश्न हों।

भूका हिता के लिए मतभद्र हुँ करता चाहिए। एक.र से ऐसे देलडाहेकों के हरमहोदय, जब मैं यह **कहता ह**, ती^{ड़ा} हमारे प्रधानमञ्जी भी वहा गए, हमारे^{ाइ} गृह मंत्री भी गए और हमारे राज्यमंत्री भी गए, इन लोगों ने वहां पर स्थिति का जायजा लिया, सारी स्थिति को देखा, कुछ निर्देश भी दिए गए ग्रौर जांच भी चल रहा है। मगर, महोदय, मैं यह कहता चाहना हं कि जब सरकार ने इस स्थिति को इतनी गंभीरता से लिया, जब इस प्रकार की घटना पहले नहीं हुई थी, तो सरकार का यह जो बयान ग्राया है, मैं इस बयान को पढ़ने के बाद थोड़ा दुखी हो रहा है, वह इसलिए कि सरकार में संवेदनशीलता है, हमारे प्रधानमंत्री महोदय, हमारे गृहमंत्री श्रीर राज्य मंत्री भी संवेदनशीलता है, किन्तु इस प्रश्न की गंभीरता को ध्यान में रखते हुए, इस प्रश्न की संवेदनशीलता को ध्यान में रखते हुए एक भी वाक्य कहीं पर सहानुभूति के रूप में नहीं है। इसके लिए मुझे दिखाया गया हार्दिक वेदना ग्रौर पीड़ा है। इसके साथ ही साथ यह भी बहुत चिंता का विषय है। इसलिए मैं श्रापके माध्यम से माननीय राज्य गहमंत्री जी की यहा बैठे ह, उनसे कहना चाहूंगा क्योंकि देश के सामने एक इतना बड़ा संकट पैदा हुम्रा है, भ्रराजक तत्वों **भ्रातंकवादियों द्वारा पैदा किया गया है** ग्रौर एक योजनाबद्ध तरीके से किया गया है कि ढाई घंटे के ग्रंदर जिस तरह से खेल खेला गया, यह सचम्च में बहुत ही चिंता का विषय है ग्रीर मेरा ग्रनुरोध उनसे है कि जिस सम_य

माननीय गृहमंत्री जी सदन में जवाह

श्री राम नेरश यादवी होते इस्कृत देने के लिए खड़े होंगे, उस समय इस प्रक्त की गंभीरता को ध्यान में रखते हर्ए चिता भी व्यक्त करेंगे और जो सोग मर पए हैं, उनके प्रति सहानुभूति भी प्रपते स्वर में दिखाकर श्रद्धांजलि अपित करने का काम करेंगे। साथ ही साथ मम्बद्द की जनता भी बच्चाई की पात है, यह **गहद भी ग्राने** चाहिए क्योंकि यहां पर इतनी बड़ी घटना हो जाए, एक सुनियोजित ढंग से हो जाए और **उसके बाद्य** भी मुम्बई केल्लोगों ने जिस तरह से संयम धर्य और साहस का परिचय दिया, उसके लिए वे बद्याई के पाल हैं। यह बात भी गृहमंत्री जी के 🕆 वक्तव्य में भ्रानी चाहिए। इससे पता लगेगा कि सचमुच में सरकार जिस तपह गम्भीरता क साथ इस प्रत्त पर विचार हर रही हैं, जस गम्भीरक्षा के साथ सदर को भी भीर देश की जनता को भी बहाला चाहती है कि हम इस घटना पर इतने चितित हैं त्रीर जो धव **यह सारी चुनौती श्राई हैं उसका** मुकाबला हम पूरे टेश के पैमाने पर करेंगे भीर देश की जनता को यह संदेश भी देना चाहते हैं कि प्रगले श्राने वाले दिनों में हम ऐसी कार्यवाही करने का काम करेंगे कि इस तरह की घटनाएं फिर न हो सकें ताकि देश का मानस विच-लित न हो सके। यह सब सदन के माध्यम से जनता को जाना चाहिए।

महोदय, इसके साथ ही साथ मैं एक बात और कहना पाहता हूं कि इस वक्तव्य में एक प्रस्त ग्रास, जिसके बारे में हमारे माननं सदस्यों ने बहुत कुछ टिप्पणी भी की है। टिप्पणी करने का अधिकार उनको है जनतंत्र में और हमें सुनने का भी अधिकार है और उस अधिकार के आधार पर मैं आपसे कहना चाहता हूं कि पैरा "10" में जब प्रधान मंत्री के बयान की वर्च ग्राई है, तो मैं चाहता हूं कि इस फ्रोर हमारे सभी सम्मानित सेंदस्य िशेष रूप से ध्यान देंगे, मैं कोट करता हं—"इन पैशाचिक कार्यो की योजना हमारे देश की ग्राधिक प्रगति को नुकसान पहुंत्राने तथा विकास में विध्न पैदा करने के लिए बनाई गई"।

मैं कहता हूं कि इस बयान में स्वया गलती हैं, जो इस पर टिप्पणी हैं रही है ? यहां पर माइतने नोग मारेम गए, इतना प्तृकसान हुआ; लोगों में मात क भीर भय का बातावरण पैदा हजा, लोगों की जाने गई ग्रीर फिर किकास के लिए सरकार जिस⇒दिका[ु] में जा रही थी उस विकास की दिशा में बाधा पहची। तो इस बयान में ऐसग क्या बात^{ें}है, जिसके आधार पर हमारे सम्मानित सदस्य इसका विरोध करते है। एक बात अपनी जगह पर सही है 🌣 प्रभी पिछले दिनो . मैं (समय की घंटी) ह ...महोदय_ः जरा[ः] सुन लीजिए _{विकि}्को (व्यवधान) बनकर यहि n fyr

महोदय, एक बात प्रपती जगह पूर् सही है क्योंकि जब यह प्रश्न प्राता है तो छह दिसंबर की घटना के बाद मम्बई में जिस तरह तीन बार सारी घटनाएं हुई, क्या उन घटनाम्रों से नुकसान नहीं हुमा था, क्या उन घटनामी में लोग भागे नहीं थे? उनकी पुनर्व्य वस्था का सवाल था, उनमें भय, प्राप्तका का वातावरण जो प्र्याप्त था उसको भी ठीक करने का सवाल था, प्राधिक स्थिति को ठीक करने का सवाल था। ग्रमी जब गाड़ी ठीक से चल नहीं पाई थी कि इसी प्बीच में यह हादसा हो गया। इस हादसे के पीछे भी एक योजनाबद्ध रूप से जो यह करने का ढंग था, वह भी बहुत भी गंभीर है। इसलिए एक ऐसी जगह को चना गया। बम्बई को क्यों चुना गया? बम्बई को इसलिए चुना गया क्योंकि यह एक श्रौद्योगिक नगरी का प्रतीक है श्रौर एक योजना बद्ध तरीके से यह न किया गया होता तो ढाई घटे के श्रंदर 11 स्थानों पर इस तरह से, ऐसी हाई टैक्नोलॉजी से युक्त बमों का विस्फोट र्नेसे किया जा सकता या? इसलिए यह नियोजित ढंग से हुआ है और यह बात सही है कि इसमें ग्रपने देश के लोगों का भी हाथ है ग्रीर बाहरी हाय भी है। लेकिन यह सारा मामला, चूंकि जांच हो रही है, उससे सामने ब्रा जाएगा क्योंकि हाथ को भी पकड़ना है, दिमाग को भी प्रमुद्दना है।

महोदय, भ्राप जानते हैं कि हमारे जो पूर्वोत्तर के राज्य है वहां भी ग्रातक-वाद रहा है, पंजाब में भी ग्रातंकवाद रहा है। वहां चुनाव हए, सरकार ने कुछ कदम उटाए जिससे कुछ बात वहां सही हुई है। जन्म-कश्मीर में भी अतिक-वाद बना हुग्रा है, ग्रांध्र में भी कुछ ऐसे इलाके हैं, जहां ग्रातकवाद है। राजीव जी की जो हत्या हुट्ट थी, जिस तरह से उनकी हडया हार्ट टैक्नोलॉजी का प्रयोग करके की गई थी वह एक चेतावनी थी ग्रौर इसलिए ग्राज जो बम्बई की घटला है, यह सरकार के कि. ग्रौर पूरे देश के लिए एक चुनौती बनकर ग्राई है। इस मामले को हल **करने** के लिए केवल एक दल का ही सवाल नहीं है, एक पार्टी का सवाल नहीं है, सरकार का सवाल गिग है, बल्कि सारे देश के लोगों को, सारे दलों को बैठकर के विचार करना होगा। यह जो बम्बई में घटना हुई है वह प्रतीक माल है, यह संकेत है भारत की ग्रार्थिक व्यवस्था को छिन्त-भिन्न करने का, भारत में प्य्रस्थिरता का वाता-वरण पैदा करने का श्रौर ग्रस्थिरता का वातावरण पैदा करके श्रपनी राजनीति करने का। इस देश की जनता कभी भी इस देश को इस स्थिति में नहीं ले जाने देगी कि हमारे देश में ग्रस्थिरता का बातावरण पैदा हो क्योंकि देश के लोग बहुत सजग है। बहुत संघर्षी के बाद देश ग्राजाद हुग्रा था, उसको याद करते हुए यह जो देश में स्नातकवाद का मामला है, हमें विक्वास है कि इधर के लोग हों, उधर के लोग हों, सभी लोग मिलकर के स्रौर स्रंतर्राष्ट्रीय जगत में भी य ही रहा है, ये साले मिलकर के डटकर के मुकाबला करें ग्रौर सरकार का इसमें साथ दें क्योंकि यह किसी एक दल का यसवाल नहीं है, हमारे देश की एकता इसी ग्राधार पर खतरे में पड़ सकती है ग्रीर हमारे विकास की जो चेग चीजें हैं, उसमें भी इससे अवरोध पैदा हुआ है। तो इस विकास को भी ठीक ढंग से ग्रागे ले जाने के लिए ये कदम उठाने जरूरी हैं। साथ ही साथ एक बात और कहना चाहता ₹...

उपसभाध्यक्ष (श्री मोहम्मद सलीम) : कन्कलूड कीजिए।

श्री राम नरेश यादव : महोदय, यह 14 तारीख 2 बेजे तक का बयान ग्राया है। इस बीच में क्या-क्याबातें हुई हैं, कितने लोग और मरे हैं, कितने कदम उठाए जा रहे हैं और जो इंटरपोल से मदद ली जा रही थी, उसके कदम उठाने के बाद ग्राज क्या स्थिति हुई है इसके बारे में भी गह मंत्री जी को बयान देना चाहिए ताकि सदन की ग्रौर देश को जानकारी हो सके । इतनी विभत्स, ार्मनाक भ्रौर दर्दनाक घटना होने के बाद *सरकार* ने जो तत्परता के साथ कदम उठाए हैं ग्रीर ग्राज सदन ने जो चिता व्यक्त की है, हमें विश्वास है कि हम सब लोग मिलकर के, राष्ट्र-प्रोमी होने की हैसियत से सारे लोग इस दिशा में गंभीरता के साथ सोचेंगे और इस मामले को हल करने की दिशा में कदम उठायेंगे । वर्ल्ड ट्रेड सेंटर, ग्रमेरिका में जिस तरह से घटना हुई थी तथा दूसरे ग्रौर भी देशों में जो इस तरह की घटना हुई है, वहां से भी सहायता लेकर के एक एक्सपर्ट कमेटी बनादी जाए ग्राने वाले दिनों में ताकि दूसरे देशों में, जहां पर इस तरह की घट-नायें हुई हैं, जिनका मुकाबला करने के लिए वहां की सरकार जल्दी से कदम उठा सकी है, उसको ध्यान में रखते हुए हमारी सरकार भी विशेषज्ञों की एक समितिबनाए ग्रौर इसको बनाकर के इन सारी चीजों से निपटने के लिए, इस बढते हुए ग्रातक-वाद के पंजे को तोडने के लिए जरूरी है कि कदम उठाए और चाहे स्राज हो या कल हो, गृह मंत्री का वक्तव्य देश की जनता के सामने जाना चाहिए । पूरा सदन एक है ग्रातंकवाद से निपटने के लिए श्रौर इन सारी घटनाश्रो पर श्रपनी चिता वयक्त करता है, ग्रपनी सहानुभृति प्रकट करता है . (समय की घंटी) ... साथ ही साथ पुनर्व्यवस्थित किए जाने का प्रश्न है, जिसके बारे में सरकार का बयान कुछ है ही नहीं, उधर भी सरकार का ध्यान जाना चाहिए श्रौर ऐसी व्यवस्था की जानी चाहिए कि वे लोग पूनव्यंवस्थित किए जायें।

में इन्हीं शब्दों के साथ इस घटना की कठोर शब्दों में मत्संना करता हूं, इसकी जितनी भत्संना की जाए, कम है और सरकार को भी देश की जनता के सामने बताना चाहिए कि आने वाले दिनों में हमारे कदम ऐसे कठोर होंगे कि आतंक-वाद के पंजे, जो बढते जा रहे हैं, उनसे हम निपटने के लिए तैयार हैं।

SHRI **JAGMOHAN** (Nominated): Thank you very much, Sir. Much has been said and I do not wish to repeat any of the points that been made. Some of the basic points which I would like to touch are: What is the attitude of the Indian State? I am not talking of the Government. What is its capability? What is its capacity? What is its effectiveness Nobody is trying to look into these basic issues. We have the experience. I am really surprised some of the Members said: Oh, terrorism is everywhere in the world and so on. What is our own experience? Terrorism has been with us since 1947. I think this is the only country which has got two of Prime Ministers assassinated through the terrorist acts. We had so many States which were very badly affected by the terrorist acts. In fact, the entire State of J & K has been totally thrown upside down by the terrorist We are comparing selves with other countries. We are satisfying ourselves saying: Oh! there is problem elsewhere also. But more important is the attitude which been adopted elsewhere and comparing it with the attitude that Indian State has adopted. I will give you a few illustrations. Take this case of Pakistan propaganda in Kashmir and role of Inter-State service intelligence. I have written a book giving the nature and pattern of subversion and terrorism in It deals with various issues. I am sure no one has tried to analyse what are

the various components of contemporary terrorism. How this terrorism is operating in different directions and what strategy should be adopted to deal with the fundamental issues of the contemporary terrorism as they operate in India, particularly in States like Kashmir, Punjab, Andhra Pradesh and so many other places, where this terrorism is taking place. And what is the latitude? Take any of the pamphlets which are distributed. These pamphlets say:

"याद रखो लोगों, कि आपका मुकाबला एक निहायत बुजदिल क.म से है, एक नाइक नाग्रहल कौम से है।"

What is the attitude others may project of us? They say: On! India is a very ineffective and useless State. You can easily conquer it. You can easily demolish their administration. You can easily infiltrate. You do anything you like. Nobody going to question you. If that is the attitude that is generated and if that is the attitude which we encourage by our own acts of omission, terrorism will increase. The ness of the State will invite more terrorism. Unfortunately in India the people who have killed four Indian Air Force personnel serving there, they are being offered glasses of juices. What messages are we giving to the people? That those people who have committed abominable crimes, hanging people by the trees, we are going and talking to them. What messages are we giving to the people? We have the vernacular Press in all the States and what message do we give? They publish all type of propaganda against India, all concoctions, all fabrications, and the Indian State gives them all the advertisements! You see Pakistani propaganda agencies, phmphlets of Pakistani propaganda. They are all written in these magazines. And they have got all the advertisements from Indian States! If is the attitude we are geenrating, then how do you counter the propoganda? Terrorism is a psychological warfare. If the psychology generated is that we have a week adversary, well the terrorism will definitely get a great boost. There is a peculiar lack of understanding of terminology, riligious terminology, that is used, the technology of Che Guevera that is used. All that we are talking about technology is doubt important, but more important is the will to deal with it. You may have all the technology. I got many terrorists arrested and appointed designated courts for them in Jammu. What has happened to it? Because some people make noise, the designated courts have been abolished. All those terrorists and killers against whom a great deal of effort through the CBI and so on was made to book them, what has happened to them? Now we are talking of booking the calprits in Bombay. But what about the terrorists who were arrested in J & K and challanned? So far no one has been booked and no one in the Indian State is asking what has happened to those people. What messages are we giving to the people? So this is the basic issue involved here.

The other aspect of terrorism which is totally neglected is the internal subversion in the Most of the terrorist acts cannot take unless there is a collusion between the terrorists and the police. Noboly is attending to that wheher in your own intelligence service there is an infiltration, whether in your own executive agency there is an infiltration. Nobody is bothering about it.

Charles and the cards

It was mentioned that the people of Bombay deserved to be congratulated. I also feel that they deserved to be congratulated for their resilience. But there is an element of cynicism which should not be forgotten. People say, "Oh! Now we rave to live with this thing. Nobody can find a solution to this thing. Therefore. why not go along with this." cynicism is a very dangerous thing. We should not underestimate that गैर की मी वर्ग की जनता

There are many other points which I would like to mention but, I will come to the specific question what the Government is intending to meet the challenges. Apart from the experience of fundamental elements, we have got the experience of Kashmir. Punjap, Andhra Pradesh and various other places. May I know from the wunister whether anybody tried to analyse these things in depth? think no one has analysed them. Ai إناعي و الله الله المناسعة الله المناسعة الم

I would like to give a few elementary suggestions. If the time permits, I will expand them. A time has come where we must have identity cards for every adult person. This will be much less expensive. much less administratively inconvenient than any other thing. If the identity cards are there and surprise and effective checks are made at various places, I am quite sure the aliens who indulge in terrorism will be considerably reduced

The second aspect which I would like to mention is there was organisation called the Home Guard Organisation or the Civil Organisation during the war periods, World Wars, Chinese War and other wars. Now this organisation has been disbanded and made ineffective. This terrorism is also a high-tech war. It is a war by the invisible armies. It is a war in a context. It is a different type of war. So you should activate an organisation of this nature so that the inavailable formation can be made from every mohalla from every street, from the voluntary forces, as to who is the person who has come. If a new person has come, you can easily identity him and find about him.

During the ASIAD, I was the Lt. Governor here in Delhi, There were threats of terrorists infiltrating into the city of Delhi. I had organised this force so that everybody could tell us from his own mohalla who was the new comer who had come over there. Thereafter we took appropriate action. The police could not be deputed at every house, But the police was deputed after the information was received by this organisation. Unless we do that the problem of terrorism cannot be reduced-

Lastly, what is our publicity? What is our Publicity Department doing? Instead of making people realise, instead of making people security-conscious, we are lulling them to sleep. I do not see that there is any security-consciousness in any of offices. You can walk out and you can walk in anywhere you like. Even now in Delhi, with all these functions, you can go to any of the functions. You can see a very large number of people walking into auditorium with their handbags, then, putting their handbags on the chair and then sleeping where the lecture was going on. There is no mental alertness to check who is coming and who is not coming. So these are some of the basic issues which the Government must immediately look into. The most important challenge which I have said is an attitudinal challenge, whether you are going to be totally soft or you are going to practically believe with the vision we have to rebuild the country, we have to rebuild all our institutions. You may say that IB is a failure or the RAW is a failure. But has anybody ever looked what the IB and RAW have reported and not acted... are the people who have not acted on these reports not responsible? Nobody has looked into this aspect at all I know that in Kashmir so many reports were made. But no action was taken. It is easy to criticise the intelligence agencies. these poor fellows cannot speak the open. I asked them when Rubikidnapped "What ya Saveed was

happened? You have become so ineffis cient that you do not even know which street she was taken by, which possible direction she could have taken in." Why was it so? The actual position was that she was kidnapped from a hospital. And, Government servants are kidnapped. The sissue is that somebody should on depth into these things, how the intelligence agencies have been functioning, what the response is to the reports that have been made what the deficiencies are either the reporting or in the analyses or tain the response. Unless we look in-To the basic issues, we are not going to tackle this problem which, various Members have said is complex and of a very high magnitude. It is apart from the border, international terrorism But let us first set our own machinery in order because if we remain weak we Minvite international terrorism Thank you.

SHRI SUKOMAL SEN: Sir, What is the business that we are going to take up now? We are told that the Home Minister is almost completing his reply in the other House. Why should not the Home Minister come and reply here after the remaining speaker speak? Then, the debate can be concluded today itself.

THE VICE-CHAIRMAN (SHRI-MD. SALIM); There are five more speakers to speak.

SHRI SHANKAR DAYAL SINGH: We are also supporting him. Because this is a Calling-Attention matter, we want that the Home Minister should give the reply today in this House also. I would request the hon. Minister here, our good friend Dr. Abrar Ahmed, that he should also send this message to the hon. Home Minister. He should also come here and give his reply today.

SHRI GURUDAS DAS GUPTA: Sir, my submission is this. This is a important Calling-Attention matter. When the Home Minister is making a statement there, his reply tomorrow here will be almost identical which means the whole discussion in the House, objectively, comes infructuous It had never happened in the past May be, on one or two occasions it happened on such an important issue, about which the whole nation is agitated, the reply cannot be shifted for tomorrow. Today let us fix it up like this. Whatever may be the number of speakers, let us end the discussion at 7 o'clock. Let us send a clear signal to the hon. Home Minister that he has to reply by 7 o'clock. We will wind up the discussion 7 o'clock. The half-an-hour discussion may kindly be postponed tomorrow or the day after tomorrow.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Minister, do you want to react?

डा. अबरार अहमदः माननीय उप-सभाध्यक्ष महोदय, श्रानरेवल सदस्यों ने जैसा कहा है, मैंने गृह मंत्री जी के पास मैंसेज पहुंचा दिया है, लेकिन उसके पहले सदस्यों की सहमति से यह तय हुश्रा था कि कत रिप्लाई दी जाएगी। श्रगर ये श्राज चाहते हैं तो हमें कोई श्रापत्ति नहीं है। मैंने गृह मंत्री जी के पास मैंसेज भिजवाया है।

SHRI GURUDAS DAS GUPTA: Let us also send the message that the discussion will wind up at 7 o'clock,

THE VICE-CHAIRMAN (SHRI MD. SALIM): Let us continue with this. Let the Home Minister come.

श्री सैयद सिब्ते रजी: वाइस चैयरमन साहब, बंबई दिसंबर श्रीर जनवरी, के फिरकेवाराना फसादात के बाद ग्रपने रिसते हुए खून को पोछ रही थी श्रीर वहां के झावागं टूटे, हुए दिलों को जोडने की कोशिश कर रहे थे, लेकिन श्राचानक 12 मार्च के इन धमाकों ने हम को इहलाकर रख दिया श्रीर यकीनी तौर पर बंबई के झावाम एक मर्तबा फिर सरामीगवी के

श्रालम में इधर-उधर भागते लगे लेकिन चंद घटों के बाद ही बंबई के स्नावाम ने एक बार फिर सारी दनिया को बता दिया कि हम बनियादी तौर पर मिल जल कर रहने वाले लोग हैं स्रौर यकीनी तौर पर मत्क के सामने और देश के सामने और वतन के सामने जो चुनौती भ्राई है, उस का मुकाबला बंबई के रहने वाले हिन्दू, मुसल-मान, सिख ग्रीर ईसाई, जैनी ग्रीर पारसी चाहे किसी भी मजहब से ताल्लक रखते हों, किसी फिरके से ताल्लक रखते हों, हिन्द्रस्तान के किसी कोने से भी श्राकर बंबई में बस गए हो, सब के सब ग्रपनी बंबई को बचाने के लिए, ग्रुपनी प्यारी को जिल्दा रखने भ्रागे बहेंगे। यकजहती के साथ श्रीर यकीनी तौर पर वे सारे होसले वे सारी की सारी साजिसों फेल होती हुई दिखाई दी जो बम्बई को एक बार फिर बर्बाद कर देना चाहती थीं चाहे वह मकामी ताकतें हो, चाहे वह बैरूनी ताकतों हो । हमें इस बात के लिए बम्बई के भ्रवाम को मबारक बाद देना ही होगा कि बमों के इतने जवर्दस्त घमाकों के बावजद कम्यनल हारमोनी, राष्ट्रीय स्नौर सम्प्रदायिक एकता किसी तरह से बिगडने नहीं पाई । हो सकता है कुछ ताकतों ने इस राष्टीय ग्रीर कोमी ताकत को. एकता कोमी बिगाडने की कोशिश की हो। ग्राज यह सिर्फ हमारे बम्बई का मामला नहीं है, यह हमारे पूरे देश का मामला है स्रौर पूरे देश को सभालने का मामला है बम्बई जो हमारी स्राधिक राजधानी है, इसको कुछ लोग बंधक बनाकर रखना चाहते हैं। हमने उनका मकाबला, देश ने उनका मुकाबला, बम्बई वालों ने उनका मकाबला पहले भी कामयाबी के साथ किया है ग्रौर म्झे उम्मीद है इशाग्रल्लाह ग्रागे भी हम उनका मकाबला करेंगे।

श्राज साजिस का जो सावल है वह एक चुनौती है श्राज जो श्रलिमवा बम्बई से कुछ दिन पहले रचा गया हैं वह हमारी सकार के लिए श्रोर हमारे वेश के लिए एक चुनीती हैं श्रीर यकीनीतीर पर इस चुनौती को हम स्वीकार करते हैं। पालि-यामेंट ने इस मसले के ऊपर जिस दिल्चस्पी का, जिस कसने का श्रीर जिस ताल्लुक का इजहार किया है उससे मुझे एक बार

फिर यह उम्मीद जगी है कि हमारा यह इन्स्टीट्यूशन, हमारा यह इदारा, हमारी यह पार्लियामेंट इरिलेवेंट नहीं हुई है। 6 दिसम्बर के बाद मल्क में ग्रब फसादाद फुट पड़े थे उस मसले को भीहम इस होऊस में डिसक्स करना चाहते थे । जनवरी के भ्रंदर बंबई के म्रंदर जो मामलात हए थे. फिरकावाराना फसाद हए थे उस मसले को भी हम इस हाऊस में डिसक्स करना चाहते थे। उसको जेरेवहस लाना चाहते थे लेकिन मझे ग्रफसोस के साथ कहना पडता है कि उस श्रलमिया को शायद हमने पूरी संजीदगी से नहीं लिया और इस हाऊस के अंदर एक ऐसा वातावरण एक ऐसा माहोल बना जिसकी वजह से उन हादसात की तरफ हम तफसीली गुफ्तगुनहीं कर सके । ग्रगर यह मुमकिन होतातो यह हो सकताथा कि हम सरकार को कुछ सुझाव दे सकते, कुछ तजावीज दे सकते स्रीर उस तजाबीज को जहन में. रखते हुए यह मुमकिन हो सकता कि ये वाक्यात जो बम्बई में हुए हैं वे शायद न हो पाते ।3 धमाकों में सैकडों लोग मरे, हजारो लोग घायल हुए । पूरी कौम ने उसके अपर श्रपनी हमदर्दी का इजहार किया है । स्रौर यकीनीतौर पर एक ऐसी शेतानी हरकत की जिसकी जितनी भी मजम्बत की जाए वह कम है। सोची-समझी साजिस के तहत जो वाक्यात हुए उसके दो ही मकसद थे-दहशत फैलाना श्रौर बम्बई की जिन्दगी को पूरी तरह से मुफलुस कर देना । साजिश के बारे में मखतलिफ ख्यालात स्नाए हैं । हुकुमत ने श्रपनी जांच पडताल की बात कही है । लेकिन में हुकुमत से यह इस्तुदा करना चाहंगा कि वह इस जांच पडताल के मःमले में जल्दी काम करे। देर होने से जो एवीडेंस होता है, जो सुराग मिलने का रास्ता होता है वह मसट्ट हो जाता है और हम हकायक तक नहीं पहुच सकते क्रौर उन कलप्रिट्स को, उन मु**ल**जिमों को जिनके ऊपर हम इस चीज की जिस्मे-दारी होती है, पकडने में इधर-उधर भागने लगते हैं और श्रसली लोग पकड़े नहीं जाते। यह यकीनीतौर पर सही बात है कि हमारी भम शत को तबाह करने के सिल-सिले में, हमारी मद्दशत को बर्बाद करने को सिल।सेलें में यह साजिस की गई ।

लेकिन मुझे खुशी है ग्रीर मैं ग्रपने पट्रो-लियम स्टेंट मिनिस्टर साहब को मुमबार-कहना चाहंगा कि हिन्दुस्तान की महणत में एक गैर मुल्क ग्रामाल का जो अभी-ग्रभी एक मुहायदा हुग्रा है, सिर्फ दिन के बाद बम्बई में जो हादसा हुआ है उसके बाद हम समझते हैं मल्क के ग्रावासम ने जिस तरह से इक्जहती का सब्त दिया है, इससे 21 हजार 500 करोड रुपए का जो ग्रंडर सी पाइपलाइन ग्रोमान से भारत के ग्रंडर ग्राने की बात हुई है, एक दूसरे मल्क ने हमारे मल्क के ग्रंदर इनकैस्ट मेंट करने का फैसला किया है इससे यह पता चलता है कि कोशिश के बावजूद हमारे उस ताने-बाने को जो पिछले एक-दो साल के ग्रंदर हमने ग्रार्थिक क्षेत्र में इक्तसादी मैदान के अंदर बुनने की कोशिण की है उसे तोडना बहुत ही मुस्किल है । यह ममिक्षत नहीं हो पाएगा यह कहना चाहूंगा कि भाजी में भी ऐसे बसों के हादसात हमारे मुल्क में हुए हैं । लखनऊ, कातपुर, पंजाब स्रौर कश्मीर में हुए हैं । लेकिन इतने बडे पैमाने पर पहली बार बम्बई में हुए हैं। हिन्दुस्तान ने इस तरह के धमाके सूने ग्रौर उन धमाकों का मुकाबला किया । वे एक बडे ताकतवर बमों की सुरत में मैं थे । कहना चाहंगा कि ऐसा ताकतवर बम इसके पहले राजीव जी की सहादत में सिलसले में इस्तेमाल किए जा हैं। उन क्लाज को भी सामने रखते हुए हमें ग्रागे बढ़ने की कोश्चित्र करनी चाहिए।

मंसूबाबंदी का हमें पता क्यों नहीं चला, इस पर हमें तबज्जह देनी चाहिए श्रौर कीमत करनी चाहिए । जो हमारी सूराख पता करने वाली एजेंसिज हैं उन्हें ज्यादा चौकस करने की जरूरत है ।

(उपसभाध्यक्ष (श्री शंकर द्यात सिंह) पीटासीन हुए)

ग्रागे इस प्रकार के हादसों को रोकने के लिए यह अधरी है कि हम ग्रंपनी इंटेली-जेन्स को फिर से इस काबिल बनाए कि लोगों का उन पर एतमाद हो सके । मैं माननीय होम मिनिस्टर साहब से, बजीरे

Bomb Explosion in 416 12th March, 1993

Bombay on द्राज्ञना से, सह मालुम करना चाहूंगा कि इमारी जो इस प्रकार की एजेंसीज है वे इस तस्ह की चूनोतियों का मुकाबला कर सकें, जो इस तरह की ताकतें उद्याद कर सामने था रही हैं जैसे बम्बई में हादसन हुग्रा, उसको महेनजर रखते हुए क्या नक् सिरे से अपनी इंटेलीजेन्स एजेंसीज को रिप्रार्गेलाइज करेंगे ? मैं ज्यादा वक्त नहीं लेना चाहता । हमारी हक्मत ने अपनी जिस्मेदारी को निभाषा है और जी फिरकाराना लाकतें इसको फसाद की शक्त में बंबई में कंवर्ट करना चाहती थी उसको रोकने की कोशिश की है श्रीर स्नागे भी में समझता हूं कि जो नई चुनौती श्राएगी असको महेनजर रखते हुए हमारी सरकार भागे बढगी भौज कोशिश करेगी कि हर -सरह हालात का मकाबला किया जाय । हमारे स्ट्रिते ग्रापसी मोहब्बत के रिस्ते हैं। हम खुद भी जिन्दा रहेंगे ग्रीर दूसरों को भी जिन्दा रहने देंगे। ग्रगर इस नजिएए से हम चलेंगे तो हम इन चुन तियों का सामना कर सकेंगे और यॅकजनी तौर पर दूनिया को बता देंगे कि हम हमेंशा श्रापस में लडते ही नहीं रहते हैं, भजहब की बात पर या बीत की बात पर, चाहे वह धर्म की बात हो, चाहे वह फिरके की बात हो, चाहे जबान की बात हो, हम अपने मामले सडको पर तय नहीं कईंगे पार्लियामेंन्टरी इस्टिट्यूशन को हम रिलेवेन्ट बनायेंगे और मुल्क के ग्रवाम को बतायेंगे कि उन्होंने हमें जो चुनकर भेजा है ग्रयनी हिफाजत और सुरक्षा के लिए उसको हम यकीनीतौर पर निभायोंगे और मुल्क के मसायल को निषटाने की कोशिश करेंगे। हम हिसा के रास्ते पर नहीं जाएगे स्रोर दुनिया को बता देंगे कि देश के सामने जो भी चुनौतिया होगी उनका हम मुकाबला करेंगे चाहे वे बैस्नी हों, विदेशी हों, या देश के अन्दर छिपे हुए गहार हों, उन सबका हम मुकाबला करेंगे और उनकी सजिशों को कामपीब नहीं होने देंगे। इन ग्रेल्फाज के साथ मैं आपसे इकसत चाहता हु और म्राखिर में एक शेयर पढना चाहता हूं : हजार सिम्त से पत्थर चले मगर फिर भी, <mark>लेहु ल्हान परिन्धे से जान बाकी हें</mark>ाकी ं मान्यक्रिकिनिया होता वस्वई जिन्दा एहेगा मैं शुर्जन विवासी निकास होता है और गाननीय होम : मिनिस्टरः स्वेक्ट्र के तिक्रेष्ट्र

बे ताकतें जो सरिनम् तरनम् करना चाहती हैं, ने खुद सानिम् होंनी और उनको यह पता चलेगा कि हिन्दुस्तान अजीम हैं, जब इरादे करता हैं तो बदेब पहाडों को धकेल देता हैं, जब इरादे करता हैं तो मुखालफत की हवाओं के मुह रूख मोड़ दिया करता है। हम हिन्दु। स्तानी हैं और हम इस चुनौती का मिलकर मुकाबला करेंसे

مرى مندنسط الفي ما تربي دين "وائى مير من صاحب ميسى وحد اور شورى ـ مرقر وارار فعادات كي بدواية رسة بوية ۇن كۈچى ئىچەرىمى كى اورىكى ئوام دہے ہوے دلوں کو جوڑ کی کوسٹ ا ہے ہوگ اس اور بقینی طور پ في يعياس كإمقاليه عمدي. ندومسلمان جمكن اورعد

اورنقين طوري وه سارے كے سادي حواصل وه ماري كى سارى سارتىس قىل بوقى وكمانى دىي كى جوبمبنى كو ايك بار بجر برباد كر دمينا چا*ېتى تىيىر.* چ<u>اسىر</u>دە مقاى كاتميس *بول*. چاہے وہ برون طاقتیں ہوں۔ میں اس بات مے بیے بئ کے عوام کومبارکباد درمنا ہو گی کہ بھوں کے اسے ربر دمست دحماکوں کے ماوجود کیونل ہارمونی راشٹریہ سامبر دایک ایکستانسی **ارت**ے بر نبس یانی بوسکتاب مجرطاقتوں نے اس دانرطی اور تومی طاقت کو **قوی ایکتاک**و بگاڑنے کی کوشش کی ہو۔ آج یرمون ہمارے بمئ کا معاملہ نہیں ہے۔ یہ ہمارے پورے دیش کامعاملہ ہے اور ہورے دیش کوسنھا ہے کا معالم بع بنی جو باری آرتھ رامدهای بداس کو کھ ہوگ بندھک بناکر رہ کے ایستے یہ، ہم نے ال كامقابله . ديش ني ان كامقابله يمتى والول فے ان کامقابلہ بیلے بھی کامیابی کے ساتھ کیا ہے اور شعرامید بے انشاالند اسے بی م ان کا مقابر کریں ہے۔

ا جی مازش کابوسدال سے دہ ایک چنوتی سیے۔ اُج ہوائی جنوتی سیے۔ اُج ہوائی جنوتی دہ ہاری میں کھ دن پہلے رچاگیا ہے دہ ہاری سرکار کے لیے اور ہارے دیش کے سیے ایک چنوتی سیے ایک چنوتی کے میں کی میں کہ ہم سوکیار کرتے ہیں۔ پاریم زے اس میں کہ ہم سوکیار کرتے ہیں۔ پاریم زے اس میں دیجیں کا۔ جس کسرن کا اور میں دیجیں کا۔ جس کسرن کا اور

جس معلن كااظماركيا ب اس عد الكيام بجريداميد كسب كربماؤد انسى فيخف بمارا يراطاره بارى يريارلينث اريليون فينبي بول ہے۔ y وسم رمے بعد ملک ہیں جب ضاوات عجوث برسعة اسمستلكوهي بماس بأدس من وسكس كرنا جائة تقد بنورى كاتدر بم ي كم اندر جومعا للات برك عقر فرقه داراند فساوات موست تقراس مسئله كوبعي م اس بأؤس مين وسكس كرنا ولية يقيراس كوزيحت الناجابية تعالين مجعانس كساخكها پ**ڑتا۔ ہے کہ اس ا**لمبرکوشایدے نے **پودی سخیدگ** معينهي لياادراس إسك تدرايك ايسا واتا ورن ایک ایساله ول بناجس کی وم سے ان حادِثات کی طرف ہم تعصیلی گفتگوہیں کرسکے۔ أكريهمكن جوزا تويد سيرسكتا تضاكرهم مركادكو كي سجمائن برسكته . كيم تجاويز دير سكته اوران تجاور کنفه می می رکھتے ہوئے یہ ممکن موسکتا کہ یہ واقعات تو بمنی میں ہوئے ہیں وہ شاید نہ ہویا تے۔ سوا دھماکوں میں سیشکروں نوگ مرے۔ مزاروں نوگ گھائل موتے بوری قوم نے اس کے اور ابن محدرد^ی کااظہار کمیا ہے اور یقینی طور پر ایک ایسی شیطانی حرکت کی جس کی جنتی بھی مزیّمیت کی جائے وہ کم ہے۔ سوری مجھی سازش کے تحمت بحووا قبعات بهوئے اس کے دی مقص

Bombay on فق دمشت بعيلانا اوربى كى زندكى كو بورى طرح سے مفلوج کر دینا. سازش کے بارے یں مختلف حیالات آئے ہیں۔ مکومت نے این جایخ پڑ تال کی بات ک*ی سبے۔ لیکن پی حکومت* سے یہ استدعا کرنا چاہترا ہو*ں ک*ر وہ اس جاریخ بڑتال کے معاملے میں جلدی کام کرے۔ دیر ہ بے سے جوابو پڑنس ہوتاہے جو مراغ ملنے کا داستہ ہوتا ہیے وہ مسدود ہوجا تلسیےاور بم حقائق تك نبيل بهنج سكتے اور ان كليرنش س ان ملزموں کوجن نے اوپر اس چرکی دور^ی ہوتی ہے۔ بکڑنے یں ادھرادھر محاکے لگتے بی اوراملی لوگ بکرے نہیں جاتے۔ یہ يقينى كمورير يميمح بات حيركه بمادى معيشيت کہ تباہ کرنے *۔ کے سیسلے ہیں یہ*سازش کی گئے۔ نكن تحجير خوشي بيعاورين ابينے بيرويم أثيث منظر مراحب تؤكها جامون تخاكم مندوستان کی معیشت میں ایک غیرملکی عوام کا جوانھی انھی ایک معاہدہ موا۔ ہے صرف ایک دلن کے بعد بہی ہیں بو ما دنہ ہوا ہے اس کے بعد ہم سمجھتے ہیں مکب کے عوام نے جس طرح سے یکجہتی کا نبورت دیانے ۱۱ مزار ۵۰۰ کروٹررو بیے کا جو اندرسی پائے، لائن عمّان سے بھارت كاندركن إن طيرق بيد لك ودمرسته للك رفي كارسره مكك سكيا لمرالويطمنط كرفي كا فيعد كإنهدا الردمي يرميلتليم

کد کوسٹسٹس کے باوجود جارے اس تا بلے کو جو چھیلے ایک دد سال کے اندریم نے ارتفک چھیترم*یں اقتصادی میدان کے اندین* كى كوشىش كى بيدا سے توان ناببت بى شكىل ہے۔ اس معاملے میں مکن سیں ہو النے گا۔ 🔑 میں یہ کہنا چا ہوں گاکہ مافنی میں بھی ایسے بموں کے حادثات ہمارے ملک میں ہو تے ہی۔ لكعنو كانبور ببجاب اور كاشميريس بموسية بيء لیکن انفے بڑے بعانے بر بہلی بار بمی ہ*یں ہوکے* ہیں. ہندورستان نے اس طرح کے دحما کے سنے اوران دھاکو*ں کا مقابلہ کی وہ ایک بڑ*ے طاقتور بمول کی صورت میں مختے۔ میں کہناچا بڑگا كرايسه طا تتوريم اس سے بيلے راجيو جي كي شهادت میں کے سلسد میں استعال کیے جا چکے ہیں ۔ ان کلوز کو بھی سامنے رکھتے ہوئے مہیں آئے بڑھنے کی کوشش کرن چاہیے۔ منصوب بندي كالهمين بتركيون ننهي جلا ا*س پر ہمیں توج دین چاہیے۔اورکوشش کرنی* چاہیے۔ جو ہماری سراغ بته کرنے والی ایجنسیا ہیں انفیں سیادہ چوکس کرنے کی مزورت ہے۔ (اب سجعاا دھيکش " شرئ شنکر ديال منگھ پیچھ آگیین **برد**ئے) ' کے اس پرکارے حادثوں کورو کنے <u>کے لیے</u> يه هم دری ہے کر ہم اپنی انٹیلیجنس ایجنسیہ کو پھر

ے اُس قابل بنائیں کر نوگوں اِن پراعماد کر کے۔

ين ما يختے بهوم منسطر مرا درجه ع**ند از جرد الحل** سے بیدمعادم کرناچا ہوں گا کہ ہماری جو اس **برکار** کی ایمنسیز ہیں وہ اس طرح کی چنو سیو*ں کامقابل* کرسکیں۔ جو اِس طرح ک طاقتیں ا**جرکرسامنے** آرس ہیں۔ <u>صیبے</u> بئ میں حادثہ موا۔ اسکو ترنظ ر کھتے ہوئے کیا نئے سرے سے ابنی انٹیلیجنس ا بحنیم کو ری آرگنائز ڈ کریں گھے ہیں نرمادہ وفت نہیں لیدا جاہنا۔ ہاری حکومت نے این ذته دارى كونجوايا بيراور جوفرقر والانطاقتين اس كوفسادك شكل مس كنورت كرناچا متى تھیں۔ اس کو رو کنے کی کوشش کی ہے۔ اور آ کے کئی میں سمجھتا ہوں کہ جو ٹکی جنوتی آئیگی اس کہ میرنظر <u>کھتے ہوئے ہماری مرکارا کے</u> ر مرسے گی۔ اور کوشش کرے گی۔ کہ اس طرح ے حالات کا مقا بلرکیا جائے ۔ ہمارے دیشتے آیسی محبت کے رہنتے ہیں۔ مم نود بھی زندہ ریں کے اور دوسروں کو جی زندہ رہنے دینگے۔ اگراس نظریہ سے ہم جلیں گے توہمان چختیوں کا سامنا کرسکیس گے۔ اوریقینی طور پر دنی**ا کو بتا** د*ی گے کہ ہم ہمیشہ آبس میں اوستے ہی نہیں دہے* ئى دىندىهب ك بات بريادين كى با**ت برجاج** وہ دحرم کی بات ہو۔ جاہے وہ فرقے کی با**ت ہو۔** چلہے زبان کُ بات ہو۔ ہم اپنے معاطے مٹرکوں پر <u>طے</u> نہیں کریں گے۔ باریمنرو کا نسطی ٹیوشن کو ہم ربیدینٹ بنائی*ں گے۔اورطک سے عوام کو*

بتاتين في كوالهون إيهي جوج الرائيها عند **ابن مفا**ظمت *اور سرکشا یرم* ربیراس کویم یقین طور مرہنجائیں گے۔اور مکک کےمسآئل کو نبٹانے کی کوشش کریں گے۔ ہم بندا کے داستے برمنیں جائیں گے۔ اور دنیا کو بتاوی کے ک **دیش مے** سا<u>سنے</u> تو بھی چنو تیا*ل ہوں* گیا نکا م مقایل کریں کے چاہے وہ بیرونی موں۔ ودیش ہوں۔ یا دیش کے اندر چھیے ہم کئے غلام ہوں۔ان سب کاہم مقابلہ کریں گے۔اورائک ساز شوں کو کامیاب مہیں ہونے دیں گے۔ ن الغاظ کے ساتھ ^ہیں آپ سے دخصرت **عابتها بهول اور آنز** بين ايك شعر ير مصالح استاني بزارسمت سع بقرعب مخرجوبى مرامان برندے میں جان باتی ہے بمی زنده سعید بمنی زنده رمیسگا بندومشان زنده ہے۔ زیرہ ریہنگا دمشمنوں کے ارادے سے سے بونگے ه والتنين جو بهين سرنگون كريا چامبني بي - وه نور مرتکوموں کی اوران کویہ برتہ جلے کا کم مِندورِ تنان عظیم ہے۔جب ارادے کرتا ہے تو برے بڑے پہاڑوں کو دھکیل دیتا ہے۔ جب ارادے کریاہے تو مخالفت کی مواؤں کے مند مؤلَّه دياكريّا بيديم بندؤستان بين اورم اس بمن كا مل كرمقا بله كرين ركر.

श्री फूटण लाल शर्मा (हिमाचल प्रदेश): जपसभाध्यक्ष जी, बम्बई में जो ग्रत्यन्त भया-नक 12 मार्चकी घटना हुई है उस पर मैं श्रपनी तरफ से ग्रौर ग्रपनी पार्टी की तरफ से गहरा दुख भी व्यक्त करता हं श्रीर जो परिवार उसके शिकार हुए हैं उनके प्रति गहरी संवेदना व्यक्त करता हूँ। मैं इस बात को दोहराना चाहता हु कि इस सारे वक्तव्य में हमारे बम्बई निवासियों के लिए जो दो शब्द सहानु-मृति ग्रौर संवेदना के कहे जाने चाहिए थे वे महीं कहे गये हैं। इतना ही नहीं हम सब अपने भाषणों में कह रहे हैं कि बंबई के लोगों ने ओ एक साहस ग्रौर एकता का परिचय दिया हैं, इतनी भयंकर घटना के बाद भी, उसकी इम तारीफ करते हैं । लेकिन वह तारीफ इस वक्तव्य का हिस्हा नहीं हैं। मैं यह बात इस सदन में कहना चाहता हूं कि इस भयानक घटना के बाद भी बम्बई के लोगों ने ग्रगर कोई संदेश दिया हैं तो वह यह दिया हैं— इसको ठीक तरह से रिकार्ड पर लाना चाहिए-वह संदेश यह हैं कि इस देश में और प्रदेश में सरकार तो विफल हो सकती है लें ि≗न जनता श्रौर लोग विफल नहीं होगें। यह मैंसेंज हैं, यह संदेश जो बम्बई के लोगों ते दिया है। इसका हुम ग्रगर ठीक ढंग से प्रचार करें तो यह देश के लिये भी ग्रौर उन विदेशी शक्तियों के लिये जो हमारे खिलाफ काम कर रही हैं, एक सही संदेश होगा। मझे जो कुछ बातें ध्यान सें लानी हैं वे यह हैं कि यहां हर एक बात को, ग्रपने वक्तब्य को कहते समय कोई 6 दिसम्बर से जोडना चाहता हैं ग्रौर कोई ग्राधिक सुधारों से जोड़ना चाहुता है। मुझे लगता है कि बंबई की इन घटनाम्रों को अगर म्राइसोलेट करके सोचेंगे या इसको 6 दिसम्बर से जोडकर सोचेंगे तो हम **भ्रपने श्राप को धोखे में रखेगें।** क्योंकि 6 दिसम्बर के बाद बंबई में जो कुछ हुम्रा तो उसके कारण कुलमिलाकर केन्द्र को यह निर्णय करना पड़ा कि महाराष्ट्र के मुख्य मंत्री को बदला जाय ग्रौर वहां नया मुख्य मंत्री भेजा जाय । तो यह इस बात का कंफेशन है कि जो कुछ भी विफलतायें, उससे पहले भी हुई है, उसका कारण ग्रापसी कलह भ्रौर प्रदेश के नेतृत्व की विफलता के कारण हैं, दूसरे किसी ग्रौर कारण नहीं है । एकता का भी उपदेश । ा जा रहा हैं। मुझे अफसोस हैं कि प्रधानमंत्री ग्रीर गह मत्रीयहा से बम्बई के लिये गये, वे यहां से विपक्षी

दलों के नैताओं को भी साथ लेकर जाते तो शायद देश के लिये ग्रौर बाहर के लोगों के लिये संदेश होता कि हम जब भी कोई इस तरह का काम करते हैं उसमें दलगत भावनाम्रो को हम ध्यान में नहीं रखते हैं। दूसरे को उपदेश देने के लिये बड़े ऊंची ऊंची बातें करते बम्बई में हैं वहां महाराष्ट्र जाकर प्रधानमंत्री ग्रौर गृह ने क्या इस बात की आवश्यकता समझी कि सब लोगों से मिलें ग्रौर ग्रगर वे विपक्षी दलों के लोगों को बुलाकर उनसे भी पूछते तो शायद वह कोई उनको उपयोगीं सुझाव दे सकते थे, कोई नयी कह सकते थे। लेकिन उन्होंने नहीं की ग्रौर एक दायरे में ग्रपने कार्यक्रमों को चलाते हुये वह चले स्राये । मुझे यह भी कहना हैं कि बड़ी भारी बातें सरकार कह रही कि हम हैड एंड हैंड, ब्रेन एंड हैंड, जो भी है उसको डिसकवर करेंगे। मुझे यह बात ध्यान में लानी है कि लोगों ने कई बार यह चर्चाकी । श्रीमती इंदिरा गांधी की हत्या की चर्चा हुई, राजीव गांधी की हत्या की चर्चा हुई लेकिन इतनी बड़ी ग्रौर हत्याग्रों के बाद भी हमने इसके पीछे कौन हैड ग्रौर हैड है या नहीं है, इस पर न कभी विचार किया ग्रौर **न** म्राइंडेटीफाई करने की इसको की । हमने केवल एक ऐसा कोशिश रास्ता ग्रपनाया कि जो भी बलि मिल गया उसको सजा सामने लेकिन उसके पीछे क्या गहरी साजिश है, उसका हमने कभी भी पर्दा-फाण करने की कोशिश नहीं की । मैं यह चाहता हूं कि इस इतिहास को दोहराया न जाये । बम्बई की घटनाम्रों के पीछे कोई हैड या कोई मस्प्तिक अगर है, वह भ्रन्दर हो या बाहर हो, उसकी पूरी जानकारी ग्रीर उसकी पूरी जांच नहीं होगी तो इसके बारे भ्रगर कोई विश्वास पैदा लोगों में नहीं होगा ।

मुझे यह भी कहना है कि सरकार ने जांच प्रदेश के सुपुर्द की है या स्वयं केन्द्रीय सरकार ने इसको अपने हाथ में लिया है, इसको भी स्पष्ट करें। यह इस वक्तव्य से स्पष्ट नहीं होता।

कहा गया है कि प्रधानमंत्री ने इसमें स्टेट गवर्नमेंट को कहा है कि वह सारा पता लगाये । फिर यह कहा है इंटेलीजेंस एजेंसीज कुछ करें। मुझे डर है कि अगर इनवेस्टीगेटिंग एजेंसीज का कोम्राडिनेशन नहीं हम्रा श्रौर इतनी बडी घटना को केन्द्र की इनवेस्टीगेटिंग एजेंसी ने श्रपने हाथ में नहीं लिया ग्रौर सिर्फ प्रदेश पर छोड दिया तो इसके बारे में भी थोड़े दिनों के बाद इतना ही निकलेगा कि इसमें कुछ नहीं निकला श्रीर हम कुछ बातें ग्रागे-पीछे कहकर के इस विषय को समाप्त कर देंगे । यह वात मुझे बहुत आग्रह-पूर्वक गृह मंत्री जी से कहनी है कि इसको केन्द्र ग्रपने हाथ में लेकर सारी इनवेस्टीगेटिंग एजेंसीज का कोई को-र्घ्यार्डिनेटिंग सेंटर बनाये किसी एक एजेंसी के सुपूर्व करके, बाकी एजेंसीज उसकी सहायता करें, इस तरीके से काम करना चाहिये ।

उपसभाध्यक्ष महोदय, इस वक्तव्य में जो 6 नम्बर बिन्दू है इसको देख कर मुझे बडा श्रफसोस होता है कि इसको दैने की क्या जरूरत थी। यह दिया गया है कि एक कार मिली वर्ली में । वर्शी एरिया तो बहुत बड़ा एरिया है । उस कार का नम्बर क्या है, कार फौन से प्वाइंट पर मिली स्रौर उस कार में जो चीजें उपलब्ध हुई है जिसका वर्णन किया गया है वह चीजें तो इस कांड में प्रयोग में नहीं लाई गई । श्रब किसी ने यह नहीं कहा कि ए० के० 56 राइफल यहां इस्तेमाल हुई है, ग्रेनेड इस्तेमाल हुन्ना है। मैगजीन भी इस्तेमाल नहीं हुई। जो चीजें इस्तेमाल नहीं हुईं, उन चीजों को कार में से बरामद किया गया । इस कार का नम्बर क्या है, ग्रानर कौन है ग्रौर उस कार को कौन से प्वाइंट से किस स्राफिसर ने वहां से निकला, इसकी कोई जानकारी नहीं है । यदि इस तरह से डाइवर्शन के लिये कुछ चीजें देनी है तो मैं समझता हं कि इसका ग्रच्छा परिणाम नहीं होता। इस तरह से तो हम चीजों को उलझा रहे है, सुलझा नहीं रहे है।

महोदय, एक बहुत महत्य की बात मैं सदन के सामने खना जाहता हूं। मैंने एक मेग्जीन में काफी दिन पहले पढ़ा था कि यह जो पावरफुल प्लास्टिक एक्सप्लोसिव है इसका प्रोडक्शन केवल चेकोस्लावाकिया में होता है। 1986 में चेकोस्लावाकिया ने एक हजार किलोग्रोम एक्सप्लोसिव लीबिया को दिया । यह इतना एक्सप्लोसिव है कि कई वर्षों ् तक काम भ्रासकता है। लीबिया जो एक हाट बेड बना है टेररिज्म का, मैं यह बात गृह मती महोदय के सामने इसलिये रख रहा है कि जब वे श्रौर चीजों की जांच कर रहे हैं इस तथ्य को भी ध्यान में रखें।

श्री संघ प्रिय गौतम : गृह मंत्री जी हैं कहां?

श्री कृष्ण लाल शर्माः जो भी उनके नमाइंदे बैठे हैं।

उपसभाध्यक्ष (श्री शंकर दयाल सिंह) : चलिये एक मन्नी है ग्राभी।

एक माननीय सदस्य : गनीमत है एक तो है।

श्री कुष्ण लाल शर्मा : इसके बारे में मुझे इतना ही कहना है कि यह बात ठीक कही गई है कि स्रभी किसी देश को हम ब्राइटेंडीफाई नहीं कर रहे हैं, एक देश नहीं इसके पीछे कई देश भी हो सकते हैं। देश के अन्दर भी एक टेररिस्ट श्रार्गेनाइजेशन नहीं है, कई श्रार्गेनाइजेशस कबाइंड एफर्ट कर सकती है। **इन सारी** चीजों को ग्रगर हम लोगों ने डिटेक्ट करना है, इसके बारे में हम लोगों ने जांच करनी है तो इसकी ऐसे उथले ढंग से हम लोग जांच नहीं कर सकते है । इसके लिये एक हाई <mark>पावर्ड इन</mark>-वेस्टीगेटिंग एजेंसी होम मिनिस्ट्री के लेवल पर नियुक्त होनी चाहिये जो इन सारी चीजों की जांच करे कि देश के अन्दर कौन सी श्रागेनाइजेशन हो सकती देश के बाहर कौन सी हो सकती है उसका पूरा पता लगायें । उपसभाध्य

महोदय, मैं एक बात ग्रीर कह रहा है कि there is a method behind this madness? एक तो यह घटना पूरे टेररिज्म का एक ग्रंश है, इसमें विदेशी ग्रौर ग्रांतरिक दोनों हाथ हैं। मैं आपके ध्यान में यह बात ला रहा हं कि यह जो हमारे मेट्रो-पोलिटन सिटीज हैं यह उन पर एक श्रस्साल्ट है। यह दिल्ली में हो चुका है जब इंदिरा गांधी की हत्या श्रौर उसके 1984 के रायट हुये। यह घटनायें केपिटल सिटी में हुई । इसके बाद मदास भी हमारा एक मेट्रोपोलिटन है । वहां हमारे पूर्व प्रधान मती, कांग्रेस के ग्रध्यक्ष की हत्या हुई। ग्रब चुनागयाहैबम्बई बाद को । मुझे डए है कि अप्रगला निशाना उनका कलकत्ता होगा। स्रभी जब यह खबर प्रारही थी कि कलकत्ता में कुछ हुआ है तो मैं ग्रपने केन्द्र के गृह मंत्रालय को इसकी चेतावनी देना चाहता हुं कि यह जो कुछ शक्तिया है बार्डर स्टेटस में इस तरह से ग्रस्थिरता पैदा करने की कोशिश कर रही है ग्रौर दूसरा हमारे जो प्रमुख नगर हैं जहां पर हम भ्रपने सारे जनजीवन को इस तरह से बनाये हये हैं जिसके ब्राधार पर हमारे साख बनी हुई है तो उनको देश ध्रस्थिर करने की कोशिश की जा जो मेट्रोपोलिटन है। तो यह सिटीज पर एक बहुत बड़ा भ्राघात करने की कोशिश हो रही है इसको भी बड़ी गहराई से देखना चाहिये और इसके संबंध में जितनी भी बातें ध्यान में ग्रा हैं उनको सामने लाया जाना चाहिये । एक बात मैं फिर ग्रन्त में कहंगा, मैं इसको खत्म कर रहा हूं उपसभाध्यक्ष महोदय, कि ग्राप ऐसी बातें श्रपने भाषणों में श्रगर कहेंगे कि जिससे विदेशों पर भी ग्रारोप लगायें. पर भी आरोप लगायें ग्रौर फिर एकाध बात ऐसी कह दें कि जिसका

हो कि न इसमें टेरो-मतलब यह रिस्टस जिम्मेवार हैं न विदेशी जिम्मेदार हैं बल्कि हम खुद ही जिम्मेदार हैं, इस की ग्रगर कोई बात, वह चाहे हमारा गुस्सा निकालना हो, किसी को है या 6 दिसम्बर का बी.जे.पी से वर्णन है, तो ग्रीर बहुत से ग्रवसर हैं, मौके हैं उन पर कहियेगा लेकिन इस विषय पर, ऐसे संवेदनशील विषय पर भी स्राप डाइवर्जन करेंगे तो ग्राप ग्रपने खुद को वीक करेंगे ग्रौर इसका जो नुक्सान होगा वह देश भ्रौंर. प्रदेशों का होगा। इसलिये बोलते समय जैसे ग्राप बाकियों से ग्रपेक्षा करते हैं, राष्ट्रीय हित श्रौर जनहित का ध्यान रखकर बोला जाय, वैसे ही अगर इसे ध्यान में रखकर सभी बक्ता ग्रौर मान-नीय सदस्य बोलेंगे तथा इस सदन को **ग्रौर उपयोगी जानकारी देंगे तो उसका** लाभ होगा । इन्हीं शब्दों के साथ म्रापने मुझे समय दिया ग्रापको बहत-बहत धन्यवाद ।

SHRI JOHAN F. FERNANDES (Goa); Mr. Vice-Chairman, Sir, the senseless act on the 6th of December at Ayodhya has put Indina the international map of terrorism. The Home Minister onFriday already made a sttement suspecting a foreign hand in this. there is a similarity between explosion which took place in the World Trade Centre in New York on the 26th of February and series of explosions that took place in Bombay on Friday last. The explosives used in these bombings, the one at the New York Trade Centre and the series of bombings in Bombay, are similar in the Sense that they are nitroglycerine-based RDX. So, I think that there is evidence to say that the hand of international terrorism is involved in this.

Sir, the honourable Minister has made an incomplete statement. I think the statement is not up-to-date. I say this because in today's newspaper, we have read that some suspects are being apprehended and

we have also read that a scooter has been impounded with 8 lbs, of RDX at Dadar. But this has not been incorporated in the statement here.

Sir, if we analyse this bombing. it started at 1.20 P.M. in the south of Bombay and it reached up to Juhu and the last bombing was done in the three hotels and the closest hotel to the airport. So, there was a systematic plan and the get-away point was kept open. We have seen that the airports were not bombed. There are two airports at Santa Cruz, one is the national and the other the internatioal, and we saw that the closest hotels to the airport were bombed. I do not know whether ehe Government had reacted very soon and seen to it that the airports were sealed. I think the Home Minister is here now and it would be appropriate for him to throw some light on this aspect, whether the airport was sealed, what the response was how long they took to seal the airport and so on. This must have been the get-away point of those terrorists.

Sir, the papers have already mentioned that two suspects have been apprehended and both of them are foreign nationals. It is also mentioned that one of the suspects I do not want to name him according to the papers, belong to a naighbouring country which is south of India and the other suspect is absconding. It is sold that he is of foreign origin. So, I would like to know from the honourable Minithe second ster whether who is obsconding is of nationality. It is mentioned in the statement in para 6 that so rifles an empty magazines of AK-56 impounded from that vehicle and Most the suspects are absconding. probably they would have left the country. So, I want the hon. Home Minister to throw some light on this matter also.

Sir many hon, Members have mentioned in this august House that this is the second international conspiracy of a major magnitude the first being the assassination of our former Prime Minister Rajiv Gandhi And there also our Intelligence had totally failed. I do not know whether they had informed the Government. And the response was slow as mentioned by Mr. Jagmohan. But I want to say here that the agencies the IB an the RAW have failed us miserably because this is not spontaneous. We knew what happened in Bomboy in December ad January, and something was expected. And the Chief Minister of Maharashtra has rightly pointed out that it may be a revenge. And I do not know what our Intelligence agencies were doing. Sir, again, we read in the papers that we are seeking the assistance of the Interpol, that we have already got something from the Interpol, from the Union States. And we have also requested the Interpol which has its headquarters in France. And the Government has algo mentioned in the statement about a certain country from Western Asia I know from the hon. Minister whether they have contacted the Government of Israel because, Sir, their secret agency the Mossad is very famous in detecting such crimes and international terrorism So, 1 think, the Government should come out openly rather than just be vague about it I have said that the IB and the RAW should be overhauled. The RAW was formed in 1974 or 1975. And the basic aim of forming the RAW was to counter the intelligence activities of CIA and KBG during the cold war period. I think, the KGB is not existing now, there is no cold war as such. So, I think we have to change our attitude towards our Intelligence agenries. And 1 think, their basic work a now just to collect intelligence. They cannot investigate. So, in view of the serious happenings

in Bombay and the impending danger elsewhere in the country, I want to know from the hon Minister whether he will give a thought to see that these agencies are overhauled. We read in the paper that the IB and RAW are always at the point of disagreement because they have some colonial hang-over am told that there are fights between the IAS and the IPS cadres. So I want to know whether the hon. Home Minister will overcome these difficultes and see that broad-based Intelligence outfit formed in the country to fight and to give assistance whenever such terrorist activities take place in this country.

Sir, the speakers who participated in the debate congratulated the people of Bombay, the civilian people of Bombay who came to the rescue of the people who suffered without knowing their creed or caste. I feel that they should be congratulated, and this is the height of secularism.

With these few words, I hope the hon. Home Minister will respond to my specific queries. Thank you, Sir.

उपसभाध्यक्ष (श्री शंकर दयाल सिंह): ग्राफ़शल जी, पांच मिनट सें श्राप ग्रपनी बात कह दीजिए। उसके बाद गृह मंत्री जी जवाब देंगे।

SHRI JAGESH DESAI: Sir, my name is there.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): According to the list here, he is the last speaker.

CHRI JAGESH DESAI: Sir, I belong to Bombay. This will be an injustice to me...

SHRI SUKHOMAL SEN: Sir, he may be allowed, We want to hear him.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Don't worry. I will call you, Mr. Jagesh Desai.

श्री मोहम्मद श्रफजल उर्फ मींम श्रफजल: वाइस चेयरमैन साहब, जो वजीरे दाख़ला का बयान श्राया मैं, उस पर बहुत कुछ कहा जा चुका हैं।

सब से पहले तो मैं अपनी पार्टी की तरफ से भ्रौर भ्रपनी तरफ से जो हादसा हुआ है, उसको हादसा न कह करके हयूँमन ट्रैजडी समझता हूं भ्रौर मैं यह महसूस करता हूं कि तारीख से शायद दहशतगर्देगी की जो तारीख है, उसके भ्रदर एक वक्त में बभ के धमाके से इतने लोग कभी नहीं मारे गए। ग्रलबत्ता एक वाक्या जरूर हुआ था 1985 के म्रंदर, जब एक ट्रक के ग्रंदर इसी तरह का एक्सप्लोसिव लेकर के कुछ ग्रमरीकन फौजियों को हलाक किया गया था. ग्रौर उससें 280 लोग मारे गये थे। इसका मोटिव क्या था यही ग्रसल चीज है, जिस पर सरकार को तवज्जह देनी चाहिए। मैं समझता हूं कि बम्बई के लोग इसके लिए सब से पहले मुबारकबाद के मुश्त ईक हैं, क्योंकि जिस वक्त इस हादसे की इत्तलाह मिली तो मैं समझता था कि जिस तरह से प्वायंटस को सिलेक्ट किया गया था उसके बाद मझे कम से कम यह यकीन था कि बम्बई जो ,ग्रभी बिल्कुल जनमों से चुर है, एक बार जख्मी होगी ग्रौर वहां पर फिर दोबारा से फिरकेवाराना फसादात शुरू हो जायेंगे। लेकिन बम्बई के लोगों ने ग्रौर वहां की हक्**मत ने जिस तरीके** से उसको कट्टोल किया और अपने जजबात को काब में रखा, मैं उसके लिए दोनों को मुबारकबाद देता है। मोतरम वाइस चेयरमैंन साहब, जो शुब्रहे की सुई है बह बहत तरफ जा रही है ग्रौर आज जो मैंने यहां बहुत सी तकरीरें सुनी हैं उसमें कुछ धौर इजाफे हो गए हैं। मिसाल के तौर पर हमारा शबहा पाकिस्तान की इंटेलीजेंस सर्विसेज की तरफ भी हैं आई: एस. ब्राई. की तरफ, एल.टी.टी.ई. की तरफ

भी है, अभी ईरान के सिलसिले में भी कहा गया श्रौर कृष्ण लाल शर्माजी ने एक लीबिया की मिसाल भी दी श्रौर मोस्सद का भी जिन्क हुआ श्रीर मैं समझता ह कि सी ब्राईए का भी इसके ब्रंदर ू इमकान हो सकता है। है किसका, यह तो ग्रभी नहीं कहा जासकता, यह पता करना तो सरकार का काम है, लेकिन मैं एक बात जरूर कहुंगा जो गुजराल साहब ने तवज्यह दिलाई मुझको यह जरूर महसूस हुआ कि इतने बड़े हादन के बाद हमने तवज्जह दिलाई मझको यह जरूर महसुस हुआ कि इतने बड़े हादसे के बाद हमने अपनी गैर मल्की पालिसी श्रौर गैर ममालिक नें हमारे ताल्लुकात किस तरह से हैं उसको नजर सें रखते हुए ग्रंपने बयानात में एहतियात नहीं बरती, खास तौर से हमारे स्रापोजिशन के जो लीडर हैं स्राडवाणी साहब । उन्होंने जिस तरह कल कहा है कि पाकिस्तान को एक दशहतगर्द करार दे देना चाहिए, इस तरह की डिमांड बगैर किसी सबुत के करना मेरे ख्याल सें जिम्मेदारी का सबत नहीं है। अगर कोई राह चलता लीडरया कोई राह चलता श्रादमी इस तरह का बयान दे दे तो कोई फर्क नहीं पडता, लेकिन हमारे मुल्क में जो लोग बिल्कल साधने से नजर ब्राते हैं, बड़े लीडर हैं, उनको यकीनन एहतियात बरतनी चाहिए। मोतरम वाइस चेयरमैन साहब, मैं सिर्फ एक बात यह पूछना चाहता हं कि इससे पहले ऐसा क्यों नहीं हुआ ? एक खास ऐसे ही मौके पर ऐसा क्यों हम्रा? हमारे बीजिपी के कई भाइयों ने कहा कि 6 दिसम्बर्क वाक्या से इसको नहीं जोड़ना चाहिए 🕆 इससे इसको अलग करना चाहिए, लेकिन मैं समझता हूं कि इस 6 दिसम्बर के बाक्या से नहीं जुड़ा हुग्रा बर्तिक हक्मत की कार-करदगी से यह मामला जुड़ा 👸 हें। इंटेलीजेंस एजेंसीज पर जिस तरह से यहां पर इलजामात लगाए गए हैं, कम से कम मैं उससे इत्तफाक नहीं करता। इसलिए कि इंटेलीजेंस एजेंसीज ने इस मुल्क के श्रंदर हो सकता है बहुत से मौकों पर, व भी इंसान हैं, उनसे चुक हो सकती है, लेकिन क्या यह हकीकत नहीं है? मिसेज गांधी की मिसाल दी गई। मैं तफसील में नहीं जाना चाहताः बहत सीनियर लीडर हैं हमारे

होम मिनिस्टर साहब। वह जानते हैं कि मिसेज गांधी को क्या हिदायत, इंटेलीजेंस एजेंसीज ने क्या इडवाइस दी थी। लेकिन मिसेज गांधी ने उनको मानने से इंकार कर दिया था। यह उनका बड़प्पन था। मैं यह नहीं कह रहा हूं, लेकिन इससें इंटेलीजेंस एजेंसीज की कोई कमी नहीं थी। मैं तफसील में नहीं जाना चाहता हूं,, बहुत बड़ी बात खुल सकती है। क्या राजीव गांधी साहब को बहुत ज्यादा एहतियात बरतने के लिए नहीं कहा गया था?

(उपतभापति पीठासीं तहई)

क्या ग्रभी जो 6 दिसम्बर का वाक्या हुन्ना, हमारे ग्रहलुवालिया साहव ने कहा इंटेलीजेंस एजेंसीज ने उसके वाक्या के सिलसिले में कोई इत्तलाह नहीं दी थी, 6 तारीख के बाद 7, 8 भ्रौर 9 के ग्रखबारों के ग्रंदर खद इंटेलीजेंस के जरिए से खबरें छपी है ग्रौर बहत बड़े-बड़े जिम्मेदार ग्रखबारात ने छ।पी है कि वजीरे दाखला को मुतले कर दिया गया था कि बाबरी मस्जिद गिराई जा सकती है। जब इंटेलीजेंस एजेंसीज ने रिपोर्टस दीं। ग्रापकी पोलिटीकल विल क्या है ? हकूमत का उसके ऊपर सोचने का श्रंदाज क्या है ? वह कितना काम करना चाहती है ? इसका ताल्लुक भी इंटेलीजेंस में काम करने वालों से, **वे** भी इंसान है, कोई पत्थर के बने हुए नहीं है, कोई कप्युटर नहीं है। जब वे एक सही बात कहते हैं ब्रौर उस पर देखते हैं कि हकुमत इनएक्टिव है, **कोई** काम नहीं करना चाहती है, तो इंटे**लीजेंस** के लोग भी बददिल होते हैं ग्रीर सबसे बड़ी बात यह है कि हम तो खड़े हो करके इनके बारे में कूछ भी कह सकते हैं। वे खडे हो करके ग्रपनी सफाई पेश **नहीं** कर सकते। वे यह नहीं बता सकते कि उन्होंते इत्तलाह दी थी या नहीं **दी थी।** तो इसमें सरकार की भी जिम्मेदारी है। 6 तारीख के बाद जो बंबई से वाक्यात हुए, मैं उसके साथ सीधा रास्ता जोड़ता हूं। जिस तरह से बंबई के <mark>ग्रंदर फिरका</mark>-वाराना फसाद हो रहे थे ग्रौर सड़कों पर बेगुनाह इंसान जानवरों, कुत्तों श्रौर बिल्लियों की तरह से मारे जा रहे थे ग्रौर दूसरी तरफ उतने ही शर्मनाक तरीके से हमारे मुल्क के तीन बड़े सियासतदार-वजीके

Bombay on दाखिला उसके श्रंदर मौजूद है डिफेंस मिनिस्टर हैं ग्रौर हमारे साबिक वजीरे श्राला भी उसमें मौजूद है, कौन नहीं जानता कि प्रखबारों में क्या-क्या नहीं स्ना रहा था कि उनके ग्रापस से डिफरेंसेस हो रहे थे। यहां तक लिखा जा रहा था कि वह कोर्ट सेटल कर रहे हैं ग्रौर बंम्बई की सड़कों पर इंसानों का खुन बह रहा था। तो जब सरकार ने यह साब्दित कर दिया कमजोर और लोगों वह खुद की जान और माल की नहीं कर सकती, क्योंकि जब लगती है। कमजोर होता है तभी नकव श्रगर श्रापका ताला मजबूत पड़ा तो किसी की हिम्मत नहीं कि ताला दे। जब ग्रापने तास्सुर दे दिया कि ग्राप इतने कमजोर हैं कि ग्राप तीन हजार इंसानों को भरने से नहीं बचा सकते, जब भ्रापने यह तास्सुर दे दिया कि दिन के उजाले के ग्रंदर इंटेलीजेंस की रिपोर्ट के बावजुद एक मस्जिद ट्र सकती है तो वह लोग तो मुल्क के टुकड़े करना चाहते हैं वह लोग जिनके इस मुल्क के ग्रदर वहुत सारे इंटेरेस्टंस है और इंटरेस्टव बहुत-सी डटेलीजेंस एजेंसीज के है, गैर-मुल्की बहुत सारी पावर्स के है। हो सकता हैं कि लीविया का भी हो, हो सकता है कि ईरान का भी हो, लेकिन सी.ग्राई.ए. का इंटरेस्ट हिंदुस्तान में कब से है यह कौन नहीं जानता ? मुस्सद का भी इस मुल्क के भ्रंदर इंटरेस्ट है। मैं जानना चाहता वजीरे दाखिला से कि उनके क्या ऐसी कोई इन्फार्मेशन म्राई है कि गुजिस्तां तीन साल में बम्बई के ग्रंदर इजरायली कांसुलेट जनरल के दफ्तर में हमारे ही मुल्क की चंद पालिटिकल पार्टियां श्रीर गैर पालिटिकल पार्टीज जिनकी कि रेप्यूटेशन श्रच्छी नहीं है मुल्क के ग्रंदर उनके लीडर्स खिफिया तौर पर जाकर मिलते रहे हैं या नहीं ? ग्रगर मिलते तो इजरायल के सिफारतगारों से मिलकर वहां वह क्या बात करते थे ? क्या इंटेलीजेंस के पास उसकी कोई इत्तला थी ? क्या वजीरे दाखिला इस पर कोई रोशनी डालेंगे ? क्या वह मस्सद की भी कुछ तलाशी लेंगे भौर इजरायल के सिफारनखाने की भी कारगदंगी को भी देखेंगे कि बंबई के ग्रंदर **जो कुछ** भी हुम्रा है, उसके भ्रंदर उसका तो हाथ नहीं है ? तो मोहतरमा मेरा

Calling Attention to

कहना यह है कि सारी जो खराबी हमारे बहां मा रही है और जिस तरह से टेरोरिज्म बढ़ रहा है, ग्रभी जगमोहन साहब ने भी यहां पर कहा ग्रौर मैं उससे सौ फीसदी इत्तफाक करता हं। उन्होंने भी कहा कि बहुत सारी इंटेलीजेंस रिपोर्टस होती है ग्रौर उन पर कोई कारदगर्दगी का मुजाहिरा सरकार नहीं करती । सरकार पिछले तीन महीनों में बार-बार साबित किया है कि वह कमजोर हें, गालिबन इसी वजह से गैर-मल्की हाथों को भी इतनी हिम्मत हुई है कि वह ग्रंदर घुसकर इस तरह के काम कर रहे हैं ग्रौर जिस तरह के वाकियात हुए हैं, उससें इससे तो पूरे हिंदुस्तान की प्रेस एंग्री कर रही है, तमाम पोलीटीशियंस एग्री कर रहे है और खुद हमारे वजीरे दाखिला और वजीरे म्राजम इससे एग्री कर रहे हैं कि यह सब इतने साफिस्टीकेटेड तरीके से, प्रि-प्लांड तरीके से किया गया है कि हमारे लोग इस्तेमाल तो जरूर हो सकते हैं, लेकिन ये हमारे लोगों का बनाया हुम्रा समीकरण नहीं है बल्कि वाहर से हुम्रा है। इसलिए हम को यह देखना चाहिए कि जब हम ग्रपपनेमुल्क के ग्रदर रूलग्राफला को एस्टेब्लिश नहीं करेंगे, जब हम ग्रपने लोगों की जान ग्रौर माल को नहीं बचा पायेंगे तो बाहर से कोई भी हम को कमजोर कर सकता है। बुनियादी जरूरत यही है कि हम अपने आपको ग्रंदर से मजबूत करें ग्रौर यह साबित करें कि हमारी सरकार एक मजबत सरकार है। वह किसी भी प्रकार के मामलात से निपटने की ताकत रखती हैं, तो शायद बाहर के लोगों की हिम्मत नहीं पड़ सकती। ग्रगर ऐसा होता तो मिसेज गांधी के जमाने में भी सी.म्राई.ए. की एक्टिविटीज कुछ कम नहीं थी, उस जमाने में भी इतने बड़े-बड़े बम फट सकते थे लेकिन यह कभी नहीं हुआ। तो मैं यह तवज्जो दिलाना चाहता हं कि श्रंदरूनी तौर पर श्रगर श्राप श्रपने श्रापको मजबूत जाहिर नहीं करेंगे, ग्रंदरूनी तौर पर ग्राप ग्रपने लोगों की जान ग्रौर माल की हिफाजत नहीं कर सकेंगे तो बाहर के लोगों के हाथ को ग्राप रोक नहीं सकेंगे चाहे श्राप कितना ही बड़ा दावा कर लें, चाहे श्राप कितना भी उसके बहा की कोशिश करने एक्शन

Bombay on

سرى مخداند ل عرف م الفضل " اترير وبيض": وائس بيم ان مداصيه . حو وربر دا في ايان أياب ب يت كجركما جاجكا ہے.

سب مديباتوين ابئ پارڻ ڪ طرف سيعاود اين طرف سير بحدثادته مؤاسهعاس كو حادث یک کریے ہو کھن *امر بحثری سمجھن*ا ہوں اور میں رومحرمیس کرتا ہوں کہ تاری**ع میں** مشاید تھ دستنب کردی کارت بیراس محاندرایک وقدت ایں بم کے دحما کے بیں استنے ہوگیا کہی نهين مارس محيد البزائب واقعض ورمواتما AO الله كالغرب حيسة أي ساخ كوسيسك الله اسي طرح سخ ايكساد يسيو نيكر يمي كجع امريكن نوجيو*ن كو ملك كما تما قعا اوراس إي*٠٠٣ لوگ مار<u>ے کے تھ</u>راس کا موٹم کمیا تھا یبی اصل چیز ہے جس پر سرکار کو نوجہ دی جان ما ہے۔ میں سمجھۃ ایموں کے بئی کے روگ اس کے بعر سے سے بیلے مرارک باد كيمتحق بمسكيونكهبس وقستاس حادثرك اطلاع ملى توس بجعة إلقاكرجس طرح سعه والمنتش كوسلوكمت كياكيا قهااس كع بورتجع کم ہے کم یہ بھین بخاک بئی جواجی زخوں سے بور بید ایب بارزخی بوگی اور وبال بر هیر دوباره سے فرقه وارانه نسادات تردع بوجا نینگے

مند باست کو واہویں رکھا ہیں اس کے بیے د**ونول کومبا**رکهاد ویتا برو*ل محترم وانس چیمین* معاصب جئشبہ کی سوئی ہے وہ ہے المون <u>حادیی ہے اور آج جو میں نے بیاں سے می</u> تقريرين سى بين اس مين مجد اورانداف مو محية بن مثال ك طوريه بالأستبر ياكستان ى اغيليىس بروسر كاطرت هي ش طرف بھی۔ ہے۔ انبی ایران کے مسلسہ میں ہی کماگیاا ودکرشن الل شہاجی نے ایک لیپیاکی مثال بھی دی اور موساد کا بھی ذکر ہوا اعد میں سمجھتا ہوں کرسی راکی۔ اے کابھی اسکے اندرامکان ہوسکتا ہے۔ ہے بنبس كها جاسكتا-يه بيته كرنا تو مركار كاركام بعے ۔ لیکن ہیں ایک باست هرور کہوں گا جو گرال مناصب نے تومہ ولال مجھ کے یہ ہن ور محسوس ہواکہ اسنے بڑے عادیثہ کے بعد ہم في ابني غير ملكي ياليسى اورغير ممالك بير بهاريخ تعلقات کس طرح سے ہیں اس کو نظریس ر تھتے ہوئے اپنے بیانات میں احتیاط انہیں برتی ۔ عاص طور مع بمارے ایوزیشن جو لرزین اروان معاصب الحول في جس طرح كل كباي ک پاکستانی کوایک وسنست گرد مکک قرار مے دبنا چاہیے اس طرح کی ڈیما ٹر بغرکس نبو*ت مے کر*یا میرے نمال میں زمر داری کو

میکن مئی کے دگوں نے اور وبال کی حکومت

يتهجمن طريقه ميرامن كوكزا ول كرا ورليف

نبوت نبین سید اگر کون راه چلتا ایڈریا کوئ راه چلتا آ دمی اس طرح کا بهان دیدسے توکونی فرق تنہیں بڑتا نیکن ہمارے ملک میں جو نوگ بالکل ساہنے سے نظراً تے ہیں۔ بڑے بیٹر ہیں۔ انکو يقيثنا احتياط برتن جاهيمير فحرم وانس جيمين فعا میں حرف ایک بات یہ بدچھنا چاہتا *ہوں کہ* اس سے بیلے ایساکیوں مہیں ہوا۔ ایک خاص الييم مى موقع برايساكيون مادا- براس بى ہے۔ یی کے کئی جائنوں نے کہاکہ 1/ دسمبر کے واتعدمے اس كونبيں جيرنا چاہيے اوراس سے اس كو الك كرنا چاسىيى دىكن مى سمجىتا بول كراس ا وسمبرك واقعه معينبين جراموا بكر مکو ست کی کارگردگی سے بہمعاملہ جڑا ہوا ہے۔ انتیلیجنس انجنبیز پرجس طرح سے بہال ہر الزامات لکھنے کئے ہیں کم مے کم میں اس مے الفاق نهين كرة الماس يدكرا يثيلينس الجنير نے اس ملک کے اندر موسکتا ہے بہت سے مرقعوں بر . وہ بھی انسان ہیں۔ان سے چوک ہوسکتی ہے۔ لیکن کیا یہ حقیقت نہیں - ہے۔ مسزئکا ندھی کی مثال دی گئی۔ میں تفعیل میں منہیں جا نابیا ہتا ہہت سنر ریڈرہی ہارے موم منظر صاصب وه جانته بن کرمر کاندهی کورکیا برابیت انٹبائیجنس نے دی علی میکو مرز کاندمی سنيان كو ماننف سعة أنكار كرديا تحاريران كا بركس تفاريس برنهي كمهربا بين ميكن اسمين

الميىسسالىجىنىيىز كى كونى كى نايس كقى - بىس تفصيل مين منبي جانا يها بتامون مبهت برسي مارت کھل سکتی سیے ۔ کہا راجہوگا ندھی مما صب کو مبت زیادہ احتیاط بر تنتے کے پیے نہیں کہا گیا "اپسمجایت بیشا سین موسی تحمیاا بھی جو و دسمبر کا واقعہ ہوا۔ ہمارے اصلو واليرصاصب نے كها انجيليمنس آئينير نے اس واقع كرسيسا مي كونى اطلاع مبين دی تھی۔ ۲ تاریخ کے بعد ۱ اور ۹ کرافہاروں کے اندر نود انٹیابونس کے ذرائع سے خبرین جھی ہیں اور بہت بڑے بڑے وتہ دار اخبادات نے چھاپی ہ*یں کہ وزیر* داخار ک^{ی طل}ع ممددیاگیا تھاکہ بابری مسبورگران جاسکتیسہے۔ حب انٹیلینس ایجسے سے ردیائس دہی۔ آمیه کی بولیشیکل ول کیا ہے۔ حکومت ااس کے اوپر سویھنے کا انداز کیا ہے۔ وہ کتنا کام محدنا جائتى بيريمه اس كانعلق عى الشيليجنس میں کام کرنے والوں سے ہے۔ وہ جی انسان میں کول بھرکے ۔بٹے ہوسے نہیں میں ۔ کوئی کمپوٹر نہیں ہیں۔ حبب وہ ایک میحے بات كبته ہيں اور اس بر ديکھتہ ہيں کہ حکومت ان ایکنشید سید کونی کام منہیں کرناچاہی ہید نوانٹیلیجنس کے بوگ ہی بد دل ہوستے ہی اورسب سے بڑی بات پر ہیں کہ ہم تو كورس محد كرائك السامين كيد بعي

کہ سکتے ہیں ۔ وہ کھڑے موکر کے ابن صفائ پېښىنى*ر سكتے*. وه پرنېپى تيا <u>سكت</u>ى الخو ہے اطلاع دی تھی یا تنبی دی تھی۔ نواس میں سرکار کی بھی ذرتہ داری ہے۔ ٧ - اربيخ کے بور حوالمبئ میں واقعات ہوئے یں اس مے ساتھ سیدھا راستہ جوٹر نا ہوں ۔ حس طرح سے بئی کھے اندر فرقہ وارار فساد ہور ہے تھے ا ور مٹرکول پر ہے گنا ہ انسیان ۔ جانور*ول -*کتے اور بلیوں کی طرح سے مارے جارہے تقے اور دومری طرف ا تنے ہی ٹرمناک طریقے سے بوارے ملک کے میں بڑے سیاستان -وزير وافلداس محاندر مرتود مي ونيس منسطر میں اور ہارے سابق وزیراعلی تھی اس میں موجود ہیں بھون نہیں جانتا کا حبالا^{ر،} مِن كيامي نهي أربا فقاكرا نكے أيس ميں وفرنسيز أورجه تقديبال تك تكهاجاراتها ک وہ کورٹ سیٹل کرر ہے ہیں اور بمبی کی بھوں برانسان کا حون بہہ ربانھا توجب مرکارنے یه نابست کر دیاک وه خود کمز ورسی<u>صا وربوگو</u>ل کی جان اور مال کی حفاظمت منہی کرسکتی۔ کیونکہ حب گھر کمزور ہوجا نا ہے تبھی نقب مگتی ہے۔ ِ ٱكْرُ ٱپ كا تالامضبوط بِرْا ہوگا ٽوكس ك*ى ڄٽت نہیں کر تالا توٹر دے۔ حب آپ نے تاثر دید*یا كراب اتنے كمزور مي كراب تين برار انسانوں کوم نے سے نہیں بچا سکتے حب آپ ہے ب

تا ٹرد پریاکہ و*ن کے* اجاسے کے اندرا نیٹلیحنس کی بورسے کے باوجودایک سیرٹوٹ سکت ہے تودہ بوگ تو ملک ہے مکٹرے کرنا چاہتے میں وہ ہوگ جی کے اس مک کے ایدر ست سارے انطرصت بساوراس می انوسٹس برت ساری انتہ میں ایجنسیز کے میں غیرملی بہت مساری باورس مے ہیں. مرسکتاہے کو بسیا کا جی مهور ميوسكتا مينے كم ايران كالحبى بور كيئن سي۔ م کر۔ اے کا انٹرسیط سند *وستان میں کے سے* "هيد كون منبي جانتا عساد كالجي اس مك كے اندر انٹرسس مے میں مانتا جابتا ہوں وزیر داخلہ مسے کہ کما ال کے یاس ایسی کول الفارميشن أئي ہے کہ گڑشنہ تمین سال میں تمنی کے اندرع اتلی کونسولیٹ جزل کے دفتریں ہار۔۔ ہی ملک کی چند یویٹیکل پارٹ اورغیر پولیٹیکل پارٹیز جن ک ربیٹییشن اچھی منبی معے۔ ملک، کراندران سے لیڈرس خفد طور مرحاکر کے منتے رہے ہی اس اگر ملتے توعز رائل نے سفارتی روں سے مل کر د ہاں وہ کیا بات کرنے کتے۔ کیا اشیلیجس کے باس اس کی کوائے اطلاع تھی کی وزر راخلہ اس پرکوئی روشن ڈالیس گے۔ کہا وہ مساد کی تھی کچھ تلاشی لیں گےا ورع رائیل کے مفارخیا یہ کی بھی کارکرد کی کو بھی دیکھیں کے کر بمی کے اندرجو کھے تھی ہوا ہے اس کے اندر اس کا تو

بالحديني سے او محترم ميراكي يہ ہے كرساري جوخرا بی ہمارے یبال آرہی ہے اور *حس طرح سے* مے وررم بڑھ اے الحق جائی معاصب ہے تعی برال برک وری این کی شوفیصدی آنفاق كرتا بول. الخول م كاكه بريت سارى الميلينس ربورس مونى بي اوران يركوني كاركردكى كامالا م کارنہیں کرتی۔ سرکار نے تھےلیے تبن مہینوں میں یہ بار بار ثابت کیا ہے کہ وہ کر ور سے۔ غالبًا اسى وج سے غیر ملک باتھوں كو بھى اتى سمت ہوئی ہے کہ وہ ایر تھسس کر اس طرح کے کام کرر ہے ہی اور جس طرح کے واتعات ہوئے ہیں۔اس ہی اس سے تو پورے مندور تنان کی بولیس ایگری کردی ہے . تمام یا نیشینس ایری کررے میں اور خودمارے وزيرداخله اور وريراعظم اس سے ديگري كررہے ہم کر برسب اتنے سانسٹیکٹر طریقر ہے۔ آ بری بلا ٹرطریقہ سے کراگیا ہے کہ مارے لوگ استعال تو فرور بوسکتے ہیں۔ لیکن یہ ہارے *یوگون کا بنایا ہوا۔ سمیکرن نہیں ہے۔ بلکہ باہر* سے ہواسے۔ اس بے ہم کو یہ دیکھناچا ہیے ک حبب ہم اسبے ملک سے اندر رول آف لاکو اسٹیل نہیں کہیں گے۔جب ہما ہے ہوگوں کی حان اور مال کونسی بجایا ہیں گے تو باہرے کوئی بھی ہم کو کم ورکرسکتا ہے۔ بنیادی حزورت

يى بى كالبنى أب كو اندر سے معبوط كري

اوریہ ثابت کریں کہ ہماری مرکار ایک مصبوط موکار سے وہ کسی بھی برکار کے معابلات سے بھٹے کی طاقت رکھتی ہے۔ تو شاید باہر کے دوگ کی ہمت نہیں بڑسکتی۔ اگر ایسا ہوتا تومر گاندی کے ہمت نہیں بڑسکتی۔ اگر ایسا ہوتا تومر گاندی وٹیز کے حکم نہیں تھی۔ اس زمان میں جی استے بڑے۔ بھرتوں ہیں سکتے تھے۔ لیکن یہ کبھی نہیں ہوا تو میں یہ توجہ دلانا جا ہا تا ہوں کہ اندرون موریراً ہا ہے توگوں کی موریراً ہا اپنے لوگوں کی موریراً ہا اپنے لوگوں کی موان اور مال کی مفاظمت نہیں کرسکس کے۔ تو مان اور مال کی مفاظمت نہیں کرسکس کے۔ تو مان اور مال کی مفاظمت نہیں کرسکس کے۔ تو مسکیں کے لوگوں کے باتھ کو آب روک نہیں ماہر کے لوگوں کے باتھ کو آب روک نہیں ماہر کے لوگوں کے باتھ کو آب روک نہیں مکیں کے میان اور مال کی مفاظمت نہیں کرسکس کے۔ تو مسکیں کے میان اور ایکشن کر ایس کو تعشیر کریں۔

THE DEPUTY CHAIRMAN: Mr. Jagesh Desai. You are the last speaker.

SHRI JAGESH DESAI (Maharashtra): Madam Deputy Chairperson, I am thankful to you for giving me this opportunity.

First of all, I would like to pay my respects and homage to all those who were killed in this tragedy. I also convey my heart-felt condolences to the bereaved families. I pray that those who have ben injured may have early recovery.

Madam Deputy Chairperson, I am thankful to the hon. Members, from all sides, for complimenting the people their co-operation. SHRI JOHN, F. FERNANDES: You are one of them.

SHRI JAGESH DESAL: I really feel, from my heart. The House, including myself, feels that the people of Bombay are very courageous and in any crisis, they all come together I remember, 31 years back, when there was the Chinese aggression, people of Bombay stood as one man. Whether it was the Jana Sangh Party, whether it was the SSP or the PSP or the Congress, all worker as a team, but things have changed now. Madam, terror was created in Bombay in the month of December January. One of the objectives, according to me, was to terrorise those who had come from outside rashtra. Many had left Bombay and gone to their native places. Now they are returning. I remember that nearly 40 to 50 per cent people had gone from many industries and thus production had suffered. When they were coming back, this has happen-This is very unfortunate.

Madam, this country will remain united. There are some forces who want to weaken this country. Some are adopting political methods some want that this country should not develop economically. I do not want to go into all the reasons, but I do feel very strongly that one of the reasons is that there are forces who do not want to see India India can be stronger if stronger. it is economically strong. decisions were taken by the Government. Financial organisations of other countries are allowed to have shares in the Indian stock exchange. By having this kind of blasts in stock exchanges a signal has been given, "Do not come here, do not invest here." Similarly, the bomb blast at Centaur Hotel both at Juhu Cruz in and Santa and hotel of Bandra; what is the signifi-They want to cance of that? the tourists that they should not come to India, so that we do not get foreign

exchange. There may be other reasons, but this is one of the primary reasons, according to me.

Madam, throughout the discussion today I was present here. Barring one or two points everybody spoken for a strong India. They have not taken any partisan view. I also do not want to take any partisan view, but unfortunately, I want important stress upon one which has pained me, and that is what Mr. Advaniji has said in Bombay. I have the highest respect for him. When he was in this House, I had the highest respect for him. He has said, "I suspect Pakistani involvement in this," and that also he has said it in Bombay. What effect is it going to have? Already there are many who are always saying that Mushims in Bombay are pro-Pakistani. And if this kind of thing is going on in Bombay, what kind of effect will it have in Bombay? That is why L am worried that such a senior and seasoned leader should have gone this to Shankarraoji and said that is what he felt. Madam, this of statements should not be allowed. We should not close our mind. you are saying it as a part of your ideology or because of your whim. then we will come to wrong conclus sions. Already an enquiry is being held. Let us wait till then. then we should not take the name of any country, whether it is Pakistan or and other country. if And country is involved. it should note that this country will never forgive that country. People of this country will say that now you have to take some action and I am sure any Covernment, whether this Government of any other Government, will take action. Medam, about the scooter at Maigaon, unfortunately. the Home Minister has not made a mention of it in the statement. Bitilo of explosive material was found in the dicky of the scooter, and Police Commissioner, Mr. Samra, has said that this wind of an explosive is

But there is one thing which I must point out. The Central Government has not given an, aind of financial help to all thes, affected people. Secondly. 15,000 hutments buirnt down a that time. Now all those Tamilies are to be rehabilitated. The State Government can't do it. For that purpose also nothing has been given by the Centre. So, I pray through you, Madam, that substantial amounts should be given to all those who have been displaced so that they can be rehabilitated pro-

perly.

With these words, Madam, I thank you for the opportunity given to me.

THE DEPUTY CHAIRMAN: Now the discussion is over. But I have been told by the Minister of State for Parliamentary Affairs, Mrs. Alva, that it was told that the reply would be given tomorrow...(Interruptions) ... Please listen. She is pointing it out so that tomorrow she should not be blamed, the Chair should not be blamed.

SHRIMATI MARGARET ALVA: And I should not be blamed tomorrow because they have gone away.

GUPTA: SHRI GURUDAS DAS It is the wisdom of the House.

(Interruptions) ...

SHRI SHANKAR DAYAL SINGH: Madam, I want to tell you what the fact is. Shri was not here. This was decided earlier, perhaps. But we demanded, the other Members also demanded, that because the Home Minister was giving the reply today in the Lok Sabha, it was necessary that he should give the reply today itself in the Rajya Sabha also. This has been decided here. Then Abrar Ahmed had sent a message to the Home Minister and so the Home Minister has arrived here

not available in this country. That means it is ast have come from out-Simularly, all these side. blasts were so menculously organized that it must have taken many days to do it. It could have been done within one or two days; it could have taken even a month. But then, what were you doing all this time? That is the question to which I am not able to find an answer myself.

Then, out of the 235 dead bodies, 83 are still not identified. Is it because they are beyond recognition? Here I have my own doubt-I may be wrong -and you may have some clue from that also. Maybe there was suicides squad involved in it I don't know. When these 83 bodies are not identified till now, we should be very careful about it and try to find out whether anybody belonging to such a suicide squad had also died in blasts. It is possible that we mav get some clue from that also. Again, about the scooter, it is a new scooter registered at Thane. Who is its owner? You will have to find out that also.

I would not like to say such, Madam, but, lastly, country cannot be destabilized by anybody. The people of this country have always remained united. But you have to show to the people of this country, by your firm actions, that you mean business, and you have to find out the culprits very early. Seventy-seven have already passed after the incident, and even after 77 hours we would like to know some information. If it is not to be divulged, we leave it to you, if it is going to hamper your investigations-which do not want to happen. But if broad indications could be given so the doubts of some Members, including myself, could be cleared, are welcome ... (Time-bell rings)

Madam, I am thankful to all of you for praising the people of Bombay. श्री जगदीश प्रसाद माथुर : मैडम, हमने सरकार की सुविधा के लिये कल तक का समय मांगा था, ग्राप तैयार हैं, उत्तर दें।

SHRIMATI MARGARET ALVA: Madam, I am just clarifying, because all the leaders were here and they said, "Do it tommrow"....(Interruptions)...

THE DEPUTY CHAIRMAN: Order, please. Let her speak.

न्नाप इंटरप्ट करते हैं तो उनकी यात सुनाई नहीं देती है। पहले ग्राप सून लीजिये, फिर बोलियेगा।

SHRIMATI MARGARET ALVA: I asked all the leaders and they said, 'We will have it tomorrow." That's why I have told him that it is tomorrow. I am just clarifying. Tomorrow they should not say that they were told something and I did something else after they had left.

SHRI S. B. CHAVAN: Everything I have said in the other House will come in the press and in Rajya Sabha it will go by default if I reply tomorrow. That is the only point. Otherwise it will not make any diffedence whether I give the reply today or tomorrow.

THE DEPUTY CHAIRMAN: What Mrs. Alva wants to say is that as the Home Minister was busy in the other House and she was not sure as to how much time he would take there, it was so decided that, maybe, he would reply tomorrow. Now, as the Home Minister is here and he is willing to answer....

SHRI KRISHAN LAL SHARMA: And we are willing to listen.

THE DEPUTY CHAIRMAN: Agrecd. You are willing to listen because you are here, but those who have left the House assuming that the reply would be tomorrow, may be upset. ...(Interruptions)... Just a minute, please. They may be feeling that ... (Interruptions)

Please. They may be feeling that Mrs. Alva or the Home Minister did not do what was decided to done in the House. So, the blame would be on them. It should like this, Now, if the House agrees, if whoever is here, wants the Home Minister to give reply today, fine. If the House so agrees that may reply tomorrow, perhaps. may be able to give more information tomorrow at twelve o'clock. It is entirely up to the House. He is here, and if the House so agrees, he will reply ... (Interruptions)

श्री कृष्ण लाल सर्मा : इसमें एक बात जरूर हैं कि जो सीनियर मैंबर्स है, उनको तो यह कन्वे हुन्ना है कि रिप्लाई कल देंगे । लेकिन अगर हाउस एग्री करता है रिप्लाई के लिये, तो ठीक है।

उपसभापति : ग्रभी सवाल यह हें कि जो लोग बैठे हैं,

The House is in order. The quorum is all right. If Members feel that the urgency of the situation, as the Home Minister has replied in the Lok Sabha, is that he should reply now, I will ask the Home Ministed to reply.

होम मिनिस्टर साहब, बोलिये।

SHRI S. B. CHAVAN: Madam Deputy Chairman, I am sorry that I could not be present in the House to listen to the different arguments which weer put forward in the wake of this Calling Attention motion.

I join the House in sending our consolences to the members of the bereaved families. We will whatever assistance possbile to the th_e of bereaved famembers milis. So also for all those been injured in who have this, [Shri S. B. Chavan conted.]

the House will definitely join me, that we pray that they should recover earlier and that they should be able to have their own vocations as they were doing before.

Let me take this opportunity submitting especially for the information of the hon. Members that the kind of patriotism, courage fortitude which the people of Bombay have shown during this episode. in fact, deserves everybody's applause for having done the right hting in fact, in such an hour of crisis, and they deserve all our praise. Bombay has always been for a good cause, and whenever there has been a calamity, Bombay has always risen the occasion. They never considered any kind of calamity in terms of this religion or that religion. Whosoever has suffered, irrespective of the religion he belongs to, ultimately, is a human being who has suffered, and the people of Bombay consider that it becomes their duty to help everybody who has suffered in this matter. When an appeal was made for donating blood, you will be surprised that there were long queues for it. It was an unprecedented sort of anywhere, never heard that thousands of people, just on an appeal, on the very day assembled at different hospitals, donated blood, and they were prepared to do any kind of sacrifice for helping all those who, in fact, had undergone the suffering.

Madam, there is one point which now, at this stge, I would like, to take up, and that is about the limited kind of statement that was read over here. Maybe an impression might be created as if we are bothered about only the economy of the country. It is not merely the economy of the country but the kind of instability which some of the countries round about are interested in creating in our country, which, in

fact, is a matter for great concern to att of us. It is the unity and integrity of the country to which a challenge has been given by all those who would like to see that our country is weakened. The ekind of reputation that this country has been enjoying in the comity of nations also gets adversely affected. That is the kind of situation that some people have been treed in. That is the kind of situation that some of the people have been interested in too.

Madam, I have just gone through some of the points which were raised. Hurryingly I must say that actually we are still considering as to needs to be done; 72 hours or 77 hours have passed I must say at the outset that we were in fact, struggling for getting some kind of material which can be chemically analyriding order to find out what is the kind of material which been used. Unfortunately for us, we could not get any splinters because plastic bombs. they were all In plastic bomb no splinare available.. Everythingh bursts out and no material becomes available. But fortunatley for us, in the scooter, which was found, not 8 kilograms, but 10 kilograms of meterial has been found. So, that can be a very important evidence and will have a tremendous use in anlysing as to what is the kind of material that has ben used. Why I have said—and also the Prime Minister has said-that outside agencies seem to be involved is because of the fact that this technology is not available India. For the first time an umprecedented situation has arisen, which, in fact, has created a feeling in our mind that some of the countries outside seem to be interested in destabilising the situation in our country. Which are those countries is a matter which we will have to find out. But I cannot possibly say without any fear of contradiction that this is the agency which is involved. There are

different militant outfits which available. There is the LTTE; there is the Khalistani force: there Kashmiri militants and there are other outfits which are available in the North-Eastern region. When the question was raised. I have seen the interview given by Mr. Advani. am sorry I cannot use his name here, because he is not here to reply. But still he happens to be the Leader of the Opposition in the Lower House, That is why it becomes my duty to bring to the notice of the House that they seem to have come to the conclusion that it is the ISI which seems to be very interested, and we have to take action against them. I do not hold any brief for ISI at all ISI had been mainly responsible for

SHRI JAGDISH PRASAD MATH-UR: He said it was good conjecture, As you said there is an international conspiracy. International conspiracy can be that of any country, Similarly Advani's remark was just a conjecture. He said it was just possible. He was not sure of it.

SHRI S.B. CHAVAN- I have no objection to that. Actually ours is also a conjecture (Interruptions)

THE DEPUTY CHAIRMAN: If everybody is going to interrupt, the Home Minister will not be able to reply. I would not permit Let him reply.

SHRI PRAMOD MAHAJAN: He has named my leader. I was present in the Press conference where Advani Ji gave this reply. There was the foreign Press also there. Everything is recorded. He said: Taking into account all the situation what they are doing in Kashmir, what they are doing in Punjab and what has happened in Bombay, the needle of suspicion is towards the ISI. This is what he said. Nothing more than this.

SHRI GURUDAS DAS GUPTA: Just a minute, Mr. Chavan. I would like to draw the attention of the hon. Minister to the statement that he has made. He is now referring to foreign militant groups. If he had referred in his speech that he had Bombay that he is holding foreign terrorist groups responsible for then things would have been clear. Instead of that he has stated foreign country'. To refer to a foreign country is one thing and to refer to a foreign terrorist group is another. Therefore, I shall most respectfully submit that the whole confusion arises out of the reference to foreign countries and it has taken to the illogical extent by Mr. Advani, Leader of the Opposition in the other House.

THE DEPUTY CHAIRMAN: Let the Home Minister reply... (Interruptions)... Mathur sahib, the question was put to the Home Minister. The Home Minister has made a statement on the Calling Attention motion. Let him reply to it.

श्री प्रमोद महाजन: श्रडवानी जी लोंक सभा में ये, सारा भाषण श्राडवाणी जी की प्रेस कांफ्रेस पर क्यों बेस हो पहा है?...(व्यवधान)

SHRI S. B. CHAVAN: I by what I have said in Bombay. I don't deny what I have stated in Bombay. Some people say that there has been a contradiction between the statement given by Prime Minister and the Home Minister and the Chief Minister of State. In fact, there is no contradiction. All the three of us are unanimous on this point. We never said that it is a foreign outfit which is involved. We said that it is a foreign country which is involved the agents are ours. These outfits have become the agent of a foreign country. According to me, it is treacherous act. So all those persons

[Shri S. V. Chavan]

were involved in this thing It will be the responsibility of the investigating agency to find out who has gone against the interests of the country. I can assure the House that as soon as we come to a definite conclusion that somebody.

SHRI GURUDAS DAS GUPTA: Why do you refer to a foreign country?

SHRI S. B. CHAVAN: A foreign country will not come by itself. They will employ the local agents.

SHRI GURUDAS DAS GUPTA: To say a foreign terrorist outfit is another...

SHRI S. B. CHAVAN: No, it is not a foreign terrorist organisation.

SHRI PRAMOD MAHAJAN: Why do you compel the Home Minister to say that a foreign terrorist organisation is involved? He said that a foreign country was behind it. ... (Interruptions)...

SHRI S. B. CHAVAN: In fact, there is no contradiction. I am definitely stating again in this House that it is a foreign country to which I have referred. This was done through the local agents. It becomes our responsibility to find out as to who these traitors were If they have done this ... (Interruptions)...

SHRI GURUDAS DAS GUPTA: He is referring to a foreign country instead of a foreign terrorist group. This is where the mistake lies. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, please. Mr. Gupta, please take your seat.

SHRI GURUDAS DAS GUPTA: To say 'a foreign country' is one thing and to say a foreign terrorist organisation' is another thing.

THE DEPUTY CHAIRMAN: Please take your seat. The Home Minister is

giving his reply. He is the Home Minister of the country. You have expressed your opinion. You don't equate the two. If he is saying something here, he is saying it with all rssponsibility as the Home Minister. Why are you objecting to it?

SHRI S. B. CHAVAN: Madam, the statement made by the Prime Minister was, "The brain is outside, the hand is inside." What does that message convey? He should understand it. Actually it is not any outside military outfit which is involved but it is a country which, in fact, is involved. They are doing it. They have been instigating. What exactly is the result is a point which we have to go into and try to find out as to how best we can find out.

Madam, there is only one which I want to say. I do not know whether this point was raised here or not. But the condition in which a scooter was found, I feel I must bring it to the notice of this House because it is a very important thing to know that a scooter was left there. The dicky of the scooter contained about 10 Kgs of high-powered plastic explosives. The scooter taken charge of by the military bomb disposal squad. A preliminary enquiry indicated that the explosive substance consisted of RDX chemical. The scooter was placed with the explosive device on the 12th March, 1993. The detonator to the explosive ignition the was connected with switch of the scooter. According me, this is a very important evidence. Both the igniter and the explosive are very important materials for matters of investigation. I do not Members know whether the hon. have referred to that point here.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: You have referved to this as an important evidence. It has aready appeared in all the newspapers. They said that some important clues...

SHRI S. B. CHAVAN: Madam, if the hon. Members are in a hurry, I can say about the other part also There is a very important clue which been found But it will not be in the public interest to divulge what they have found I can merely say that they have found something. And if it leads to a postive conclusion, I am sure the entire conspiracy can be unearthed. But in these matters, you can never be sure. Lead stories are there. But taking advantage of the lead, if you can reach a positive conclusion, then, of course, It is of tremendous worth This is a matter which I thought I should bring to the notice of this House, We are at it. But I must also say at this stage that everybody seems to very much upset about our intelligence agencies. The inteligence agencies seem to have given the information, And hon, Member Shri Afzal said that some papers seemed to have reported that the intelligence agencies have given the information the Government of India that Babri Masjid was going to be demolished on 6th December. I can this without any fear of contradiction because I have consulted the Director of the IB on whether it was a fact, whether such a kind of statement which had come in the press was a fact. I can say, without any fear of contradiction, there is truth in whatever the papers have said. It is a totally baseless of story. Does it mean that having got the information, still we were inactive in the matter? It is making a very serious charge against Government Of course, you can say anything. But if you try to question our bona fides in the matter, I think be unfair on the part of the hon. Member to come to kind of an implication.

भी मोहम्मद अफजल एकं भीम अफजल : मक्हाण साहब. इसको ग्राज ग्राप डिनाई कर रहे हैं, यह 7, 8, 9 नारीख के ग्रखवारों मैं छपा है । इसको उस वक्त ग्राप को डिनाई करना चाहिये था।

श्री एस. बी. चयहाण : मुसीबत यह है कि हमने उर्दू का ग्रखबार पढ़ा नहीं।

श्री मोहस्मद अफजल उर्फ भीम अफजल यह अंग्रेजी अबबारों मैं छपा है। आप कहें, तो मैं कटिंग पहुंचा दूंगा। अगर आपकी वजारत इस काविल नहीं है कि अंग्रेजी के अखबार ही पढ़कर आपको बता दें कि क्या हुआ, इसमें हमारा कसूर नहीं है।

† شری محمد افضل عرف م- افضل :
یه انگریزی اخبارس میں جهها هے آپ کیهن تو میں کٹلگ پہلچا
دونکا - اکر آپکی رزارت اس قابل
نہیں ہے که انگریزی کے اخیار هی
پوهگر آپکو بتا دین که کیا هرر
اسمین همارا قصور نہیں ہے -]

श्री एस० बी० चडहाण : लेकिन मैं श्रापको फेक्ट बता रहा हूं, जो फक्ट है . . . ;

The fact of the matter is that no such inforomation has been supplied to the Government and to suggest that having got the information, we allowed the mosque to be destroyed and just keep standing there as a kind of observer is rather unfair on the part of the hon Member.

Madam, there is no denying the fact that our intelligence agencies have done excelent work. But they cannot defend themselves. It is a fact.

SHRI GURUDAS DAS GUPTA:
Despite that excellent work, Rajiv
Gandhi was killed Despite that excellent work, Indira Gandhi was
killed Despite that excellent work,
such a series of bomb blasts has
taken place. We must pay our compliments to the Minister of Intelligence, particulary to the State Minister of Internal Security. (Interruptions).

^{†[]}Transliteration in Arabic Script.

SHRI S. B. CHAVAN: Mr. Das Gupta, you have to have a sense of proportion. When it is a matter of very important investigations which the intelligence agencies are involved now, do we want to convey the impression that this House is not having full faith in them? What kind of a message are we doing to send to the people about those who are, in fact, engaged in this kind very important investigation? would rather request hon. Members that in such an unprecedented matter which has happened in Bombay, of which we feel very sorry, have to stand as a united nation and give a message to all those who are concerned that in such matters there is no party feeling amongst ourselves, we are all united and we would like to say that nobody can possibly, think in terms of doing anything to the unity and the integrity of the country. If anything is being on those lines, certainly we stand united and give a befitting reply to all those who are involved in this kind of a mischievous propaganda. It is true that there is a disinformation campaign which has been carried on against India, And, I have no doubt in my mind that we falling short of the kind of counterpropaganda which, in fact, is required to make matters very clear to all those people who, in fact, would like to hear the other side of the picture. Every time, we find that there is a very effective propaganda done Pakistan and their outfits, but somehow we have not been rising to the occasion in countering the propaganda. We will have to do something in this matter.

About the intelligence agencies, I do not want to claim that there is no scope for any improvement. This incident has brought to our notice that re-orientation not only of the police forces but even of the intelligence agencies is called for. And every effort will be made to see

that they are able to meet the challenge, unfortunately if anything hereafter were to happen, to see that we rise to the occasion and we are able to book all those who, in fact, are involved in the matter. Madam, I have done.

SHRI SHANKAR DAYAL SINGH: Only one point, Madam.

मंत्री महोदय ने जो भी जवाब दिया है श्रौर जो बातें कहीं है, तो हम लोग पूरा देश इस घटना से दुखी हैं, श्राश्चर्यचिकत हैं श्रीर सरकार की नीयत कोई शक नहीं है, सरकार हमको ने मजबती से काम लिया है। इसके उसको धन्यवाद ग्रौर बधाई हम । हमको यह श्राणा है कि देते हैं बम्बई में हुआ है वह কুন্ত भी नगरों में नहीं होगा और बम्बई फिर नहीं होगा। हम यह भी चाहेंगे कि जिस तरह से हमने भ्रापको वैसे ही कोई भी इस की घटना हो तो विपक्ष को भी विश्वास ले म्राप ग्रागे बढें क्योंकि करके देश या विपक्ष का नहीं है, पक्ष देश 85 ग्रौर 87 करोड़ लोगों जिनके न्माइदे हम लोग यहां हुये हैं । इन शब्दों के साथ मैं एक बात कहना चाहता है कि सदन उठे उसके पहले हम लोग खड़े होकर इसमें जिन लोगों ने ग्रपनी जानें गवाई बडा मानवता के प्रति हादसा उनके लिये श्रद्धांजलि जरूर रखें।

SHRI V. NARAYANASAMY: Madam, I have got only one point. According to the reports, the bomb blast cases have not been referred to the CBI and the CBI has been indirectly involved in the case of investigation like the Intelligence, RAW. R and D, all these organisations. I would like to know why the case has not been directly referred to the CBI. What is the reason for it?

SHRI S. B. CHAVAN: In fact, I had a discussion with the Chief Minister of Maharashtra, He said, "Now

I feel quite confident that our police forces and the investigating agencies will be able to do the job. If I feel that any assistance is required and this case needs to be handed over to CBI, certainly I will write to you." "But at this stage" he said "I don't believe in that."

SHRI V. NARAYANASAMY: Madam, because of the reference to international help from U.S.A. I am referring to CBI.

श्री संयद सिब्ते रजी: मैं वजीर दाखला से सिर्फ यह जानना चाहता हूं कि श्रखनारों में यह श्राया है कि इंटरनेशनल एजेंसीज को भी कनिफिडेंस में लिया जा रहा है, इंटर पोल की बात भी श्राई है श्रीर ब्रिटिश गर्वनैमेंट ने भी श्राफर किया है, इस सिलसिले में मैं यह जानना चाहूंगा कि हकीकत क्या है श्रीर क्या इंटर पोल की सर्विसेज भी श्राप ले रहे हैं ?

شری سیدسط دمنی: پی وزیر داخله سند مهن در پر داخله سند مهن به جا نناچانها بدر که انبیادول پیس برا آیا بین که انبیادول پیس برا تر بین که انبیاد برای که نیستان برای که این بین این بین از می این بین این برایش که در نمندش نی برایش که دهید شد کی سیسلے بین یه جا زناچا بول کا که دهید شد کی سیدادر کیاان بول کی سردسز بھی آئید سے در بین ایستان کی سردسز بھی آئید سے در بین میں در سیر بھی آئید سے

श्री एस० बी० चव्हाण : इससे पहले एक मरतवा यह सवाल उठा था कि न्यूयार्क के अन्दर जो हादसा हुआ उसमें और इसमें क्या ताल्लुक है और एक ही किस्म के लोग इन दोनों जगह इंबोल्बड है क्या ? इसलिये एफ० बी० आई० के साथ हमने कंटेक्ट करने की कोशिश की और उनकी तरफ से जो

जानकारी मिली है वह इस किस्म की है कि स्रब तक उन्होंने जो जांच की है उसके अन्दर इन दोनों का कोई कनेक्शन नहीं है, यह उन्होंने कहा, है लेकिन यह अब तक की मालुमात है। आगे जो होने वाला है, इवेस्टी-गेशन होने वाला है, इससे रूल आउट नहीं कर सकते है। उसकी फाइनल रिपोर्ट आयेगी, तब ही हम अपनी कोई राय बना सकते हैं। इंटरपोल को भी हमने कंटेक्ट किया है। उनकी सर्विसेज भी जहां तक जानकारी मिल सकती है, वे आफर करने के लिये तैयार है।

SHRI JAGESH DESAI: Is it true, Sir, that ten persons from U.S.A. are coming for helping him? That kind of news is there.

SHRI S. B. CHAVAN: If it is required, they will come, but I don't think that it is called for.....

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, do you still, have something to say

SHRI GURUDAS DAS GUPTA: Madam, I will only say that we appreciate the stand taken by the Prime Minister that on the question of investigation we shall have to depend on the decision and the suggestions of the Government Maharashtra and the CBI be considered to be the panacea in all the cases. It is for them to coor-dinate but I would like to make one point. In the case of handling these terrorist attacks it is not the U.S.A. alone but there are other countries in the world—the hon knows htem—from whom should take help in all possible ways to locate the whereabouts. That is number one Number two is this. A large number of people have died. In all cases it has not been possible to trace out the dead because some bodies have just disappeared. It is for the Government to come to their help and relief. But I am not talking about them. What about the rehabilitation?

^{† []} Transliteration in Arabic script.

[Shri Gurudas Das Gupta]

There are people who are wounded very seriously and a large number of them may be rendered totally incapacitated. Therefore, it be necessary to give a rehabilitation package to them. I know that the Government of Maharashtra has enough financial resources ever may be the resources of the Government of Maharashtra it should be the nation's coocern, it should be a sig of solidarity of the country. I would like the hon Minister to react whether they are considering floating any fund and calling upon the people, State Governments and all that to give funds. Funds should be very large. There should be a sense of solidarity. The Bombay people must feel the sense of solidarity. Th country must also feel that what had happend in Bombay would have happened in Calcutta also. The people in Calcutta are giving blood today. In Calcutta today 56 people have given blood to be sent there. hon. Minister should make errangements so that blood can be .flown from Calcutta to Bombay. Therefore. I am suggesting that some sort of a programme should be taken up to orgnize solidarity and build a rehabilitation fund to give aid to the people who have been injured in a cologsal way.

SHRI JOHN F. FERNANDES: Madam, the Government of India is going to take the help of USA, UK and FBI and they have mentioned some West Asian countries also. May I know from the hon. Minister whether he will take the help of Mossad of Israel? I am told that they are expedits in such activities ... (Interruptions)... In detecting such terrorist activities.

श्री प्रमोद महाजन : महोदया, इससे संबंधित विषय जिसके बारे में मैं गृह मंत्री जी से ग्राश्वासन चाहंगा कि पाकि-स्तान कांसुलेट मृंबई शहर में नयी जगह मांग रहा है। वह जिन्ना हाउस चाहते थे। सरकार ने उसको देने से इंकार

किया भ्रौर सरकार का निर्णय उचित है । लेकिन हमें यह पता चला है कि श्रव पाकिस्तान को, मुंबई मन्नालय जो उसके सामने जो मंत्रियों के छोटे-छोटे बंगले हैं ग्रौर एयर इंडिया बिह्डिंग भ्रौर मंत्र।लय के बीच श्राप तो सारी मंबई के बारे में जानते मंत्रियों के बंगले के. वहां ग्रीर मंत्रालय के सामने पाकिस्तान कांस्लेट को जगह देने का निर्णय लगभग हो रहा है । मझे पाकिस्तान कांसूलेट को स्थान देने में कोई ग्रापत्ति नहीं है। ग्राप उनको ग्रच्छा स्थान दे दें। लेकिन मुझे लगता है कि बिल्कुल मंत्रालय के सामने और सारे मंत्रियों के बीच में पाकिस्तान कांस्लेट हाउस हो, यह आगे समस्या खडी कर सकता है।...(ध्यवधान)

SHRI GURUDAS DAS GUPTA: I oppose this question. The Minister should not respond to this question. (Interruptions)...

SHRI PRAMOD MAHAJAN: Then, why are you putting questions? (Interruptions)...

SHRI GURUDAS DAS GUPTA: That is for the Government to decide Without finding out which is the country ... (Interruptions) ... You are indirectly indicating that.... (Interruptions) ...

श्री प्रमोद महाजन: उपसभापित महोदया, यह केवल पाकिस्तान ... (ध्यवधान) ... पाकिस्तान ने खिलाफ साजिस की है। (ध्यवधान)

THE DEPUTY CHAIRMAN: Mr. Home Minister will decide what he wants to answer and what he doesn' want to answer. I think he is capable enough to do that. ... (Interruption.

SHRIS B. CHAVAN: There are two or three points raised.... (Interruptions)...

Bombay on

SHRI PRAMOD MAHAJAN: Sometimes he wants to answer something: sometimes he doesn't want to answer something.

THE DEPUTY CHAIRMAN. I know the Home Minister is competent enough to decide what he wants to answer and what he doesn't want to answer. I leave it to his judgement.

SHRI S. B. CHAVAN; Some Members have raised the issue about some of the people who died but whose identity could not be established. In fact, I had requested the Chief Minister of Maharashtra publish a list of all those who had died and also those who had, in fact, been injured. If their family members are able to come they will be able to trace them; otherwise, as the hon. Member was suggesting we will try to find out as to how best we should be able to help them. As regards some people who seemed to have committed suicide over there, it will have to be gone into by the investigating agency. It is not that Maharashtra has got unlimited resources. The resources of every State Government are known to me. I know what the West Bengal Goversment's resources are, what the Maharashtra Government's resources are On this occation I fully agree with what the hon. Member has said-it is a question of helping the victims as a nation As a nation we them give whatever is required specially to those who were. in fact iving in jhuggis. Thev also require some kind of assistance. I will definitely take up this issue with the Prime Minister and try to see that some kind of help is given to them, As regards those who have been permanently incapacitated they are going to be given Rs. 25,000. Those who have suffered minor be given injuries are going to Rs. 10,000 and for those who are in hospital for more than one day Rs 5,000 has been promised by the Government of Mahrashtra, If Government of Maharashtra wants any assistance even in this certainly will request the Prime Minister to send some relief from the Prime Minister's Relief Fund ... (Interruplions) ...

THE DEPUTY CHAIRMAN: Just a minute... (Interruptions)... Please ... (Interruptions) ... A suggestion came from a Member of Parliament that we should come forward as a nation It is my suggestion that why not as Members of this House we send one day's salary to them as a gesture of goodwill. We represent the States... (Interruptions) ...

SHRI GURUDAS DAS GUPTA: We agree to it... (Interruptions) .

THE DEPUTY CHAIRMAN: So we all agree that we should send a day's salary... (Interruptions)...

SHRI GURUDAS DAS GUPTA: Let it be put on record that Rajya Sabha Members have decided to give one day's salary to the Prime Minis-Relief Fund ... (Interrup-(cr's (ions) . . .

भी राम नरेश यः**द**वः उपसभापति महोदया, पुरा सदन इससे सहमत य**ह** होना चाहिये । **(व्यवधान)**

श्री शंकर क्याल सिंह: मैडम, हम भ्रापके इस निर्णय के साथ है। इसकी वि**ल**कुल घोषाणा की जाय। (व्यवधान)

SHRT MURLIDHAR CHANDRA-KANT BHANDARE: Madam, this arises out of the last answer. Home Minister must have been formed that I had raised a question. regarding compensation to the people who lost their lives and those who got injured in the bomb blast. Several properties have also been affected particularly the Malkani Mansion Several "Jhuggis" have at Worli been affected. I would like to know what steps are being taken, what assistance is being given to provide alternate shelter and also for compensating loss of property... (Interruptions)...

भी सतीश प्रधान : उपसभाध्यक्ष महोदया (ख्यवधान)

े **उपसभापति** : ग्राप भी पूछ लीजिये ताकि इकट्ठा जवाव हो जाए।

भो सतीशा प्रधान: मुझे भी मही पूछना था।

उपसभापतिः बस भ्रापको भी मही पूछनाथा।

We have had enough discusson and the Home Minister has given a very categorical reply ... (Interruptions)

श्री प्रमोद महाजनः : वह तो बहुत छोटी बिल्डिंग है। ... (व्यवधान) ...

SHRI S. B. CHAVAN: About the point which the hon. Member Shir Bandare has raised, it is a question of Malkani mansion, certainly we can not come to their rescue. Ultimately, relief can be given to those who have become totally helpless in the matter ... (Interruptions)...

SHR MURLIDHAR CHANDRA-KANT BHANDARE: It is a middleclass family ... (Interruptions) ... and they have adopted the name 'Mansion' ... (Interruptions) ...

SHRI S. B. CHAVAN: If it is a middle-class family and they have adopted the name 'Mansion', I have no objection. But we cannot compensate everybody Certainly it becomes our responsibility to see that proper relief is given to those people who have become victimes of this kind of incident ... (Interruptions)...

श्री राम नरेश पादव : उपसभापति महोदया,

उपसभागातः बहुत हो गया। होम मिनिस्टर साहव ने इसका जवाव दे दिया है।

श्री राम नरेश यादव : महोदमा, मह बहुत जरूरी है...(व्यवधान) जब संस्कार ने उनको धसाने की बात की हैं, तो उनको इस बात की गारन्टी होनी चाहिये, ताकि वह लोग वहां से भाग न सकें ग्रीर वहां उनको बसाया जा सके। यह व्यवस्था भी सरकार को करनी चाहिये (व्यवस्था)

भी सतीस अञ्चल : महोदया . . . (व्यवधान) ;

उपसभापति: उन्होंने उसका जवाब दे दिया है आप बैटिए।(व्यवधान)

श्री प्रतीश प्रधानः मैं यह कह रहा हूं कि उनके पास बराबर इनफारमेंशन नहीं हैं। (व्यवधान) मैंने कुछ बिल्डिंग ऐसी देखी हैं जिनको पूरा का पूरा गिराना पड़ेगा और फिर से पूरा खड़ा करना पड़ेगा। ऐसी कुछ बिल्डिंग की हालत हो गई हैं। इसलिए मैं पूछना चाह रहा था कि उन लोगों को ग्राप क्या ऐड देने वाले है, किस तरह से मदद करने वाले है।

उपसभापित : यह तो स्टेट गवर्नमेंट का सवाल हें । होम मिनिस्टर साह्य उसका जवाब नहीं दे सकते । श्रापकी जो बात है वह स्टेट गवर्नमेंट को कनवे कर देंगे (व्यवधान) इस समय दुःख का समय है इसमें विवाद खड़ा न करें, (व्यवधान)

श्री सतीश प्रधान : ऐसा कैसे हो सकता है ...(व्यवधान)

उपसभापति । श्राप बठिए

श्री सतीश प्रधान : ऐसा कैसे हो सकता है। (व्यवधान)

जपसभापति: श्राप बैठ जाइये। प्रापका जवाब उन्होंते दे दिया हैं कि वह स्टेट गवर्नमेंट को कनवे कर देंगे।

Home Minister, please convey the matter to the State Government ... (Interruptions)....

SHRI S. B. CHAVAN: I will do that ... (Interruptions)...

Bombau on

भी सतीश प्रधानः यह कैसे बोल रहे **है (व्यवधान)** यह लोग ख्यों परेशान है (न्यबधान) कैसे बोल रहे है ग्राप (व्यबधान)

THE DEPUTY CHAIRMAN: Please, I will ask the Members to be very serious in this matter. Please don't make allegations against any Member Please ... (Interruptions) ...

Please sit own. Don't ignite the whole thing ... (Interruptions) ... Please ... Mr. Pradhan, take your seat... (Interruptions) ...

भी कैलाश नारायण सारंगः प्ररेक्छ तो (व्यवधान)

उपसभापति : ग्रापको कोई दिलाने की जरूरत नहीं हैं। भ्राप बैठ जाइये (व्यवधान) सतीम प्रधान साहब श्राप प्लीज बैठ जाइये । श्राप शांति मे बैठ जाइये जुरा **(व्यवधान**)

श्री सतीश प्रधान: मैं सिर्फ ... (व्यवधान)

उपसभापति: भ्रापने जो बात कही मैं समझ गई । भ्राप बैटिए। भ्रापने यह कहा है कि जो बिल्डिंग जिस हालत में है कि पूरी गिरानी पडेंगी श्रीर उनकी

नशी बिल्डिंग बनानी पडेंगी क्योंकि यह होम भिनिस्टर दिल्ली के होम मिनस्टिर है, केन्द्र होम मिनिस्टर है। ग्रापकी जो भावनायें है यह सब स्टेट गवर्नमेंट को पहुंचा देंगे। श्रीर हम सब लोग आपके साथ सहमत है कि जिन लोगों को तकलीफ हुई है उनको ज्यादा से ज्यादा राहत देने की स्टेट गवर्नमेंट को भी जरूरत है घौर सेंट्ल गवर्नमेंट को भी जरूरत है। वह बात होम मिनिस्टर साहब ने मानी है। ग्रब मेम्बर्स श्रगर श्राप खंड होना **चाहते** है तो एक मिनट खड़े हो जाइये कंडोलेंस में उसके बाद हमने यह निर्णय लिया है कि हम लोग एक दिन की सेलरी जमा करके स्टेट गवर्नमेंट को हमारी तरफ से भिजवा देंगें विद टोटल ।

12th March, 1993

(इतके बाद सभी माननीय सद व एक मिनिक तक मीत प्रवधा में खड़ेरहे।)

THE DEPUTY CHAIRMAN: House is adojourned till 11 o' clock tomorrow.

> The House then adjourned at thirty-six minutes past seven of the clock till eleven of the clock on Tuesday, the 16th March 1993.